

NOTICE

Please take notice that the additional list of cases (First Appeal, Civil Revision, Criminal Misc. and Civil Writ Jurisdiction cases) likely to be taken up on Friday, the 20th February, 2015 at 2.15 P.M. by the special Benches of this Hon'ble court, published with the daily cause list of Monday, the 16th February, 2015 shall not be re published and re printed in the daily cause list of 20.02.2015.

Learned advocates concerned are requested to use the additional list of cases likely to be taken up by the Special Benches on 20.02.2015 published with the daily cause list of 16.02.2015 and to come ready for hearing of the cases and cooperate in disposal of old cases.

**Patna High Court
Justice
13th February 2015**

By order of Hon'ble The Chief

Sd/- Prem Ranjan Mishra

**Joint Registrar
(List)**



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The High Court of Judicature at Patna

DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Chief Justice)

SUPPLEMENTARY CAUSE LIST OF DEFECT FREE CASES TO BE TAKEN UP

ON 20-02-2015

Friday the 20th February 2015

CHIEF JUSTICE'S COURT (AT 02:15 P.M.)

The Chief Justice

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
FOR HEARING				
1.	FA/351/1975	3 BRAHMDEO RAI vs RAJENDRA SINGH & ORS	Mr.MAHENDRA PD. SINHA	Mr.UMESH PD.SINGH Mr.ARBIND KR.SHARMA Mr.MAHARAJ Mr.S.P.DWIVEDI
2.	FA/569/1975	2 BIRENDRA PD. vs SRI. SITA RAM PD. & ORS	Mr.PREM KR. VERMA	Mr.VINOD KR. KANTHA Mr.BIRENDRA JHA
3.	FA/335/1976	1 LAKHAN MAHTO & ORS vs BADHI MAHTO & ORS	Mr.NARESH KR. SINHA	
4.	FA/966/1977	1 RAM BACHAN RAI & ANR vs BABU RAM RAI & ORS	Mr.SHIVA NANDAN ROY	
5.	FA/287/1978	1 VIDYA SAGAR PD. vs RAMAUTAR SAH & ORS	Mr.B.N.GUPTA Mr.S.K.SINGH	
6.	FA/673/1978	5 MUNESHWAR MANDAL & ORS vs SHITAL MANDAL & ORS	Mr.P.S. SINHA Mr.A. K. ROY Mr.NARESH KUMAR SINHA	Mr.VIVEKA NAND SINGH Mr.PODDAR SURESH GANDHI
7.	FA/818/1979	4 NURUL BASAR AND ANOTHER vs KAMRUZAMMAN AND ORS.	Mr.GIRINDRA MOHAN THAKUR	Mr.S.S.NAYER HUSSAIN Mr.MOHAMMAD SUFYAN Mr.ABBAS HAIDER Mr.ABDUL HAMEED
8.	FA/297/1980	3 SMT.DEO SUNDRI DEVI & ANR vs BASUDEO SINGH & ORS	Mr.KAMLA PD. Mr.U.S.SINGH Mr.D.K.SINHA-2	Mr.SHASHI NATH SRIVASTAVA Mr.YOGENDRA KUMAR Mr.SURENDRA KUMAR Mr.MADHUSUDAN KUMAR SINHA Mr.BIRENDRA PD.VERMA Mr.MURLI MANOHAR SINGH Mr.ALOK KR.SINHA
9.	FA/616/1980	1 STATE BANK OF INDIA vs NAG NARAIN SINGH	Mr.SHAILESH KR.SINHA Mr.SUDARSHAN PRIYADARSHI Mr.KISHORE KUMAR SINHA Mr.BINOD BIHARI SINHA Mr.KRISHNA KR. SINHA	Mr.JANARDAN PRASAD SINGH-2 Mr.DIPAK KUMAR
10.	C.R./814/2004	2 SMT.USHA DEVI vs SHEO BACHAN SINGH & ANR	Mr.RAKESH KUMAR SRIVASTAVA Mr.MANOJ KUMAR	Mr.VINAY KIRTI SINGH Mr.SHANKAR KISHORE SHAHI
11.	C.R./580/2006	2 RADHA DEVI @ REKHA DEVI vs PUNAY PRATAP MANDAL	Mr.PRABHAS RANJAN Mr.SHYAM KISHORE DAS	Mr.B.N.P.SINGH
12.	C.R./840/2006	1 MALKOMS WALESKI & ORS vs BARBRA REBERIO @ BARBARA REBER	Mr.KANTI JHA Mr.AKHILESHWAR KUMAR Mr.NAVIN KUMAR Mr.MADHAV ROY	Mr.RAMA NAND PODDAR Mr.RAVINDRA KR.CHOUDHARY
13.	C.R./859/2006	1 SMT.PRIYA DEVI @ REKHA DEVI vs SANJEEV SONAWALA & ORS	Mr.LAXMI NARAYAN DAS Mr.RANJIT SHARAN Mr.AMITABH SOHAN Mr.S.DAS Mr.S.DE	Mr.SHAILENDRA KUMAR Mr.LAXMI NARAYAN DAS Mr.SUBHDEEP DAS Mr.SUBROTESHWAR DE Mr.D.N.MALLIK
14.	C.R./1756/2006	1 RAMA NAND PRASAD @ RAMA NAND K vs NARESH PRASAD & ORS	Mr.R.C.SINHA Mr.M.K.SINHA	Mr.RADHA MOHAN PANDEY Mr.MD.WALIUAR RAHMAN Mr.ASHOK KUMAR
15.	C.R./1966/2006	12 AWADHESH PASWAN & ANR vs SARASWATI DEVI	Mr.TRIBHUWAN NARAYAN	Mr.ZEYAUH HODA
16.	C.R./2180/2006	14 NARENDRA PRATAP SINGH & ORS vs RAM NARESH SHARMA & ORS	Mr.NARESH CHANDRA VERMA Mr.SUJEET KUMAR GUPTA	Mr.ARUN KUMAR LAL
17.	C.R./237/2007	2 RAM ASHOK YADAV vs GOVIND PARVAT	Mr.PATHAK DHANANJAY KUMAR	Mr.CHANDRA KANT

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18. with	C.R./1278/2007	6 MD.YATIN ANSARI vs SHIV CHANDRA MISHRA & ORS	Mr.VIJAYESHWAR PD. Mr.UMESH KUMAR SINGH Mr.UPENDRA PRASAD	Mr.(AAG3) Mr.RAM BALI JHA
19. with	C.R./1323/2007 CIVIL REVISION	3 FEKAN SAH vs SHIV CHANDRA MISHRA & ANR	Mr.VIJAYESHWAR PD. Mr.UPENDRA PRASAD Mr.UMESH KUMAR SINGH	LALIT KISHORE (AAG3) Mr.RAM BALI JHA
20. with	C.R./1324/2007 CIVIL REVISION	5 MD.ZAKIR vs SHIV CHANDRA MISHRA & ANR	Mr.VIJAYESHWAR PD. Mr.UPENDRA PRASAD Mr.UMESH KUMAR SINGH	LALIT KISHORE (AAG3) Mr.RAM BALI JHA
21.	C.R./1325/2007 CIVIL REVISION	7 MANOJ KUMAR SINHA vs SHIV CHANDRA MISHRA & ANR	Mr.VIJAYESHWAR PD. Mr.DHIRENDRA NARAIN MALLIK Mr.UMESH KUMAR SINGH Mr.UPENDRA PRASAD	Mr.(AAG2) Mr.RAM BALI JHA
22.	C.R./1392/2007	1 MD.JAHANGIR vs PRANAW KUMAR MITRA	Mr.RAVI SHANKER DWIVEDI Mr.RANJAN KUMAR DUBEY Mr.SHAIKENDRA KR.DUIVEDI Mr.LAKSHMAN LAL PANDEY	Mr.BIPIN KUMAR SINHA
23.	C.R./1131/2008	8 RAM KRISHAN YADAV @ RAM KRISHN vs SHAMBHU PRASAD YADAV & ORS	Mr.B.N.P SINGH	Mr.SUNIL KUMAR SINGH

FOR ORDERS

(ARISING OUT OF LAND ACQUISITION MATTERS VALUED UP TO RS. 10,000)

1.	FA/436/1984	1 LALMANI SINGH & ORS vs SANKAR MAHTO	Mr. J.P.SINGH Mr.CHANDRA BHUSHAN DAS Mr.JITENDRA PRASAD SINHA	
2.	FA/397/1987	1 JAGANATH PD. SINHA vs STATE OF BIHAR	Mr. MRITUNJAY KR.JHA	
3.	FA/385/1989	3 TRILOKI NATH TIWARY vs STATE	Mr. BANWARI SHARMA	
4.	FA/406/1989	1 SHANTI DEVI ROY vs STATE	Mr. BIRESH CHAKRAVARTY	
5.	FA/407/1989	1 BALMIKI PD. ROY vs STATE	Mr. BIRESH CHAKRABARTY	Mr.S.C.9
6.	FA/160/1990	1 MD.ISLAM MIAN vs THE STATE OF BIHAR	Mr.REWATI RAMAN SARAN Mr.MAHESH PD.-2	
7.	FA/464/1991	1 BANKESHWAR PRASAD SINGH vs STATE OF BIHAR & ORS.	Mr.SUNIL KUMAR SINGH Mr.SUSHANT KUMAR Mr.MANOJ KR. AMBASTHA	
8.	FA/937/1991	1 SAMPATI DEVI & ORS vs STATE OF BIHAR	Mr.MAHENDRA PRASAD BHARTEE	Mr.A.G.
9.	FA/962/1991	1 KARU MAHTO vs STATE OF BIHAR	Mr. MAHENDRA PD BHARTE Mr.SUNIL KUMAR -3	
10.	FA/971/1991	1 BANDHU MAHTO vs STATE	Mr. MAHENDRA PD BHARTE Mr.SUNIL KUMAR -3	
11.	FA/975/1991	1 BAISHAKHI CHAUDHARY vs STATE	Mr.MAHENDRA PD BHARTEE Mr.SUNIL KUMAR -3	Mr.AG
12.	FA/976/1991	1 RAMSAKHI DEVI vs STATE	Mr.MAHENDRA PD. BHARTEE Mr.SUNIL KUMAR -3	Mr.AG
13.	FA/44/1995	1 UNION OF INDIA vs SRI MODAN BHUIYAN & ANR	Mr./MRS.PRIYA RANJANA Mr.PANCHAM LAL JAISWAL Mr.MANU SHANKER MISHRA Mr.JAYANANDAN SINGH (ASCCG) Mr.RAJEEV PRAKASH	
14.	FA/45/1995	1 UNION OF INDIA vs SRI MANNU KAHAR & ANR	Mr./MRS.PRIYA RANJANA Mr.PANCHAM LAL JAISWAL Mr.JAYANANDAN SINGH (ASCCG) Mr.MANU SHANKER MISHRA Mr.RAJEEV PRAKASH	
15.	FA/46/1995	1 UNION OF INDIA vs JUGAL MISTRY & ANR	Mr./MRS.PRIYA RANJANA Mr.PANCHAM LAL JAISWAL Mr.MANU SHANKER MISHRA Mr.JAYANANDAN SINGH (ASCCG) Mr.RAJEEV PRAKASH	
16.	FA/47/1995	1 THE UNION OF INDIA vs BALI MISTRI & ORS	Mr./MRS.PRIYA RANJANA Mr.PANCHAM LAL JAISWAL Mr.MANU SHANKER MISHRA Mr.RAJEEV PRAKASH Mr.JAYANANDAN SINGH (ASCCG)	
17.	FA/49/1995	1 UNION OF INDIA vs SRI PATI DUSADH & ANR	Mr.RAJEEV PRAKASH Mr.PANCHAM LAL JAISWAL Mr./MRS.PRIYA RANJANA Mr.JAYANANDAN SINGH (ASCCG)	Mr.MANU SHANKER MISHRA
18.	FA/50/1995	1 UNION OF INDIA vs SRI BARHAN GORAIT & ANR	Mr.RAJEEV PRAKASH Mr.PANCHAM LAL JAISWAL Mr./MRS.PRIYA RANJANA Mr.MANU SHANKER MISHRA Mr.JAYANANDAN SINGH (ASCCG)	Mr.ALOK KUMAR SINHA N.1

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19.	FA/51/1995	1	UNION OF INDIA vs SRI BHUWAN DUSADH & ANR	Mr.RAJEEV PRAKASH Mr.PANCHAM LAL JAISWAL Mr./MRS.PRIYA RANJANA Mr.MANU SHANKER MISHRA Mr.JAYANANDAN SINGH (ASCCG)	
20.	FA/53/1995	1	UNION OF INDIA vs SRI BARHAMDEO SINGH & ANR	Mr.RAJEEV PRAKASH Mr.PANCHAM LAL JAISWAL Mr./MRS.PRIYA RANJANA Mr.MANU SHANKER MISHRA Mr.JAYANANDAN SINGH (ASCCG)	
21.	FA/56/1995	4	UNION OF INDIA vs SRI KALI DUSADH & ANR	Mr.RAJEEV PRAKASH Mr.PANCHAM LAL JAISWAL Mr./MRS.PRIYA RANJANA Mr.JAYANANDAN SINGH (ASCCG) Mr.SATYA PRAKASH TRIPATHY(SCGC) Mr.MANU SHANKER MISHRA	
22.	FA/57/1995	1	UNION OF INDIA vs SRI MOTI KAHAR & ANR	Mr.RAJEEV PRAKASH Mr.PANCHAM LAL JAISWAL Mr./MRS.PRIYA RANJANA Mr.MANU SHANKER MISHRA Mr.JAYANANDAN SINGH (ASCCG)	
23.	FA/59/1995	1	UNION OF INDIA vs SRI MAHABIR SINGH & ORS	Mr.RAJEEV PRAKASH Mr.PANCHAM LAL JAISWAL Mr./MRS.PRIYA RANJANA Mr.MANU SHANKER MISHRA Mr.JAYANANDAN SINGH (ASCCG)	
24.	FA/60/1995	1	THE UNION OF INDIA vs JADU BHUIAN & ANR	Mr./MRS.PRIYA RANJANA	
25.	FA/166/2012	5	ABHIMANUE RAUT & ANR. vs THE SPECIAL LAND ACQUISITION OFFICER NO. 1 & ORS.	Mr.MD. KHURSHID ALAM	Mr.NEERAJ KUMAR

Friday the 20th February 2015
SESSION'S COURT (AT 02:15 P.M.)
Mr. Justice Iqbal Ahmed Ansari

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./36564/2012 A.BAIL	3 TUNTUN PRASAD vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.SATYAVRAT VERMA(APP)	
2.	CR. MISC./12970/2013 A.BAIL	7 SMT. ASHA DEVI vs THE STATE OF BIHAR	Mr.RAJU GIRI Mr.ASHISH GIRI	Mr.MD.SUFIYAN(APP)	
3.	CR. MISC./18230/2013 A.BAIL	5 ANURODH KUMAR SINGH @ ANIRODH SINGH @ ANIRUDH SINGH vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.AJIT KUMAR (APP)	
4.	CR. MISC./28109/2013 A.BAIL	12 SAHDEO SINGH & ORS vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.ARUN KUMAR PANDEY(APP) Mr.NARESH DASS	
5.	CR. MISC./37071/2013 A.BAIL	8 ANWARI KHATOON & ORS. vs THE STATE OF BIHAR	Mr.SUBHASH KUMAR JHA	Mr.MD.FAHIMUDDIN(APP)	
6.	CR. MISC./45831/2013 A.BAIL	11 ANIL CHAUBEY vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR PANDEY NO-5	Mr.AMIT KR. RAKESH (APP) Mr.MADAN JEET KUMAR	
7.	CR. MISC./45845/2013 A.BAIL	5 PAPPU THAKUR vs THE STATE OF BIHAR	Mr.MANISH KUMAR	Mr.DURGESH NANDAN (APP)	
8.	CR. MISC./53565/2013 A.BAIL	6 AMIT KUMAR @ AMIT RAJ vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR Mr.PRAMOD KUMAR VERMA	Mr.KHURSHID ANWAR(APP)	
9.	CR. MISC./330/2014 A.BAIL	9 MD. DANISH HUSSAIN vs THE STATE OF BIHAR	Mr.RAJEEV NAYAN Mr.SYED HASEENUL HAQUE QUADRI	Mr.RAJ KISHOR SINGH(APP) Mr.RAJESH KUMAR MISHRA Mr.SOURENDRA PANDEY	
10.	CR. MISC./20076/2014 with A.BAIL	13 PRADEEP KUMAR YADAV vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.PRANAV KUMAR(APP) Mr.ARJUN KUMAR Mr.ALOK KUMAR	
11.	CR. MISC./27864/2014 with A.BAIL	1 MANISH KUMAR @ MANISH YADAV @ MNISH YADAV vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.AMRESH KUMAR SINHA	Mr.NITYANANAD TIWARY(APP) Mr.ARJUN KUMAR Mr.ALOK KUMAR	
12.	CR. MISC./42057/2014 with A.BAIL	1 MD. TANVEER ANWAR @ MD. TANVEER AHMAD vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA	Mr.M.DAYAL (APP)	
13.	CR. MISC./43844/2014 with A.BAIL	1 DIGVIJAY KUMAR BHAGAT @ DIGVIJAY KUMAR vs THE STATE OF BIHAR	Mr.INDESHWARI PRASAD MANDAL	Mr.DURESH NANDAN (APP) Mr.ARJUN KUMAR	
14.	CR. MISC./50891/2014 A.BAIL	3 SMT. JYOTI SRIVASTAVA vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA Mr.PRANESH KUMAR ARYA	Mr.ABHAY KR.ROY(APP) Mr.ARJUN KUMAR Mr.ALOK KUMAR	
15.	CR. MISC./25395/2014 A.BAIL	9 SANJEEV KUMAR vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR SINGH	Mr.AJAY KUMAR 1 (APP) Mr.RAVINDRA KUMAR	
16.	CR. MISC./26325/2014 A.BAIL	6 SHAMI @ PYARE vs THE STATE OF BIHAR	Mr.BIJAY BHUSHAN PRASAD	Mr.BRAJ KISHORE PD. Mr.AMITABH BHARADWAJ	
17.	CR. MISC./26699/2014 A.BAIL	5 NISHANT KUMAR RAI vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.RAJENDRA SINGH SHASTRY (APP),Mr.ARUN KUMAR,Mr.BIPIN KUMAR Mr.VIJAY KRISHNA TIWARY	
18.	CR. MISC./27973/2014 A.BAIL	6 AZAD BEG @ AFROZ ALAM BEG vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.ATUL CHANDRA (APP) Mr.SANJAY KUMAR NO.-7	
19.	CR. MISC./28006/2014 A.BAIL	3 SHASHI NATH JHA @ SHASHI JHA vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINHA	Mr.AJAY KUMAR JHA(APP)	
20.	CR. MISC./28613/2014 A.BAIL	3 NANDU RAI vs THE STATE OF BIHAR	Mr.RANA VIKRAM SINGH	Mr.SANJAY KUMAR (APP)	
21.	CR. MISC./28650/2014 with A.BAIL	3 SANJAY PASWAN & ANR vs THE STATE OF BIHAR	Mr.JANKI NANDAN PRASAD Mr.BRIJ NANDAD PRASAD	Mr.MD. SUFIYAN(APP)	
22.	CR. MISC./4232/2015 A.BAIL	3 DINESHWAR PASWAN @ DINESH PASWAN vs THE STATE OF BIHAR	Mr.MANOJ KUMAR JHA	Mr.RANA RANDHIR SINGH (APP)	
23.	CR. MISC./29267/2014 with A.BAIL	4 SONALAL MAHTO & ANR. vs THE STATE OF BIHAR	Mr.PRAMOD BAN BIHARI SINGH	Mr.AMBIKA BHAGAT (SPL.PP.)	
24.	CR. MISC./6252/2015 A.BAIL	1 KAPOOR CHAND PRASAD vs THE STATE OF BIHAR	Mr.NARENDRA KUMAR	Mr.AMBIKA BHAGAT(SPL. P.P.)	
25.	CR. MISC./29573/2014 A.BAIL	4 SUSHILA DEVI & ORS vs THE STATE OF BIHAR	Mr.NAKUL KUMAR JAMUAR	Mr.AJAY KUMAR NO.1 (APP)	
26.	CR. MISC./29729/2014 A.BAIL	4 VISHAL KUMAR & ANR vs THE STATE OF BIHAR	Mr.CHANDRA SHEKHAR PRASAD	Mr.INDRA KR. SINGH (APP)	
27.	CR. MISC./29861/2014 A.BAIL	3 MANOJ PODDAR & ANR vs THE STATE OF BIHAR	Mr.INDU KUMARI SINHA	Mr.AKBAR ALI (APP)	
28.	CR. MISC./29973/2014 A.BAIL	4 RAKESH KUMAR vs THE STATE OF BIHAR	Mr.RASHID IZHAR	Mr.MD.ATAUR RAHMAN(APP)	
29.	CR. MISC./30124/2014 A.BAIL	3 PRITY DEVI vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR GUPTA Mr.DEEPAK KUMAR Mr.HARISH CHANDRA PATEL Mr.RAJIV RANJAN	Mr.D.P.TIWARY(APP)	
30.	CR. MISC./30428/2014 A.BAIL	3 SABIA DEVI vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.MADHURI LATA(APP)	
31.	CR. MISC./30450/2014 A.BAIL	3 RAJESH KUMAR & ORS. vs THE STATE OF BIHAR	Mr.MITHILESH KUMAR	Mr.AMBIKA BHAGAT(SPL.P.P.) Mr.ANIL KUMAR SINHA	

PATNA HIGH COURT	10	Friday 20th February, 2015 Mr. Justice Iqbal Ahmed Ansari	
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32.	CR. MISC./30463/2014 A.BAIL	3	SANJEEV KUMAR vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.MADHURI LATA (APP) Mr.SUNIL KUMAR SINGH
33.	CR. MISC./30598/2014 A.BAIL	4	NAND GOPAL PANDEY @ FAUJI vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY	Mr.DR.M.K. GAUTAM (APP) Mr.BIPIN KUMAR SINHA Mr.SANJAY KUMAR
Part Heard.					
34.	CR. MISC./30606/2014 A.BAIL	3	AMIT KUMAR vs STATE OF BIHAR & ANR	Mr.DILIP KUMAR TONDON	Mr.SHARDA KUMARI(APP) Mr.RAKESH KUMAR NO.1
35.	CR. MISC./30753/2014 A.BAIL	3	BHOLA MISTRI vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.BINOD KR. 3(APP)
36.	CR. MISC./30815/2014 A.BAIL	5	MANISH RAJAK vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR SINHA	Mr.MD. ANSHARUL HAQUE (APP)
37.	CR. MISC./30908/2014 A.BAIL	3	DHARMDEO RAI vs THE STATE OF BIHAR	Mr.RAGHWENDRA KUMAR Mr.RAJESH ROY	Mr.MANOJ KUMAR (APP)
38.	CR. MISC./30962/2014 A.BAIL	3	GUDDU KUMAR & ANR vs THE STATE OF BIHAR	Mr.BHIM SEN PRASAD	Mr.JITENDRA KUMAR SINGH 1 (APP)
39.	CR. MISC./31399/2014 A.BAIL	4	DINESH KUMAR vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.S.N SHUKLA(APP) Mr.SANJIV KUMAR SINGH
40.	CR. MISC./31402/2014 A.BAIL	3	PATEL PASWAN & ORS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.DR. M.K.GAUTAM (APP)
41.	CR. MISC./32153/2014 A.BAIL (420,120B,4 A.BAIL	3	ASHUTOSH CHANDRA JHA & ANR. vs STATE OF BIHAR & ANR	Mr.AVANINDRA KUMAR JHA Mr.PURUSHOTTAM KUMAR JHA	Mr.MD. FAHIMUDDIN(APP) Mr.RAMAKANT SHARMA
42.	CR. MISC./32441/2014 A.BAIL	3	SHUKDEO OJHA vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH	Mr.RANA RANDHIR SINGH(APP) Mr.RAJEEV RANJAN PRASAD
43.	CR. MISC./32490/2014 A.BAIL	3	MD. HABIBUR RAHMAN @ HABIBUR RAHMAN @ ABUL vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH	Mr.MD. ARIF(APP)
44.	CR. MISC./32497/2014 A.BAIL	3	JAI VIKRANT vs THE STATE OF BIHAR	Mr.SANJAY PARASMANI Mr.MARUTH NATH ROY	Mr.MD.ARIF(APP)
45.	CR. MISC./32513/2014 A.BAIL	3	MUNDRIKA GOPE vs THE STATE OF BIHAR	Mr.AMISH KUMAR	Mr.M.K. NIRALA(APP)
46.	CR. MISC./32629/2014 A.BAIL	3	SMT. KRISHNA BANERJEE & ANR. vs THE STATE OF BIHAR	Mr.SUBHDEEP DAS Mr.SUBROTESWAR DE Mr.LAXMI NARAYAN DAS	Mr.GOPESH KUMAR(APP) Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA Mr.SANJIV KUMAR
47.	CR. MISC./32674/2014 A.BAIL	3	LAVKUSH SINGH vs STATE OF BIHAR & ANR	Mr.RAVINDRA KUMAR	Mr.R.B.ROY RAMAN(APP) Mr.RANJEET KUMAR SINGH Mr.VIJAY SHANKAR UPADHYAY
48.	CR. MISC./32759/2014 A.BAIL	3	SHEO SHANKAR SINGH & ORS. vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.AMBIKA BHAGAT(SPL.PP)
49.	CR. MISC./33057/2014 A.BAIL	3	PANKAJ KUMAR CHOUDHARY @ PANKAJ CHOUDHARY & ANR vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINGH	Mr.SURENDRA PD. SINGH (APP)
50.	CR. MISC./33122/2014 A.BAIL	3	AWADHESH SHAMA & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR CHOUDHARY	Mr.MANOJ KUMAR (APP) Mr.RAJ SHEKHAR
51.	CR. MISC./33126/2014 A.BAIL	3	ARVIND YADAV @ ARBIND YADAV vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.NAKUL KUMAR JAMUAR	Mr.PRONATI SINGH (APP)
52.	CR. MISC./33179/2014 A.BAIL	1	AJAY CHAUHAN & ORS. vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.NIRMAL KR. SINHA (APP)
53.	CR. MISC./33194/2014 A.BAIL	1	RAM DULARI DEVI & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.YOGENDRA KR. SINGH (APP)
54.	CR. MISC./33292/2014 A.BAIL	1	CHANDAN MAHTO & ORS vs THE STATE OF BIHAR	Mr.PAWAN KUMAR	Mr.B.RAM (APP)
55.	CR. MISC./33339/2014 with A.BAIL	1	NARESH YADAV & ORS vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.MD.ASLAM ANSARI (APP) Mr.SURENDRA KUMAR SINGH Mr.PRABHAT KUMAR SINGH Mr.SUDHA CHANDRA
56.	CR. MISC./33984/2014 with A.BAIL	1	RAJ KUMAR YADAV & ANR vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.AJAY KUMAR JHA(APP) Mr.SURENDRA KUMAR SINGH Mr.PRABHAT KUMAR SINGH Mr.SUDHA CHANDRA
57.	CR. MISC./40751/2014 A.BAIL	1	VIJAY YADAV vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.U.S.P.SINGH(APP) Mr.SURENDRA KUMAR SINGH Mr.SUDHA CHANDRA
58.	CR. MISC./33350/2014 A.BAIL	1	BIVEK KUMAR vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI Mr.ANITA KUMARI	Mr.ANAND MOHAN PRASAD MEHTA (APP)

Friday the 20th February 2015

Court No. 11 (AT 02:15 P.M.)

Mr. Justice V.N. Sinha

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./33354/2014 A.BAIL	1 RANJU DEVI & ORS vs THE STATE OF BIHAR	Mr.SURYA NARAYAN ROY	Mr.KR. VIRENDRA NARAYAN(APP)	
2.	CR. MISC./33362/2014 A.BAIL	1 KAMESH PD. @ KAMESHWAR PD. & ORS vs THE STATE OF BIHAR	Mr.AJAY KUMAR VERMA Mr.MADHUBALA VEMA	Mr.ASHOK KR.SINGH(APP)	
3.	CR. MISC./33537/2014 A.BAIL	1 RANJEET SHARMA vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.PRONOTI SINGH(APP)	
4.	CR. MISC./33546/2014 A.BAIL	1 NAND KISHOR SINGH @ MUNA SINGH @ BHODU SINGH vs THE STATE OF BIHAR	Mr.KUMAR UDAY SINGH	Mr.INDU KRI. SRIVASTAV(APP) Mr.RAJEEV RANJAN NO.II	
5.	CR. MISC./33551/2014 A.BAIL	1 KAVINDRA CHOUDHARY vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.ANITA KUMARI(APP)	
6.	CR. MISC./33555/2014 A.BAIL	1 MANSOOR MIAN vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.ARUN KUMAR SINGH 5 (APP)	
7.	CR. MISC./33559/2014 A.BAIL	1 SATYA NARAIN SINGH & ANR vs STATE OF BIHAR & ANR	Mr.BINIT KUMAR	Mr.ASHOK KR. SINGH 1(APP)	
8.	CR. MISC./33561/2014 A.BAIL	1 MD. IMRAN & ANR vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINGH	Mr.RAMSHANKAR DAS(SPL.P.P.)	
9.	CR. MISC./33570/2014 A.BAIL	3 GANGA DEVI & ORS vs THE STATE OF BIHAR	Mr.RAJANI KANT PATHAK Mr.SATISH KUMAR	Mr.MD. ANSHARUL HAQUE(APP)	
10.	CR. MISC./33581/2014 A.BAIL	1 JALESHWAR PRASAD SONI & ANR vs THE STATE OF BIHAR	Mr.AJAY KUMAR SHARMA Mr.MD. NURUL HODA	Mr.MANOJ KUMAR (APP)	
11.	CR. MISC./33591/2014 A.BAIL	1 BINDESHWAR RAI vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.RASHMI RANJAN	Mr.KHURSHID ANWAR(APP)	
12.	CR. MISC./33594/2014 A.BAIL	1 RAJNANDAN SINGH @ RAJNANDAN PD. SINGH vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA	Mr.NITYANAND(APP)	
13.	CR. MISC./33990/2014 A.BAIL	3 DURGESH KUMAR vs THE STATE OF BIHAR	Mr.BHARAT BHUSHAN	Mr.MD. FAHIMUDDIN (APP)	
14.	CR. MISC./34596/2014 A.BAIL	3 ARUN KUMAR MAHTO vs THE STATE OF BIHAR	Mr.SHAFIUR RAHMAN Mr.ARUN KUMAR PRASAD	Mr.KALAYAN SHANKAR(APP)	
15.	CR. MISC./35016/2014 A.BAIL	1 SHAHJAHAN KHATOON & ANR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR Mr.ARUN KUMAR	Mr.RAM SHANKAR DAS(SPL.P.P.)	
16.	CR. MISC./35017/2014 A.BAIL	1 JAI PRAKASH SINGH vs THE STATE OF BIHAR	Mr.RADHA KRISHNA SINGH Mr.RAJIV KUMAR Mr.GANJENDRA KUMAR SINGH	Mr.MD. SUFIYAN(APP)	
17.	CR. MISC./35018/2014 A.BAIL	1 SALITA DEVI & ANR vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.GANESH SHARMA	Mr.KANHIYA KISHORE(APP)	
18.	CR. MISC./35019/2014 A.BAIL	1 PROFESSOR KRISHNA CHANDRA JHA @ DR. KRISHNA CHANDRA JHA @ KRISH CHANDRA JHA vs THE STATE OF BIHAR	Mr.ANSUL Mr.JAVED ASLAM Mr.ANUJ KUMAR	Mr.SMT. RENUKA RATNAKAR (APP)	
19.	CR. MISC./35022/2014 A.BAIL	1 KANCHAN DEVI & ORS vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.GAJENDRA PD.YADAV(APP)	
20.	CR. MISC./35023/2014 A.BAIL	1 ANANDI RAI @ ANANDI KUMAR RAI & ORS. vs THE STATE OF BIHAR	Mr.PRANAV KUMAR Mr.MITHILESH KUMAR UPADHYAY	Mr.SADANAND PASWAN(APP)	
21.	CR. MISC./35026/2014 A.BAIL	1 BHOLA PRASAD vs THE STATE OF BIHAR	Mr.RAJ KISHOR PRASAD	Mr.AMIT KUMAR RAKESH(APP)	
22.	CR. MISC./35028/2014 A.BAIL	1 RAJ KIRAN SINGH vs STATE OF BIHAR & ANR	Mr.DILIP KUMAR SINGH	Mr.UMESHNAND PANDIT(APP)	
23.	CR. MISC./35036/2014 A.BAIL	1 SHYAMAL KISHOR JHA vs THE STATE OF BIHAR	Mr.SUNIL KUMAR THAKUR	Mr.RAM BACHAN SINGH(APP) Mr.AJIT KUMAR SINGH	
24.	CR. MISC./35053/2014 A.BAIL	1 DEO NARAIN MANDAL & ORS vs THE STATE OF BIHAR	Mr.SHIV SAGER SHARMA Mr.NAGENDRA KUMAR	Mr.B.M.P.SINHA (APP)	
25.	CR. MISC./35055/2014 A.BAIL	1 ZAHARUDDIN ANSARI & ORS vs THE STATE OF BIHAR	Mr.RAVI BHUSHAN VERMA	Mr.RAJIV NAYAN(APP) Mr.ASHOK KUMAR Mr.KAUSHAL KUMAR SINGH	
26.	CR. MISC./35058/2014 A.BAIL	1 VIJAY KUMAR MALIK vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINHA	Mr.ARUN KR.SINGH 5(APP)	
27.	CR. MISC./35060/2014 A.BAIL	1 MANOJ PRASAD SINGH vs THE STATE OF BIHAR	Mr.SANTOSH KUMAR SINGH	Mr.SANJAY KR. SHARMA (APP) Smt.SMT. SUDHA AMBASTHA	
28.	CR. MISC./35063/2014 A.BAIL	1 PINKU THAKUR & ORS vs THE STATE OF BIHAR	Mr.JAGNNATH SINGH	Mr.SANJAY KUMAR TIWARY(APP)	
29.	CR. MISC./35066/2014 A.BAIL	1 RAKESH SAO vs THE STATE OF BIHAR	Mr.GAUTAM SHAH Mr.RAJEEV KUMAR	Mr.ATUL CHANDRA(APP)	
30.	CR. MISC./35069/2014 A.BAIL	1 ARJUN PRASAD & ANR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR YADAV Mr.JITENDRA KUMAR ROY-1	Mr.SANJAY KUMAR TIWARY(APP)	
31.	CR. MISC./35072/2014 A.BAIL	1 SHIVJI SHARMA & ORS vs THE STATE OF BIHAR	Mr.AMRESH KR. VERMA	Mr.ANITA KUMARI(APP)	
32.	CR. MISC./35076/2014 A.BAIL	1 RAJENDRA CHAUDHARY @ RAJINDRA CHAUDHARY & ORS. vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA SHARMA Mr.PAWAN KUMAR SINGH Mr.AJAY KUMAR	Mr.MD.SUFIYAN(APP)	

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33.	CR. MISC./35133/2014 A.BAIL	1	LAL MOHAN MANJHI & ORS vs THE STATE OF BIHAR	Mr.KUBER PATHAK	Mr.RAJESH KUMAR (APP)
34.	CR. MISC./35157/2014 A.BAIL	3	RAJ KUMAR YADAV & ORS vs THE STATE OF BIHAR	Mr.LALAN KUMAR	Mr.NIRMAL KR.SINHA(APP)
35.	CR. MISC./35168/2014 A.BAIL	1	AMIT NANDAN vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.M.RAB(APP) Mr.AJIT KUMAR SINGH
36.	CR. MISC./35172/2014 A.BAIL	3	RAM PYARE RAI & ORS vs THE STATE OF BIHAR	Mr.SATYAVRAT VERMA	Mr.SADANAND PASWAN (APP)
37.	CR. MISC./35173/2014 with A.BAIL	1	ANJANI KUMAR @ RAVI RANJAN KUMAR vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR UPADHYAY Mr.SANJAY KUMAR Mr.RUPESH DEO	Mr.SUNIL KUMAR PANDEY(APP) Mr.SAMIR KUMAR SINHA Mr.SITA RAM SINGH
38.	CR. MISC./35374/2014 A.BAIL	1	RAMJEE PRASAD @ RAM CHANDRA PRASAD vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR UPADHYAY Mr.SANJAY KUMAR	Mr.SUCHETA YADAV(APP) Mr.SAMIR KUMAR SINHA Mr.SITA RAM SINGH
39.	CR. MISC./35174/2014 with A.BAIL	1	DHANANJAY KUMAR @ DHANJAY KUMAR @ DHANANJAY @ DHANRAJ YADAV vs THE STATE OF BIHAR	Mr.PRAKASH MAHTO	Mr.VINOD SHANKAR MODI(APP)
40.	CR. MISC./36197/2014 A.BAIL	1	GANDHARI PASWAN @ GENDHARI PASWAN & ORS vs THE STATE OF BIHAR	Mr.PRAKASH MAHTO	Mr.RAM NARESH ROY(APP)
41.	CR. MISC./35176/2014 A.BAIL	1	VIJAY KUMAR MISHRA @ PAPU MISHRA @ PAPPU vs THE STATE OF BIHAR	Mr.RAKESH KUMAR TIWARY Mr.BINAY KUMAR CHOUBEY	Mr.SHANTANU KUMAR(APP)
42.	CR. MISC./35177/2014 A.BAIL	1	BINOD KUMAR DAS @ DR. BINOD KUMAR DAS @ DR. B.K.D.R. (F.A.) vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR	Mr.MD.ATAUR RAHMAN(APP)
43.	CR. MISC./35186/2014 A.BAIL	1	ASHRAF JAHAN vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.T.P.MANDAL (APP)
44.	CR. MISC./35192/2014 with A.BAIL	1	TUNTUN SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR PANDEY	Mr.UMESHANAND PANDIT(APP)
45.	CR. MISC./35983/2014 A.BAIL	1	SUNIL SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR PANDEY	Mr.SANJAY KUMAR PANDEY(APP)
46.	CR. MISC./35196/2014 with A.BAIL	1	INDU DEVI vs THE STATE OF BIHAR	Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA	Mr.BINOD KUMAR NO.2 (APP)
47.	CR. MISC./37216/2014 A.BAIL	1	SURESH CHANDRA MANJHI vs THE STATE OF BIHAR	Mr.HRIDAY NARAYAN HARSHIT	Mr.MD. ARIF(APP)
48.	CR. MISC./35205/2014 A.BAIL	1	GARIBNATH @ DILIP PASWAN vs STATE OF BIHAR & ANR	Mr.TRIBHUWAN NARAYAN Mr.MITHILESH KUMAR VIDYARTHI	Mr.BHANU PRATAP SINGH(APP) Mr.RAJEEV RANJAN Mr.BELA SINGH Mr.SATYENDRA PD.(APP)
49.	CR. MISC./35208/2014 A.BAIL	1	MAHESH YADAV & ORS vs THE STATE OF BIHAR	Mr.KUMAR DHIRENDRA PRATAP SINGH Mr.JIBENDRA MISHRA	Mr.J.N.THAKUR(APP)
50.	CR. MISC./35211/2014 with A.BAIL	1	BHUWNESHWAR @ BHUVANESHWAR SINGH & ORS vs THE STATE OF BIHAR	Mr.RANJAN KUMAR SRIVASTAVA	Mr.NITYANAND TIWARY (APP)
51.	CR. MISC./36605/2014 with A.BAIL	1	MD. KAMALUDDIN @ KAMALUDDIN AHMAD vs THE STATE OF BIHAR	Mr.INDU BHUSHAN	Mr.PRONATI SINGH (APP)
52.	CR. MISC./41082/2014 A.BAIL	3	SURENDRA PRASAD vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.AKHILESH KUMAR	Mr.ANURADHA SINGH (APP)
53.	CR. MISC./35214/2014 A.BAIL	1	SARYUG MANDAL vs THE STATE OF BIHAR	Mr.ACHAL KUMAR SINHA	Mr.UDAY PRATAP SINGH(APP)
54.	CR. MISC./35215/2014 A.BAIL	1	MD. SAHABUL & ANR. vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL	Mr.KUMAR RANJIT RANJAN(APP)
55.	CR. MISC./35218/2014 A.BAIL	1	ANAND KUMAR @ ANAND MAHTO vs THE STATE OF BIHAR	Mr.SUBASH KUMAR	Mr.RAM BACHAN SINGH(APP)
56.	CR. MISC./35221/2014 A.BAIL	1	RATAN SAH & ORS vs STATE OF BIHAR & ANR	Mr.RAM KISHUN PRASAD	

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Court No. 8 (AT 02:15 P.M.)
Mr. Justice Navaniti Prasad Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./35222/2014 A.BAIL	5 BHAGWAT SHARAN SINGH vs THE STATE OF BIHAR	Mr.CHANDAN Mr.ANITA KUMARI	Mr.RAM SHANKAR DAS(SPL.P.P.)	
2.	CR. MISC./35223/2014 A.BAIL	1 PAWAN SINGH & ORS vs THE STATE OF BIHAR	Mr.SHANKAR KUMAR	Mr.KHURSHID ANWAR(APP)	
3.	CR. MISC./35230/2014 A.BAIL	1 GUDDU SINGH & ANR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.ANISH CHANDRA(APP)	
4.	CR. MISC./35235/2014 A.BAIL	1 RAJESH KUMAR vs THE STATE OF BIHAR	Mr.SHIVENDRA KUMAR SINHA Mr.GUNJAN PRAKASH	Mr.ANISH CHANDRA(APP)	
5.	CR. MISC./35239/2014 with A.BAIL	1 IDRISH & ANR vs THE STATE OF BIHAR	Mr.MD. QUMRUL HODA	Mr.YOGENDRA KUMAR (APP)	
6.	CR. MISC./36290/2014 with A.BAIL	1 CHAUDHARY & ORS vs THE STATE OF BIHAR	Mr.MD. QUMRUL HODA	Mr.D.P.TIWARY(APP)	
7.	CR. MISC./48655/2014 with A.BAIL	1 BEGNA @ AFAZUDDIN & ORS. vs THE STATE OF BIHAR	Mr.MD. HELAL AHMAD	Mr.MUKESHWAR DAYAL (APP)	
8.	CR. MISC./49009/2014 A.BAIL	1 MINHAJ & ANR vs THE STATE OF BIHAR	Mr.MD. RAHMATULLAH Mr.MD. FAHIMUDDIN	Mr.ANUJ KUMAR SRIVASTAVA (APP)	
9.	CR. MISC./35251/2014 A.BAIL	1 LALO SINGH BHOKTA & ANR vs THE STATE OF BIHAR	Mr.NIKHILESH KUMAR Mr.BINOD KUMAR SINHA	Mr.RAJIV NAYAN(APP)	
10.	CR. MISC./35252/2014 A.BAIL	1 CHANDAN KUMAR RAM @ GHUIL vs THE STATE OF BIHAR	Mr.RAKESH KUMAR TIWARY	Mr.JITENDRA KR.SINGH (APP)	
11.	CR. MISC./35253/2014 A.BAIL	1 UMESH YADAV vs THE STATE OF BIHAR	Mr.YASHRAJ BARDHAN	Mr.SANJAY KR.PANDEY(APP)	
12.	CR. MISC./35255/2014 A.BAIL	1 VINOD RAI vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.ASHOK KR.SINGH(APP)	
13.	CR. MISC./35256/2014 A.BAIL	1 HAMID ANSARI vs STATE OF BIHAR & ANR	Mr.DEVENDRA KUMAR	Mr.PRADIP NR.KUMAR(APP)	
14.	CR. MISC./35257/2014 A.BAIL	1 NEELAM DEVI & ANR. vs THE STATE OF BIHAR	Mr.BINOD KUMAR MISHRA	Mr.MADHURI LATA(APP) Mr.SATYENDRA NARAYAN SINGH	
15.	CR. MISC./35259/2014 A.BAIL	1 INDIA DEVI vs THE STATE OF BIHAR	Mr.PAWAN KUMAR	Mr.ASHOK KR.SINGH(APP)	
16.	CR. MISC./35260/2014 A.BAIL	1 PREM SINGH @ PREM KUMAR vs THE STATE OF BIHAR	Mr.RAMESH KUMAR THAKUR	Mr.NAWAL KISHORE PD.(APP)	
17.	CR. MISC./35261/2014 with A.BAIL	1 RAVINDRA MANDAL vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA	Mr.C.SEN PD.SINGH(APP) Mr.VIVEKA NANDSINGH	
18.	CR. MISC./35265/2014 A.BAIL	3 RAJESHWAR MANDAL & ANR vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA	Mr.C.SEN PD.SINGH(APP) Mr.VIVEKA NANDSINGH	
19.	CR. MISC./35262/2014 A.BAIL	1 PRAMOD MAHTO vs THE STATE OF BIHAR	Mr.SHIV SHANKAR PRASAD YADAV	Mr.ANIL KR.SINGH(APP)	
20.	CR. MISC./35263/2014 A.BAIL	1 SUDHANSHU RANJAN RAJU vs STATE OF BIHAR & ANR	Mr.ANJANI KUMAR JHA	Mr.DR.RAVINDRA KUMAR(APP)	
21.	CR. MISC./35264/2014 A.BAIL	1 AWADHESH THAKUR @ MADESH THAKUR @ AWADHESH TAKUR @ MADESH TAKUR & ORS vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA	Mr.SADANAND PASWAN(APP)	
22.	CR. MISC./35273/2014 A.BAIL	1 KIRAN DEVI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.MAHENDRA THAKUR	Mr.AWADHESH KR.SINGH(APP)	
23.	CR. MISC./35290/2014 A.BAIL	1 OM PRAKASH @ OM SAO vs THE STATE OF BIHAR	Mr.SATYENDRA RAI	Mr.RAM SEWAK CHOUDHARY (APP)	
24.	CR. MISC./35294/2014 with A.BAIL	1 MD. NATTA SHEIKH vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI Mr.ABUL KALAM	Mr.SADANAND PASWAN(SPL.PP)	
25.	CR. MISC./36743/2014 with A.BAIL	1 MD. CHAND vs THE STATE OF BIHAR	Mr.HEMANT KUMAR Mr.JAI KISHOR PODDAR	Mr.AMBIKA BHAGAT(APP)	
26.	CR. MISC./37020/2014 A.BAIL	1 MD. SADDAM MULLICK vs THE STATE OF BIHAR	Mr.HEMANT KUMAR Mr.JAI KISHOR PODDAR	Mr.AMBIKA BHAGAT(SPL.PP)	
27.	CR. MISC./35301/2014 A.BAIL	1 RAM NARESH SINGH vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR	Mr.ABHAY KR. ROY (APP)	
28.	CR. MISC./35306/2014 A.BAIL	1 SUBODH KR. YADAV @ SUBODH YADAV & ORS vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.MURLIDHAR(APP)	
29.	CR. MISC./35315/2014 with A.BAIL	1 JATAHU SAH vs THE STATE OF BIHAR	Mr.ASHHAR MUSTAFA	Mr.NITYANANAD(APP) Mr.ASHOK KUMAR JHA	
30.	CR. MISC./37607/2014 A.BAIL	1 SUJAY KUMAR vs THE STATE OF BIHAR	Mr.ASHHAR MUSTAFA	Mr.MD. ATAUR RAHMAN (APP) Mr.ASHOK KUMAR JHA	
31.	CR. MISC./35324/2014 A.BAIL	1 PANKAJ SINGH vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.ASHOK KUMAR(APP)	
32.	CR. MISC./35329/2014 with A.BAIL	1 RAJ KUMAR RAM & ORS vs THE STATE OF BIHAR	Mr.RAJESH RANJAN KUMAR	Mr.RAJ BALLABH SINGH(APP)	
33.	CR. MISC./39292/2014 with A.BAIL	1 ANANDI PASWAN & ANR vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.DR. RAVINDRA KUMAR (APP)	
34.	CR. MISC./49681/2014 A.BAIL	1 KUNDAN PASWAN vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.UDAY CHAND PD.(APP)	

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35.	CR. MISC./35334/2014 A.BAIL	1	RAHAT vs THE STATE OF BIHAR	Mr.SHIW KUMAR PRABHAKAR Mr.RAJESH KUMAR SINGH Mr.ARVIND KUMAR SHARMA	Mr.CHANDRA BHUSHAN PD.(APP)
36.	CR. MISC./35335/2014 A.BAIL	1	RAJ KISHORE RAI & ORS. vs THE STATE OF BIHAR	Mr.JAGNNATH SINGH	Mr.SANJAY KUMAR TIWARY- I(APP)
37.	CR. MISC./35337/2014 A.BAIL	1	YASHODA DEVI vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.SHAHIN BEGUM(APP)
38.	CR. MISC./35339/2014 A.BAIL	1	JITENDRA SINGH @ HUTHA @ HUTCHA vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.ANANT KUMAR PANDEY	Mr.J.N THAKUR(APP)
39.	CR. MISC./35341/2014 A.BAIL	3	AMAR NATH YADAV & ANR vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.MADAN KUMAR (APP)
40.	CR. MISC./35342/2014 A.BAIL	1	MD. AZIMUDDIN & ORS vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.RAM SHANKAR DAS (A.P.P) Mr.FIROZ AHMAD
41.	CR. MISC./35343/2014 A.BAIL	1	DAYANAND PASWAN vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.ANIL KUMAR SINGH 1(APP)
42.	CR. MISC./35344/2014 A.BAIL	1	SABITRI DEVI & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.DR.RAVINDRA KUMAR (APP)
43.	CR. MISC./35345/2014 A.BAIL	1	NARESH MAHTO & ORS vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.RAJ BANSH DUBEY	Mr.RAM SHANKAR DAS (A.P.P) Mr.SUSHIL KUMAR Mr.BINDESHWAR PRASAD SINGH
44.	CR. MISC./35346/2014 A.BAIL	1	PRADEEP PANDEY vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR	Mr.SURESH PD. SINGH(APP)
45.	CR. MISC./35351/2014 A.BAIL	3	GAURI SHANKAR VIDYARTHI vs THE STATE OF BIHAR	Mr.RAJ KUMAR MISHRA	Mr.S.M. RAHMAN (APP)
46.	CR. MISC./35357/2014 A.BAIL	1	BINOD RAM vs STATE OF BIHAR & ANR	Mr.RAJENDRA KUMAR DEO	Mr.AJAY KUMAR JHA(APP)
47.	CR. MISC./35358/2014 A.BAIL	1	GYAN KUMAR @ KUNWAR vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.INDRA KR.SINGH(APP)
48.	CR. MISC./35361/2014 A.BAIL	1	DHAULA SINGH @ KUSHESHWAR SINGH & ORS vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.AMARENDRA KUMAR	Mr.SADANAND PASWAN(APP)
49.	CR. MISC./35362/2014 A.BAIL	1	SUNIL SHARMA vs THE STATE OF BIHAR	Mr.SWAPNIL KUMAR SINGH	Mr.M.K.KHARE(APP)
50.	CR. MISC./35363/2014 A.BAIL	1	MUNNA LAL GUPTA & ORS vs THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH	Mr.INDRA KR.SINGH(APP)
51.	CR. MISC./35365/2014 A.BAIL	1	ABHISHEK KUMAR vs THE STATE OF BIHAR	Mr.AMIT KUMAR	Mr.AMBIKA BHAGAT (SPL.PP.)
52.	CR. MISC./35366/2014 A.BAIL	1	SHIV KUMAR MANDAL & ORS vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.MD.NAZIR ANSARI(APP)
53.	CR. MISC./35371/2014 A.BAIL	1	MD. FIROZ ALAM vs THE STATE OF BIHAR	Mr.S. JAMIL AKHTAR	Mr.RITA VERMA(APP)
54.	CR. MISC./35373/2014 A.BAIL	1	MD. JALAL vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.NIRMAL KR. SINHA (APP) Mr.AMRENDRA KUMAR
55.	CR. MISC./35375/2014 A.BAIL	1	RAJESH KUMAR vs THE STATE OF BIHAR	Mr.GAJENDRA PRATAP SINGH	Mr.CHANDRA BHUSHAN PRASAD (APP)
56.	CR. MISC./35377/2014 A.BAIL	1	SHIVJEE MAHTO vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.MAHENDRA THAKUR	Mr.AWADHESH KR. SINGH (APP)
57.	CR. MISC./35382/2014 A.BAIL	1	MANU KUMAR RAM @ MANISH KUMAR vs THE STATE OF BIHAR	Mr.JAINENDRA KUMAR	Mr.UDAY CHAND PRASAD (APP)
58.	CR. MISC./35385/2014 A.BAIL	1	SANTOSH KUMAR @ GUDDU vs STATE OF BIHAR & ANR	Mr.LAL BAHADUR PANDEY	Mr.PREM KR.JHA(APP) Mr.NAGENDRA PD. YADAV
59.	CR. MISC./35449/2014 A.BAIL	1	RAMADHAR THAKUR vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.ASHA KUMARI(APP)

Friday the 20th February 2015
Court No. 13 (AT 02:15 P.M.)
Mr. Justice Ramesh Kumar Datta

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./35477/2014 A.BAIL	1 USHA DEVI vs THE STATE OF BIHAR	Mr.ARBIND KUMAR SINGH Mr.SUNIL KUMAR PATHAK Mr.SANJAY KUMAR TIWARI	Mr.MANOJ KUMAR (APP)	
2.	CR. MISC./35478/2014 A.BAIL	1 KISHORE PASWAN vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA	Mr.SHAILENDRA KR. SINGH(APP)	
3.	CR. MISC./35480/2014 with A.BAIL	1 RAM VINAY SHARMA & ANR. vs THE STATE OF BIHAR	Smt.USHA KUMARI SINGH Mr.JITENDRA KUMAR ROY-1 Mr.ANIL KUMAR SHARMA	Mr.INDRA KR. SINGH (APP)	
4.	CR. MISC./40523/2014 A.BAIL	1 JAGARNATH SHARMA vs THE STATE OF BIHAR	Mr.RAKESH SINGH Ms.MEENA SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.MADHURANAND JHA(APP)	
5.	CR. MISC./35499/2014 A.BAIL	1 CHITRAGUPTA KUMAR vs THE STATE OF BIHAR	Mr.SOURENDRA PANDEY	Mr.ANANT KUMAR (APP) Mr.VINOD GAUTAM	
6.	CR. MISC./35500/2014 A.BAIL	1 JAY NARAYAN YADAV vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINHA Mr.ASHOK KUMAR	Mr.RENUKA RATNAKAR(APP) Mr.AMAR NATH YADAV	
7.	CR. MISC./35501/2014 A.BAIL	1 MURARI PRASAD SINGH vs THE STATE OF BIHAR	Mr.DILIP KUMAR ROY Mr.BRAJESH KUMAR PANDEY	Mr.NAGENDRA PD.(APP)	
8.	CR. MISC./35502/2014 A.BAIL	1 BIKKY @ SAHIL KUMAR vs THE STATE OF BIHAR	Mr.SATYA RANJAN SINHA Mr.SEEMA KUMARI	Mr.DR. RABINDRA KUMAR(APP)	
9.	CR. MISC./35504/2014 A.BAIL	1 BIBI PARWEEN NISHA @ PARWEEN NISHA vs THE STATE OF BIHAR	Mr.NAFISUZZOHA Mr.KHALID AHSAN	Mr.SHAKIR AHMAD(APP) Mr.RAJESHWAR SINGH Mr.SANJAY KUMAR	
10.	CR. MISC./35507/2014 A.BAIL	1 RAJA RAM MANDAL vs STATE OF BIHAR & ANR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD	Mr.SHYAM KR.SINGH(APP)	
11.	CR. MISC./35509/2014 A.BAIL	1 URMILA DEVI & ORS vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.ABHAY KUMAR ROY(APP)	
12.	CR. MISC./35512/2014 A.BAIL	1 SHATRUGHAN RAI @ CHHATURDHAN RAI & ANR. vs STATE OF BIHAR & ANR	Mr.UMESH KUMAR SINGH	Mr.NARENDRA KUMAR SINGH(APP)	
13.	CR. MISC./35513/2014 A.BAIL	1 SUDHIR YADAV vs THE STATE OF BIHAR	Mr.BHIM KUMAR YADAV	Mr.MUSTAQUE ALAM(APP)	
14.	CR. MISC./35514/2014 A.BAIL	1 SANTOSH KUMAR vs STATE OF BIHAR & ANR	Mr.GAJANAN MISHRA Mr.JAI NARAIN THAKUR	Mr.LALLAN KUMAR(APP)	
15.	CR. MISC./35515/2014 A.BAIL	1 BALINDRA YADAV vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR	Mr.MD. ARIF(APP)	
16.	CR. MISC./35517/2014 A.BAIL	1 ARUN KUMAR UPADHYAY @ BABLU KUMAR & ANR vs THE STATE OF BIHAR	Mr.AMARENDRA NATH TIWARY Mr.SRI SUNIL KUMAR SINGH	Mr.AMBIKA BHAGAT(APP) Mr.SACHIDA NAND RAI	
17.	CR. MISC./35521/2014 A.BAIL	1 HIRA RAM & ANR. vs THE STATE OF BIHAR	Mr.ASHOK KUMAR PANDEY	Mr.C.JAWAHAR(APP)	
18.	CR. MISC./35522/2014 A.BAIL	1 GHAMANDI MAHTO & ORS. vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN	Mr.RAM SHANKAR DAS(SPL.P.P.)	
19.	CR. MISC./35544/2014 A.BAIL	1 NITESH KUMAR vs THE STATE OF BIHAR	Smt.RINA SINHA	Mr.CHANDRA BHUSHAN PD.(APP)	
20.	CR. MISC./35549/2014 A.BAIL	1 ABID MIYAN & ORS vs THE STATE OF BIHAR	Mr.ZEYAUH HODA Mr.JAY PRAKASH SINGH	Mr.SADANAND PASWAN(SPL.P.P.)	
21.	CR. MISC./35551/2014 A.BAIL	1 SANTOSH PASWAN vs THE STATE OF BIHAR	Mr.BHIM KUMAR YADAV	Mr.MUSTAQUE ALAM(APP)	
22.	CR. MISC./35552/2014 A.BAIL	1 MALA KUMARI & ORS vs THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH	Mr.INDRA KR. SINGH (APP)	
23.	CR. MISC./35553/2014 A.BAIL	1 PHOOL MANDAL vs STATE OF BIHAR & ANR	Mr.MD. MUSHTAQUE ALAM Mr.AJAY KUMAR	Mr.AMBIKA BHAGAT (SPL.PP.)	
24.	CR. MISC./35556/2014 A.BAIL	1 RAJU SAH @ BINOD KUMAR SAH @ VINOD KUMAR SAH vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.AJAY KUMAR NO.1 (APP)	
25.	CR. MISC./35585/2014 A.BAIL	1 JOGENDRA PRASAD @ JOGENDRA PRASAD GUPTTA & ANR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.BINOD KUMAR SINGH	Mr.GOPESH KUMAR(APP)	
26.	CR. MISC./35586/2014 A.BAIL	1 MUNNA SHAHI @ SUBASH KUMAR SAHI & ORS. vs THE STATE OF BIHAR	Mr.NARESH DIKSHIT	Mr.UDAY PRATAP SINGH(APP) Mr.JAI KUMAR SINGH	
27.	CR. MISC./35589/2014 A.BAIL	1 MD. ZAHID HUSSAIN vs STATE OF BIHAR & ANR	Mr.MAZHARUL HASSAN	Mr.VEENA KUMARI JAISWAL(APP)	
28.	CR. MISC./35609/2014 A.BAIL	1 BABLU SINGH vs THE STATE OF BIHAR	Mr.AARUNI SINGH	Mr.LALLAN KUMAR(APP)	
29.	CR. MISC./35642/2014 A.BAIL	1 SARITA DEVI vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.SATYENDRA PD.(APP)	
30.	CR. MISC./35643/2014 A.BAIL	1 VINOD PANDIT vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.ASHOK KUMAR(APP)	
31.	CR. MISC./35645/2014 A.BAIL	1 SURESH MAHTO & ORS vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINGH	Mr.SURENDRA PD.SINGH(APP)	
32.	CR. MISC./35647/2014 A.BAIL	1 SONU KUMAR @ SUBHASH KUMAR vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.AMIT KUMAR RAKESH(APP)	

PATNA HIGH COURT	16	Friday 20th February, 2015 Mr. Justice Ramesh Kumar Datta
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33.	CR. MISC./35653/2014 A.BAIL	1	ARJUN ROY vs THE STATE OF BIHAR	Mr.SABAL KUMAR JHA	Mr.ANAND KISHORE CHOUDHARY (APP)
34.	CR. MISC./35654/2014 A.BAIL	1	MITHILESH DAS vs THE STATE OF BIHAR	Mr.VINAY MISTRY Mr.MRIGANK MAULI	Mr.RAM SUMIRAN RAI (APP)
35.	CR. MISC./35657/2014 A.BAIL	1	PINKY DEVI & ORS vs THE STATE OF BIHAR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.SURENDRA KUMAR (APP)
36.	CR. MISC./35658/2014 with A.BAIL	1	RAJESH KUMAR @ PINTU vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR Mr.SANJIV KUMAR	Mr.AMIT KR. RAKESH (APP)
37.	CR. MISC./43695/2014 A.BAIL	1	DEVENDRA PRASAD YADAV vs THE STATE OF BIHAR	Mr.DR. RAJESH KUMAR SINGH Mr.ANANT KUMAR BHASKAR	Mr.RAJENDRA NATH JHA(APP)
38.	CR. MISC./35660/2014 with A.BAIL	1	MD. SHAHARYAR KHAN @ SHAHARYAR KHAN @ MAHTAB ALAM vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.ARUN KR. SINGH NO. 5 (APP) Mr.SANJAY KUMAR SHARMA
39.	CR. MISC./3410/2015 A.BAIL	3	PRAVEEN KUMAR DEO vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.M.K. KHARE (APP) Mr.SANJAY KUMAR SHARMA
40.	CR. MISC./35665/2014 A.BAIL	1	BALINDRA KHARWAR vs THE STATE OF BIHAR	Mr.SHASHI KUMAR SHARMA Mr.BIJAY PRAKASH SINGH	Mr.DR. AJIT KUMAR(APP) Mr.SANJAY KUMAR PANDEY NO-5 Mr.ANITA KUMARI Mr.BHARAT BHUSHAN(APP)
41.	CR. MISC./35667/2014 A.BAIL	1	ARJUN CHAUDHARY vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	
42.	CR. MISC./35688/2014 A.BAIL	1	DHARMENDRA PANDEY & ORS. vs THE STATE OF BIHAR	Smt.ANITA KUMARI SINGH Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR	Mr.RAMSHANKAR DAS(SPL.P.P.) Mr.BACHAN JEE OJHA
43.	CR. MISC./35697/2014 A.BAIL	1	ARUN SINGH & ORS vs THE STATE OF BIHAR	Smt.LEELAWATI KUMARI	Mr.AWADHESH KR. SINGH(APP)
44.	CR. MISC./35699/2014 A.BAIL	1	BINOD RAI @ VINOD RAI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.UMESHANAND PANDIT(APP)
45.	CR. MISC./35700/2014 A.BAIL	1	RANJEET RAI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.M.HAQUE(APP)
46.	CR. MISC./35702/2014 with A.BAIL	1	VIDYA DEVI & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH	Mr.MADAN KUMAR(APP)
47.	CR. MISC./50349/2014 A.BAIL	3	DHANANJAY CHOUHARY vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.MANISH KUMAR	Mr.SHAILENDRA KUMAR NO.2 (APP)
48.	CR. MISC./35704/2014 A.BAIL	1	MRITUNJAY PANDEY & ORS. vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.RAJESHWAR SINGH	Mr.ASHRAF ANSARI(APP)
49.	CR. MISC./35709/2014 A.BAIL	1	AMAR KUMAR @ AMAR SINGH vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.P.N.PANDIT (APP)
50.	CR. MISC./35712/2014 A.BAIL	1	RADHE SHYAM PATEL vs STATE OF BIHAR & ANR	Mr.SANGEET DEOKULIAR Mr.NAVIN KUMAR SINGH	Mr.AJAY KUMAR 1(APP)
51.	CR. MISC./35715/2014 A.BAIL	1	SANJAY JHA @ SANJAY KUMAR JHA & ORS vs THE STATE OF BIHAR	Mr.RANJIT KUMAR YADAV Mr.DSHIRENDRA KUMAR TRIVEDI	Mr.SADANAND PASWAN(APP)
52.	CR. MISC./35722/2014 A.BAIL	1	KASHIM MIAN & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH	Mr.B.RAM (APP)
53.	CR. MISC./35723/2014 A.BAIL	1	HANUMAN SINGH & ANR vs THE STATE OF BIHAR	Mr.SUBODH PRASAD	Mr.AMBIKA BHAGAT(SPL.PP)
54.	CR. MISC./35724/2014 A.BAIL	1	DHANANJAY SINGH vs THE STATE OF BIHAR	Mr.BHARAT LAL	Mr.ASLAM ANSARI (APP)

Friday the 20th February 2015
Court No. 15 (AT 02:15 P.M.)
Mr. Justice Samarendra Pratap Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION</u>				
1.	CR. MISC./35725/2014 A.BAIL	1 RAJENDRA JHA vs THE STATE OF BIHAR	Mr.SUJIT KUMAR SINGH	Mr.AMBIKA BHAGAT(APP)
2.	CR. MISC./35728/2014 A.BAIL	1 GORAKH YADAV & ORS. vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA	Mr.SADANAND PASWAN(SPL.P.P.)
3.	CR. MISC./35730/2014 A.BAIL	1 SURESH PRASAD vs THE STATE OF BIHAR	Mr.RABINDRA PRASAD SINGH	Mr.NIRMALA KUMARI(APP)
4.	CR. MISC./35731/2014 with A.BAIL	1 MD. NOOR ALAM vs THE STATE OF BIHAR	Mr.YOGESH KUMAR Mr.SHREE PRAKASH	Mr.MD.A.HAQUE SAHUA(APP) Mr.VIVEKA NANDSINGH
5.	CR. MISC./40590/2014 A.BAIL	1 GHAZALI QUAMAR @ MD. GHAZALI QUAMAR & ORS vs THE STATE OF BIHAR	Mr.YOGESH KUMAR	Mr.MANOJ KUMAR NO.1(APP)
6.	CR. MISC./35733/2014 with A.BAIL	1 SHISHUPAL KUMAR YADAV vs THE STATE OF BIHAR	Mr.SUNIL SRIVASTAVA Mr.PREM KUMAR VERMA	Mr.AMITESH KUMAR(APP)
7.	CR. MISC./37871/2014 with A.BAIL	1 SHARWAN YADAV vs THE STATE OF BIHAR	Mr.SUNIL SRIVASTAVA Mr.PREM KUMAR VERMA	Mr.A.HAQUE SAHARA(APP)
8.	CR. MISC./40715/2014 A.BAIL	1 RAMU KUMAR vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINGH Mr.PRABHAT KUMAR SINGH	Mr.A.DAYAL(APP)
9.	CR. MISC./35745/2014 A.BAIL	1 BALESHWAR BHAGAT vs THE STATE OF BIHAR	Mr.HARENDRA KUMAR Mr.RAMJI KUMAR Mr.SURYADEO PRASAD SINGH Mr.SHAILESH KUMAR SHARMA	Mr.ASHA DEVI (APP)
10.	CR. MISC./35747/2014 A.BAIL	1 CHANRA DEVI @ NEERA DEVI & ORS. vs THE STATE OF BIHAR	Mr.SATYA VEER Mr.SANJAY KUMAR JHA	Mr.SURESH PD. SINGH(APP)
11.	CR. MISC./35752/2014 A.BAIL	1 RABINDRA RAI vs THE STATE OF BIHAR	Mr.NALIN KUMAR	Mr.INDRA KR. SINGH (APP)
12.	CR. MISC./35755/2014 A.BAIL	1 ASHOK KUMAR CHANDRABANSHI & ORS. vs THE STATE OF BIHAR	Mr.NISHANT KUMAR JHA	Mr.MD. ASLAM ANSARI (APP) Ms.MEENU Smt.PUSHPA SINHA-1 Mr.RAJIV RANJAN
13.	CR. MISC./35756/2014 with A.BAIL	1 DURGA DEVI & ANR vs THE STATE OF BIHAR	Mr.DHANESHWAR PRASAD GUPTA	Mr.DILIP KUMAR(APP)
14.	CR. MISC./46881/2014 A.BAIL	1 SONU PRASAD vs THE STATE OF BIHAR	Mr.DHANESHWAR PRASAD GUPTA	Mr.M.DAYAL (APP)
15.	CR. MISC./35757/2014 A.BAIL	1 MURAT RAI & ANR. vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJANI KUMARI	Mr.H.A.KHAN(APP)
16.	CR. MISC./35758/2014 A.BAIL	1 ARJUN YADAV vs THE STATE OF BIHAR	Mr.GAURI SHANKAR PRASAD	Mr.MD. ASLAM ANSARI (APP)
17.	CR. MISC./35759/2014 A.BAIL	1 PRAMOD PRASAD VERMA vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.SHYAMAL PRAKASH	Mr.SATYENDRA NR.SINGH(APP)
18.	CR. MISC./35760/2014 A.BAIL	1 MD. MOIM @ MD. MOIN vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR MALLICK	Mr.ANANT KUMAR (APP) Mr.MD. HUSSAIN
19.	CR. MISC./35762/2014 A.BAIL	1 UMESH RAI vs THE STATE OF BIHAR	Mr.AMIT KUMAR	Mr.R.B.ROY RAMAN(APP)
20.	CR. MISC./35763/2014 A.BAIL	1 GUDDU MANDAL vs STATE OF BIHAR & ANR	Mr.RABI BHUSHAN	Mr.SHAILENDRA KR. SINGH(APP)
21.	CR. MISC./35764/2014 A.BAIL	1 JANARDAN THAKUR & ORS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.AMIT KUMAR RAKESH(APP)
22.	CR. MISC./35767/2014 A.BAIL	1 HARERAM PODDAR & ORS. vs STATE OF BIHAR & ANR	Mr.SUBESH SHARMA	Mr.ANITA KUMARI SINGH(APP)
23.	CR. MISC./35781/2014 A.BAIL	1 AMARNATH SINGH vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR SINGH	Mr.ANANT KUMAR (APP)
24.	CR. MISC./35785/2014 A.BAIL	1 MAHFUJ ALAM @ MUNNA vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.B.M.P SINHA(APP)
25.	CR. MISC./35789/2014 A.BAIL	1 DHANJEE YADAV vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.B.M.P SINHA(APP)
26.	CR. MISC./35791/2014 A.BAIL	1 BRAJESH KUMAR MAURYA vs THE STATE OF BIHAR	Mr.JOGENDRA KUMAR Mr.BRIJ NANDAD PRASAD	Mr.AMBIKA BHAGAT (APP)
27.	CR. MISC./35792/2014 A.BAIL	1 MANOJ KUMAR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINDESHWAR PRASAD SINGH	Mr.AMBIKA BHAGAT (APP) Mr.SATYABIR BHARTI
28.	CR. MISC./35796/2014 with A.BAIL	1 USHA DEVI vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.L.K.SHARMA (APP)
29.	CR. MISC./38818/2014 A.BAIL	1 SANTOSH RAZAK vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.ARUN KUMAR (APP)
30.	CR. MISC./35803/2014 A.BAIL	1 GAUTAM CHOUDHARY vs STATE OF BIHAR & ANR	Mr.VISHWA RANJAN CHOUDHARY	Mr.DURGESH NANDAN (APP)
31.	CR. MISC./35807/2014 A.BAIL	1 FEKAN BAITHA & ANR vs THE STATE OF BIHAR	Mr.UDAY KUMAR	Mr.MADAN KUMAR (APP)
32.	CR. MISC./35814/2014 A.BAIL	1 LAL BABU SHARMA vs THE STATE OF BIHAR	Mr.RAM BINOD SINGH Mr.BINDHYACHAL SINGH	Mr.ASLAM ANSARI(APP)

PATNA HIGH COURT	18	Friday 20th February, 2015 Mr. Justice Samarendra Pratap Singh
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33.	CR. MISC./35819/2014 A.BAIL	1	MANOJ SINGH @ MANOJ KUMAR vs THE STATE OF BIHAR	Mr.MAHESH NARAYAN PARBAT Mr.SANJAY KUMAR JHA	Mr.P.N.PANDIT(APP)
34.	CR. MISC./35833/2014 A.BAIL	3	RAM NARAYAN SAH vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.AJAY KR. 1(APP) Mr.NIRMAL KUMAR TRIPATHI
35.	CR. MISC./35842/2014 A.BAIL	3	JAI PRAKASH SHARMA @ JAY PRAKASH SHARMA vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.UMESHANAND PANDIT(APP)
36.	CR. MISC./35853/2014 A.BAIL	1	MD. ARIF vs THE STATE OF BIHAR	Mr.SUDHA CHANDRA Mr.MD. KAMALUDDIN Mr.SURENDRA KUMAR SINGH	Mr.BHARAT BHUSHAN(APP) Mr.MD. HELAL AHMAD
37.	CR. MISC./35857/2014 A.BAIL	1	SURENDRA KUMAR YADAV vs THE STATE OF BIHAR	Mr.ASHWANI KUMAR TIWARY	Mr.NIRMALA KUMARI(APP)
38.	CR. MISC./35866/2014 A.BAIL	5	DEVENDRA YADAV vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR DWIVEDI	Mr.MANOJ KUMAR(APP)
39.	CR. MISC./35890/2014 A.BAIL	1	FEKAN BAITHA & ANR vs THE STATE OF BIHAR	Mr.UDAY KUMAR	Mr.A.M.P MEHTA(APP)
40.	CR. MISC./35891/2014 A.BAIL	1	SHEOJI MAHTO & ORS vs THE STATE OF BIHAR	Mr.UDAY KUMAR	Mr.A.M.P.MEHTA(APP)
41.	CR. MISC./35892/2014 A.BAIL	3	CHANDAN YADAV & ORS vs THE STATE OF BIHAR	Mr.INDESHWARI PRASAD MANDAL	Mr.RAJESH KUMAR(APP)
42.	CR. MISC./35894/2014 A.BAIL	1	VIKASH KUMAR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR KASHYAP Mr.JAVED ASLAM	Mr.M.RAB (APP)
43.	CR. MISC./35895/2014 A.BAIL	1	BISHUNDEO YADAV & ORS vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA Mr.KUNWAR DIGVIJAY SINGH	Mr.R.N JHA (APP)
44.	CR. MISC./35896/2014 A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.R.B.ROY RAMAN(APP)
45.	CR. MISC./35897/2014 A.BAIL	1	RAJ KISHORE PASWAN vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.M.DAYAL(APP) Ms.RASHMI KUMARI MANDILWAR Mr.NITYA NAND NEERAJ
46.	CR. MISC./35898/2014 A.BAIL	1	KRISHNA KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN	Mr.M.DAYAL(APP) Mr.DHANNJAY KUMAR NO 2
47.	CR. MISC./35899/2014 A.BAIL	1	MD. NEZAM vs STATE OF BIHAR & ANR	Mr.ARBIND KUMAR SINGH Mr.PRATIVA KUMARI	Mr.PARMESHWAR MEHTA(APP)
48.	CR. MISC./35900/2014 A.BAIL	1	AWADHESH THAKUR & ANR vs THE STATE OF BIHAR	Mr.DILIP KUMAR ROY Mr.BRAJESH KUMAR PANDEY	Mr.L.K.SHARMA(APP)
49.	CR. MISC./35901/2014 A.BAIL	1	BALRAM YADAV & ANR. vs THE STATE OF BIHAR	Mr.SURESH PRASAD SINGH Mr.UTTAM KUMAR	Mr.PUSHPA SINHA(APP) Mr.ASHWINI KUMAR RAI Mr.SURESH PRASAD SAH @ BARANWAL
50.	CR. MISC./35902/2014 A.BAIL	1	RAMCHANDRA PASWAN & ORS vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR PANDEY Mr.BRAJESH KUMAR	Mr.KALAYAN SHANKAR(APP)
51.	CR. MISC./35919/2014 A.BAIL	1	SANTOSH SAHNI @ SANTOSH KUMAR & ORS vs THE STATE OF BIHAR	Mr.UDAY KUMAR	Mr.GANESH PD.SINGH(APP)
52.	CR. MISC./35920/2014 A.BAIL	1	HARENDRA SHARMA vs STATE OF BIHAR & ANR	Mr.CHAKRAVARTI SINGH	Mr.BHANU PRATAP SINGH(APP) Mr.SANJAY KUMAR @ MANU
53.	CR. MISC./35922/2014 A.BAIL	1	SELTU BARMAN @ SENTU BARMAN @ SELTU BARBAN @ SENTU BARBAN vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.GANESH PD. SINGH(APP) Mr.FIROZ AHMAD
54.	CR. MISC./35923/2014 A.BAIL	1	BIBI RUHI vs THE STATE OF BIHAR	Smt.ANITA KUMARI SINGH	Mr.B.RAM(APP)
55.	CR. MISC./35924/2014 A.BAIL	1	RAJENDRA SHARMA & ANR vs THE STATE OF BIHAR	Mr.KAMAL KISHORE SINGH	Mr.C. JAWAHAR (APP)

Friday the 20th February 2015
Court No. 17 (AT 02:15 P.M.)
Mr. Justice Ajay Kumar Tripathi

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
FOR ADMISSION					
1.	CR. MISC./35926/2014 A.BAIL	1 SONU KUMAR @ RAJNISH KUMAR SINGH vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.GAJENDRA PD. YADAV (APP)	
2.	CR. MISC./35928/2014 A.BAIL	1 BABLU @ MACHHI @ MD. KALIM vs THE STATE OF BIHAR	Mr.DEEP NISHI	Mr.GULNAR BEGUM(APP)	
3.	CR. MISC./35931/2014 with A.BAIL	1 DHIRAJ KUMAR vs THE STATE OF BIHAR	Mr.AMIT KUMAR RAKESH	Mr.KR. VIRENDRA NARAYAN (APP)	
4.	CR. MISC./38082/2014 A.BAIL	1 ABODH KUMAR SINGH vs THE STATE OF BIHAR	Mr.KUNDAN KUMAR Mr.DILIP KUMAR Mr.RANJEET KUMAR	Mr.LALAN KUMAR (APP)	
5.	CR. MISC./35935/2014 A.BAIL	1 VEDAMI DEVI & ORS vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.KAPIL DEO SINGH	Mr.RAJESH KUMAR(APP) Mr.PRAMOD KUMAR	
6.	CR. MISC./35936/2014 A.BAIL	1 TINKU KURAIISHI vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR	Mr.SHANTANU KUMAR (APP)	
7.	CR. MISC./35938/2014 A.BAIL	1 VIJAY SAH @ BRAJ MOHAN SAH vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR PANDEY Mr.BRAJESH KUMAR	Mr.KALYAN SHANKAR(APP)	
8.	CR. MISC./35940/2014 A.BAIL	1 GUDDU KUMAR ROY vs THE STATE OF BIHAR	Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA	Mr.DINESH SINGH(APP)	
9.	CR. MISC./35944/2014 A.BAIL	1 ARBIND SAO & ANR. vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR	Mr.SURESH PD.SINGH(APP)	
10.	CR. MISC./35945/2014 A.BAIL	1 RAJEEV RANJAN KUMAR @ RAJEEV vs STATE OF BIHAR & ANR	Mr.RUDRA DEO Mr.BINDESHWAR PRASAD SINGH	Mr.SHANTANU KUMAR(APP) Mr.AMARENDRA KUMAR Mr.SATISH KUMAR	
11.	CR. MISC./35962/2014 A.BAIL	1 SHANKAR MANDAL vs THE STATE OF BIHAR	Mr.ARJUN PRASAD	Mr.ANITA KUMARI(APP)	
12.	CR. MISC./35965/2014 A.BAIL	1 SURESH YADAV & ANR vs THE STATE OF BIHAR	Mr.RAHUL NATH Mr.SANJAY KUMAR	Mr.PARMESHWAR MEHTA(APP)	
13.	CR. MISC./35968/2014 A.BAIL	1 BHOLA KANT JHA @ BHOLA JHA vs STATE OF BIHAR & ANR	Mr.SANAT KUMAR MISHRA Mr.SHASHI BHUSHAN	Mr.PRONOTI SINGH(APP)	
14.	CR. MISC./35972/2014 A.BAIL	1 ABHIMANYU @ SONU @ SONU TULSIYAN vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.R.B.ROY RAMAN(APP)	
15.	CR. MISC./35973/2014 A.BAIL	1 UPENDRA SINGH vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.INDU KUMARI SRIVASTAVA(APP)	
16.	CR. MISC./35974/2014 A.BAIL	1 RAMKALI DEVI vs STATE OF BIHAR & ANR	Mr.SANGEET DEOKULIAR Mr.NAVIN KUMAR SINGH	Mr.KALYAN SHANKAR(APP)	
17.	CR. MISC./35975/2014 A.BAIL	1 SUNITA KUMARI vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.DURGESH NANDAN(APP)	
18.	CR. MISC./35976/2014 A.BAIL	1 MD. JALIL @ JALIL MIAN & ORS. vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.MADAN JEET KUMAR	Mr.YOGENDRA KUMAR (APP) Mr.SRI KRISHNA RANJAN	
19.	CR. MISC./35980/2014 A.BAIL	1 MAHADEO SAH vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.DURGESH NANDAN(APP)	
20.	CR. MISC./35981/2014 A.BAIL	1 ASHISH KUMAR @ MINTU YADAV vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.KALYAN SHANKAR(APP) Mr.RAJESH KUMAR	
21.	CR. MISC./35982/2014 A.BAIL	1 LAL BABU KUMAR & ORS vs THE STATE OF BIHAR	Mr.RAGHWANAND Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI	Mr.MANISH KUMAR-2(APP)	
22.	CR. MISC./35984/2014 A.BAIL	1 YOGENDRA RAI @ YOGI RAI & ANR vs THE STATE OF BIHAR	Mr.MANENDRA KUMAR SINHA	Mr.YOGENDRA KUMAR(APP) Mr.VIRENDRA KUMAR	
23.	CR. MISC./35989/2014 A.BAIL	1 KRISHNA YADAV & ANR. vs THE STATE OF BIHAR	Mr.MILIND KUMAR MISHRA	Mr.ATUL CHANDRAAPP(APP)	
24.	CR. MISC./35998/2014 A.BAIL	1 MD. MANNAN ANSARI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.AJAY KUMAR -II(APP)	
25.	CR. MISC./36008/2014 A.BAIL	1 JANARDAN SINGH vs STATE OF BIHAR & ANR	Mr.BIDHAN CHANDRA JHA	Mr.RAMCHANDRA SINGH(APP) Mr.VIVEKANAND JHA	
26.	CR. MISC./36010/2014 A.BAIL	1 MD. FAIZI AZIZ vs THE STATE OF BIHAR	Mr.SYED ASGHER NAJMI	Mr.NIRMALA KUMARI(APP) Mr.BISHWA NATH CHAUDHARY Mr.RAVINDRA KUMAR SINHA	
27.	CR. MISC./36028/2014 A.BAIL	1 URMILA DEVI & ANR. vs THE STATE OF BIHAR	Mr.ASHOK KUMAR KASHYAP Mr.JAVED ASLAM	Mr.M.RUB(APP)	
28.	CR. MISC./36045/2014 with A.BAIL	1 DEVNANDAN PRASAD @ KRISHNA NANDAN PRASAD vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY	Mr.NITYANAND TIWARY(APP)	
29.	CR. MISC./41661/2014 A.BAIL	1 JADO YADAV vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR KASHYAP Mr.JAVED ASLAM	Mr.JITENDRA KUMAR SINGH- I(APP) Mr.VINAY KIRTI SINGH	
30.	CR. MISC./36047/2014 A.BAIL	1 CHANDRA SHEKHAR SINGH & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.SUNIL KUMAR SINGH	Mr.MD. ATAUR RAHMAN(APP)	
31.	CR. MISC./36048/2014 A.BAIL	1 SAJAL KUMAR vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR ALOK	Mr.U.S.P.SINGH(APP) Mr.ARVIND KUMAR Mr.YUGAL KISHORE	
32.	CR. MISC./36049/2014 A.BAIL	1 SUNIL KUMAR SINGH vs THE STATE OF BIHAR	Mr.RAJEEV KUMAR SINGH Mr.MANOJ KUMAR	Mr.SATYENDRA NR. SINGH(APP)	

PATNA HIGH COURT	20	Friday 20th February, 2015 Mr. Justice Ajay Kumar Tripathi
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33.	CR. MISC./36051/2014 A.BAIL	1	SIRCHAN MUKHIYA @ SRICHAND MUKHIYA vs THE STATE OF BIHAR	Mr.RANJEET KUMAR MISHRA	Mr.UMA NATH MISHRA(APP)
34.	CR. MISC./36052/2014 A.BAIL	1	AMIT KUMAR DAS vs THE STATE OF BIHAR	Mr.IQBAL ASIF NIAZI	Mr.RAMCHANDRA SINGH(APP)
35.	CR. MISC./36057/2014 A.BAIL	1	MINI KUMARI & ANR. vs THE STATE OF BIHAR	Mr.DHIRENDRA NATH JHA	Mr.A.DAYAL(APP)
36.	CR. MISC./36067/2014 A.BAIL	1	SHIV RAJ CHOUDHARY vs THE STATE OF BIHAR	Mr.DIWAKAR UPADHYAYA	Mr.ANUSAIYA JAISWAL(APP)
37.	CR. MISC./36076/2014 A.BAIL	1	SATYENDRA MAHTO @ SATYENDRA PRASAD vs STATE OF BIHAR & ANR	Mr.NAWAL KISHORE SINGH	Mr.ANAND KISHORE CHOUDHARY(APP)
38.	CR. MISC./36077/2014 A.BAIL	1	MOGAL CHAUDHARY vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.BHARAT BHUSHAN(APP)
39.	CR. MISC./36079/2014 A.BAIL	1	NAVIN SINGH vs THE STATE OF BIHAR	Mr.MUKESH KUMAR Mr.BIJAY KUMAR PANDEY	Mr.UMA NATH MISHRA(APP)
40.	CR. MISC./36081/2014 with A.BAIL	1	KRISHNA KUMAR AKELA & ORS vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR	Mr.DURGESH NANDAN(APP) Mr.SATISH CHANDRA
41.	CR. MISC./36747/2014 with A.BAIL	1	SANJAY KUMAR & ORS vs THE STATE OF BIHAR	Mr.AJIT KUMAR	Mr.ANANT KUMAR(APP) Mr.SATISH CHANDRA
42.	CR. MISC./37816/2014 A.BAIL	3	AMBIKA YADAV & ORS vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR	Mr.DR.INDIWAR KUMARI(APP)
43.	CR. MISC./36092/2014 A.BAIL	1	RANDHIR CHAUDHARY @ SONU CHAUDHARY @ SONU BHAI vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR SINGH	Mr.M.K.KHARE(APP)
44.	CR. MISC./36096/2014 with A.BAIL	1	LILA DEVI & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.ASHRAF ANSARI(APP) Mr.AMARNATH JHA
45.	CR. MISC./40005/2014 A.BAIL	1	SUBODH KHAN @ SUBODH KUMAR KHAN vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.AMIT KUMAR MISHRA	Mr.BHARAT LAL(APP)
46.	CR. MISC./36097/2014 A.BAIL	1	DHRUV KUMAR SINGH @ DHRUV BHAGAT vs THE STATE OF BIHAR	Mr.PRABHAKAR SINGH	Mr.AJIT KUMAR(APP)
47.	CR. MISC./36098/2014 A.BAIL	1	SACHIDA RAI @ SACHIDANAND RAI vs THE STATE OF BIHAR	Mr.ARBIND KUMAR SHARMA Mr.SAROJ KUMAR SHARMA	Mr.ANUJ KUMAR SRIVASTAV(APP)
48.	CR. MISC./36101/2014 A.BAIL	1	SUBODH KUMAR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR Mr.YUGAL KISHORE	Mr.AMBIKA BHAGAT(SPL.PP)
49.	CR. MISC./36102/2014 A.BAIL	1	SANTU YADAV vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.BIJAY BIHARI SINHA	Mr.ANANT KUMAR(APP)
50.	CR. MISC./36104/2014 A.BAIL	1	HEENA KAUSER @ HEENA @ HENA & ANR. vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.AJIT KUMAR(APP)
51.	CR. MISC./36117/2014 A.BAIL	1	GAURAV KUMAR SINGH @ GAURAV KUMAR vs THE STATE OF BIHAR	Mr.NIHAR NANDAN AMBASTA Mr.DIWAKAR UPADHYAYA	Mr.ANSUIYA JAISWAL(APP)
52.	CR. MISC./36124/2014 A.BAIL	1	PAWAN CHAUDHARY vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.M.RAB(APP)
53.	CR. MISC./36127/2014 A.BAIL	1	VIVEK KUMAR vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.ASHA DEVI(APP) Mr.RANJEET CHOUBEY
54.	CR. MISC./36128/2014 A.BAIL	1	ANJALA JHA @ ANJILA DEVI & ORS vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.RAM CHANDRA SINGH(APP)
55.	CR. MISC./36129/2014 with A.BAIL	1	RITA KUWAR & ORS vs THE STATE OF BIHAR	Mr.GANJENDRA KUMAR SINGH Mr.VANDANA SINGH Mr.RADHA KRISHNA SINGH	Mr.GULNAR BEGUM(APP)
56.	CR. MISC./38982/2014 A.BAIL	1	SHANKARJEE DUBEY & ORS vs THE STATE OF BIHAR	Mr.RADHA KRISHNA SINGH Mr.GANJENDRA KUMAR SINGH	Mr.PREM KUMAR JHA (APP)

Friday the 20th February 2015
Court No. 18 (AT 02:15 P.M.)
Mr. Justice Dharnidhar Jha

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./36130/2014 A.BAIL	1 LALIT TIWARI @ LALIT TIWARY vs STATE OF BIHAR & ANR	Mr.SUMEET KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.ARUN KUMAR(APP)	
2.	CR. MISC./36132/2014 A.BAIL	1 MD. LADDAN vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR	Mr.SURENDRA KUMAR(APP)	
3.	CR. MISC./36135/2014 A.BAIL	1 MD. NEYAZ vs STATE OF BIHAR & ANR	Mr.CHOUDHARY SHYAM NANDAN Mr.RAVI SHANKER PANKAJ Mr.KRISHNA KUMAR YADAV	Mr.RAM NARESH ROY(APP)	
4.	CR. MISC./36136/2014 A.BAIL	1 AMIT KUMAR YADAV vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	Mr.ANSUIYA JAISWAL(APP)	
5.	CR. MISC./36137/2014 A.BAIL	1 JAGLAL SINGH @ SRI JAGLAL SINGH vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.PRANAV KUMAR(APP)	
6.	CR. MISC./36139/2014 A.BAIL	1 UPENDRA PATEL @ UPENDRA KUMAR PATEL vs THE STATE OF BIHAR	Mr.GOPAL SHARAN SINGH	Mr.SHYAM BIHARI SINGH(APP)	
7.	CR. MISC./36140/2014 A.BAIL	1 LAL MOHAMAD ANSHARI vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR NO.-7	Mr.ARUN KUMAR PANDEY(APP)	
8.	CR. MISC./36141/2014 A.BAIL	1 BINOD PASWAN vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR	Mr.ANUSAIYA JAISWAL(APP)	
9.	CR. MISC./36142/2014 A.BAIL	1 SHYAMDEO CHAUDHARY & ANR vs THE STATE OF BIHAR	Mr.PODDAR SURESH GANDHI	Mr.AJAY KR. 1(APP)	
10.	CR. MISC./36145/2014 A.BAIL	1 MD. NAZIM vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.ASHOK KR.SINGH(APP) Mr.SANJAY KUMAR JHA Mr.SATYA VEER	
11.	CR. MISC./36149/2014 A.BAIL	1 JITENDRA SHARMA vs STATE OF BIHAR & ANR	Mr.TRIBHUWAN NARAYAN	Mr.KHURSHID ANWAR(APP)	
12.	CR. MISC./36154/2014 A.BAIL	1 MD. ARSAD ALI @ ARSHAD ALI & ORS vs STATE OF BIHAR & ANR	Mr.SYED. RIZWANUL HAQUE	Mr.IFTEKHAR MAHMOOD(APP)	
13.	CR. MISC./36157/2014 with A.BAIL	1 UMESH KUMAR & ORS vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR Mr.VIVEKANAND JHA Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN	Mr.UDAY CHANDRA PRASAD(APP)	
14.	CR. MISC./36606/2014 A.BAIL	1 BALRAM @ CHHOTU @ BALRAM PRASAD & ORS vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR Mr.VIVEKANAND JHA Mr.DHANANJAY KUMAR GUPTA	Mr.UDAY CHANDRA PRASAD (APP)	
15.	CR. MISC./36158/2014 A.BAIL	1 RAJNISH THAKUR @ CHIKU vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.MADAN KUMAR(APP)	
16.	CR. MISC./36159/2014 A.BAIL	1 MD. MUSLIM ANSARI @ MD. MUSLIM vs STATE OF BIHAR & ANR	Mr.PUSHPENDRA KUMAR SINGH Mr.ANIL KUMAR SINHA	Mr.MADAN KUMAR(APP) Mr.ALOK KUMAR JHA	
17.	CR. MISC./36167/2014 A.BAIL	1 MANOJ KUMAR YADAV @ MANOJ KUMAR RAI vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA	Mr.RAJENDRA NATH JHA(APP)	
18.	CR. MISC./36168/2014 A.BAIL	1 MANISH SAH & ORS vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.S.EHETESHMUDDIN(APP) Mr.JAI PRAKASH SINGH Mr.ANIL KUMAR	
19.	CR. MISC./36169/2014 A.BAIL	1 MD. PATTI RAM @ PATTI KHAN @ MD. PATTI KHAN & ANR vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.MEENA SINGH(APP)	
20.	CR. MISC./36170/2014 A.BAIL	1 BIHARI SINGH vs THE STATE OF BIHAR	Mr.RAJANI KANT SINGH	Mr.REENA SINHA(APP)	
21.	CR. MISC./36174/2014 with A.BAIL	1 AWADHESH KUMAR YADAV @ AWADHESH RAI vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.MD. FAHIMUDDIN(APP) Mr.NAND KISHORE SINGH Mr.BASANT KUMAR SINGH	
22.	CR. MISC./40771/2014 A.BAIL	1 LALIT RAI vs THE STATE OF BIHAR	Mr.AVANISH KUMAR SINGH	Mr.PRAMOD KUMAR PANDEY (APP)	
23.	CR. MISC./36175/2014 A.BAIL	1 LAKHINDRA DAS vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.NAND KISHOR PD.(APP)	
24.	CR. MISC./36176/2014 A.BAIL	1 PANKAJ KUMAR @ PANKAJ PRASAD vs THE STATE OF BIHAR	Mr.SAKET TIWARY	Mr.UMA NATH MISHRA(APP)	
25.	CR. MISC./36177/2014 A.BAIL	1 MUKESH KUMAR @ MUKESH KUMAR ROY @ MUKESH ROY vs THE STATE OF BIHAR	Mr.MANOJ KUMAR JHA	Mr.U.L.VERMA(APP)	
26.	CR. MISC./36179/2014 A.BAIL	1 KRIPA LAL YADAV & ANR vs THE STATE OF BIHAR	Mr.ARUN KUMAR JHA	Mr.U.S.P.SINGH(APP)	
27.	CR. MISC./36180/2014 A.BAIL	1 DHANJEE SONI vs THE STATE OF BIHAR & ORS	Mr.RAJANI KANT SINGH Mr.SURENDRA KUMAR MISHRA	Mr.AJAY KR. 2(APP)	
28.	CR. MISC./36184/2014 A.BAIL	1 SANJEET KUMAR SAH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.ASHA DEVI(APP)	
29.	CR. MISC./36186/2014 A.BAIL	1 NAGENDRA SINGH & ORS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.RAMSHANKAR DAS(SPL.PP)	

PATNA HIGH COURT	22	Friday 20th February, 2015 Mr. Justice Dharnidhar Jha	
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30.	CR. MISC./36214/2014 A.BAIL	1	SAILESH SINGH & ANR. vs THE STATE OF BIHAR	Mr.GAJENDRA NATH OJHA	Mr.ANIS CHANDRA(APP)
31.	CR. MISC./36216/2014 A.BAIL	1	SUNIL PASWAN & ANR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.UMA NATH MISHRA(APP)
32.	CR. MISC./36217/2014 A.BAIL	1	BHOLU SAH vs THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN	Mr.KHURSHID ANWAR(APP)
33.	CR. MISC./36219/2014 A.BAIL	1	SUNIL KUMAR PANDIT @ SUNIL PANDIT vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR JHA Mr.ANANT KUMAR BHASKAR Mr.DR. RAJESH KUMAR SINGH	Mr.JITENDRA KR. ROY NO.1(APP)
34.	CR. MISC./36220/2014 A.BAIL	1	MD. RAHMATULLA vs STATE OF BIHAR & ANR	Mr.VIVEKA NANDSINGH	Mr.SURESH PD.SINGH(APP)
35.	CR. MISC./36225/2014 A.BAIL	1	PUTUL MIRDHA & ORS vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR PANDEY	Mr.MURLIDHAR(APP)
36.	CR. MISC./36226/2014 A.BAIL	1	MUNNA KUMAR SAH @ MUNNA SAH vs THE STATE OF BIHAR	Mr.SHIV SAGER SHARMA Mr.NAGENDRA KUMAR	Mr.MADHURI LATA(APP)
37.	CR. MISC./36227/2014 A.BAIL	1	SUREN MANDAL vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.DR. AJIT KUMAR(APP)
38.	CR. MISC./36228/2014 A.BAIL	1	SAKET KUMAR JHA vs THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.NAVIN KR.PANDAY(APP) Mr.DHARMENDRA JHA
39.	CR. MISC./36229/2014 A.BAIL	1	LAXMI MANDAL & ANR vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.SADANAND PASWAN (SPL.PP)
40.	CR. MISC./36230/2014 A.BAIL	1	SANTOSH KUMAR @ SANTOSH YADAV vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA	Mr.NAVIN KR.PANDEY(APP)
41.	CR. MISC./36232/2014 with A.BAIL	1	HERE KRISHNA CHOUBEY @ CHHOTAN CHOUBEY vs THE STATE OF BIHAR	Mr.DR. CHANDRA SHEKHAR AZAD	Mr.HARENDRA PRASAD(APP)
42.	CR. MISC./49500/2014 A.BAIL	1	BHARAT YADAV @ BHARAT RAI vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.NITYANAND (APP)
43.	CR. MISC./36233/2014 A.BAIL	1	JAI PRAKASH OJHA vs STATE OF BIHAR & ANR	Mr.SARVESHWAR TIWARY	Mr.ATUL CHANDRA(APP)
44.	CR. MISC./36234/2014 A.BAIL	1	YOGENDRA RAI @ JOGI RAI & ORS. vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.SADANAND PASWAN (APP)
45.	CR. MISC./36237/2014 A.BAIL	1	RAJ KUMARI DEVI & ORS. vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.RAJ KISHORE SINGH(APP)
46.	CR. MISC./36259/2014 A.BAIL	1	RADHEY MOHAN SINGH & ORS. vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.KAPIL DEO SINGH	Mr.ANUJ KR.SRIVASTAV(APP)
47.	CR. MISC./36283/2014 A.BAIL	1	SUDIP NARAYAN KUNDAN @ SUDIP NARAYAN VERMA @ SUDIP KUMAR KUNDAN vs STATE OF BIHAR & ANR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.P.K.CHOURSIYA(APP)
48.	CR. MISC./36284/2014 with A.BAIL	1	SHIV SAGAR RAI & ORS. vs THE STATE OF BIHAR	Mr.ARUN KUMAR SINGH	Mr.ANIL PD. SINGH(APP)
49.	CR. MISC./36948/2014 A.BAIL	1	RAJESHWAR RAI & ORS. vs THE STATE OF BIHAR	Mr.ARUN KUMAR SINGH	Mr.ANIL PD. SINGH(APP)
50.	CR. MISC./36288/2014 A.BAIL	1	AWADHESH RAI @ AWADHESH KUMAR vs STATE OF BIHAR & ANR	Mr.BHAVESH KUMAR	Mr.UPENDRA KUMAR(APP)
51.	CR. MISC./36308/2014 A.BAIL	1	MD. SAFIK & ORS. vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.ASLAM ANSARI(APP) Mr.VIKRAM SINGH
52.	CR. MISC./36310/2014 A.BAIL	1	VIJAY PRATAP SINGH @ RANA SINGH @ RAJA SINGH vs STATE OF BIHAR & ANR	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH	Mr.JITENDRA KR. ROY NO.1(APP) Mr.GYANENDRA KUMAR SINGH Mr.DHANANJAY KUMAR
53.	CR. MISC./36319/2014 A.BAIL	3	PANKAJ KUMAR & ORS. vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.RASHMI RANJAN	Mr.DINESH SINGH(APP) Mr.NACHIKETA JHA
54.	CR. MISC./36323/2014 A.BAIL	1	BRAJESH KUMAR @ BRIJESH KUMAR vs THE STATE OF BIHAR	Mr.RAKESH KUMAR SAMRENDRA Mr.MANAGER SAH Mr.DHANESH SHANKAR VIDYARTHI	Mr.SUBASH CHANDRA MISHRA(APP)

Friday the 20th February 2015
Court No. 6 (AT 02:15 P.M.)
Mr. Justice Mihir Kumar Jha

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./36331/2014 with A.BAIL	1 FULICHAND YADAV & ORS. vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.ARUN KR. PANDAY (APP)	
2.	CR. MISC./43747/2014 A.BAIL	1 BHUMNESHWARI YADAV @ BHUNESHWAR PD. YADAV vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR	Mr.RINA SINHA(APP)	
3.	CR. MISC./36333/2014 A.BAIL	1 RAMJI PANDEY vs THE STATE OF BIHAR	Mr.SATYA VEER Mr.SANJAY KUMAR JHA	Mr.RAJENDRA NATH JHA(APP)	
4.	CR. MISC./36338/2014 A.BAIL	1 YUGESHWAR PRASAD YADAV vs THE STATE OF BIHAR	Mr.RATNAKAR AMBASTHA	Mr.MADHURANAND JHA(APP)	
5.	CR. MISC./36344/2014 A.BAIL	1 SUDHIR KUMAR @ SUDHIR KUMAR SINGH & ANR vs STATE OF BIHAR & ANR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.P.K.CHAURASIA(APP)	
6.	CR. MISC./36345/2014 A.BAIL	1 KASIM @ MD. KASIM & ANR. vs THE STATE OF BIHAR	Mr.ABHIMANYU SHARMA	Mr.A.M.P.MEHTA(APP)	
7.	CR. MISC./36346/2014 A.BAIL	1 PAWAN SINGH & ANR vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.SADANAND PASWAN (APP)	
8.	CR. MISC./36347/2014 with A.BAIL	1 MINTU SINGH @ JASWANT SINGH vs THE STATE OF BIHAR	Mr.SHIVENDRA KUMAR SINHA	Mr.PRAMOD KR.PANDEY(APP)	
9.	CR. MISC./37100/2014 A.BAIL	1 BABLU SINGH @ LANGRA vs THE STATE OF BIHAR	Mr.SHIVENDRA KUMAR SINHA	Mr.PRAMOD KUMAR PANDEY(APP)	
10.	CR. MISC./36349/2014 with A.BAIL	1 NISHANT ALAM @ MINTU @ NISHAT ALAM & ORS. vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR Mr.AMIT KUMAR Mr.MD.IMTEYAZ AHMAD	Mr.M.K. NIRALA (APP) Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	
11.	CR. MISC./40452/2014 A.BAIL	1 MD. SHAHBAZ ALAM @ SHAHBAZ ALAM @ NAWAB vs STATE OF BIHAR & ANR	Mr.AMIT KUMAR	Mr.RAM SEWAK CHOUDHARY(APP)	
12.	CR. MISC./36350/2014 A.BAIL	1 SUDAMA SHARMA vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.P.K.CHAURASIA(APP) Mr.MADAN JEET KUMAR	
13.	CR. MISC./36352/2014 A.BAIL	1 RAKESH KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR PANDEY	Mr.PARMESHWAR MEHTA(APP) Mr.NARENDRA KUMAR	
14.	CR. MISC./36353/2014 A.BAIL	1 CHANDAN KUMAR YADAV vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY	Mr.PUSHPA SINHA-II(APP)	
15.	CR. MISC./36355/2014 A.BAIL	1 NANDLAL CHAUDHARY vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINGH Mr.SURENDRA KUMAR SINGH Mr.S HAFEZ AHMAD Mr.SUDHA CHANDRA	Mr.M.RAB(APP)	
16.	CR. MISC./36356/2014 A.BAIL	1 SATYA NARAYAN RAM vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH	Mr.UPENDRA KUMAR(APP)	
17.	CR. MISC./36358/2014 A.BAIL	1 YOGENDRA YADAV & ANR vs THE STATE OF BIHAR	Mr.ANSUL Mr.ANUJ KUMAR	Mr.P.N. PANDIT (APP)	
18.	CR. MISC./36361/2014 A.BAIL	1 NIRMAL DEV @ NIRMAL KR. DEV vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.DR. AJEET KUMAR(APP)	
19.	CR. MISC./36364/2014 A.BAIL	1 NARESH PRASAD vs THE STATE OF BIHAR	Mr.RITESH KUMAR Mr.PRAMOD KUMAR	Mr.JITENDRA KR. RAI NO.1(APP)	
20.	CR. MISC./36368/2014 A.BAIL	1 BIHARI LAL vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.NAND KUMAR(APP)	
21.	CR. MISC./36369/2014 with A.BAIL	1 PUNAM DEVI & ANR. vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.INDU KRI.SRIVASTAV(APP)	
22.	CR. MISC./39279/2014 with A.BAIL	1 GURIYA DEVI & ANR. vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.R.B.S.PAHEPURI(APP)	
23.	CR. MISC./40419/2014 A.BAIL	1 RAJESHWAR BHAGAT & ANR vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.RAM CHANDRA SNGH(APP)	
24.	CR. MISC./36373/2014 A.BAIL	1 SHANKAR SAH vs THE UNION OF INDIA THROUGH C.B.I.	Mr.SAKET TIWARY	Mr.BIPIN KUMAR SINHA(SC/CBI)	
25.	CR. MISC./36375/2014 A.BAIL	1 MOHSIN EKBAL vs THE STATE OF BIHAR	Mr.MAHENDRA THAKUR	Mr.DR. AJEET KUMAR(APP)	
26.	CR. MISC./36376/2014 A.BAIL	1 DAYANAND RANJAN & ORS vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.RAM SEWAK CHOUDHARY(APP)	
27.	CR. MISC./36377/2014 A.BAIL	1 PAPPU SINGH @ SHEO NARAYAN SINGH @ PUTTU SINGH vs THE STATE OF BIHAR	Mr.NIRAJ KUMAR	Mr.BRAJ KISHORE PD.	
28.	CR. MISC./36381/2014 A.BAIL	1 SANJAY KUMAR RAUT vs THE STATE OF BIHAR	Mr.MANOJ KUMAR MANOJ	Mr.M. K. NIRALA (APP)	
29.	CR. MISC./36386/2014 A.BAIL	1 RAJEEV RANJAN vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.MANISH KUMAR NO.2(APP)	
30.	CR. MISC./36390/2014 A.BAIL	1 GOBARDHAN YADAV & ORS. vs THE STATE OF BIHAR	Mr.KUMARI SUJATA SINHA Mr.UPENDRA KUMAR	Mr.A.L.PANDIT(APP)	
31.	CR. MISC./36449/2014 A.BAIL	1 MD. ASLAM vs STATE OF BIHAR & ANR	Mr.SHANTANU KUMAR	Mr.ARUN KUMAR(APP) Mr.ALOK KUMAR ALOK	

PATNA HIGH COURT	24	Friday 20th February, 2015 Mr. Justice Mihir Kumar Jha	
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32.	CR. MISC./36452/2014 A.BAIL	1	RUDAL MAHTO & ORS. vs THE STATE OF BIHAR	Mr.RAM BINOD SINGH Mr.BINDHYACHAL SINGH Mr.PARIJAT SAURAV	Mr.A.L.PANDIT(APP) Mr.NAWAL KISHORE SINGH
33.	CR. MISC./36457/2014 A.BAIL	1	MITHILESH PRASAD vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR	Mr.M.HAQUE(APP)
34.	CR. MISC./36460/2014 A.BAIL	1	SIMA DEVI vs THE STATE OF BIHAR	Mr.SUNIL KUMAR	Mr.B.RAM (APP)
35.	CR. MISC./36461/2014 A.BAIL	1	VIKASH PRASAD vs STATE OF BIHAR & ANR	Mr.BAM BAHADUR JHA Mr.SUSHIL KUMAR JHA	Mr.AMITESH KUMAR(APP)
36.	CR. MISC./36466/2014 A.BAIL	1	NARESH YADAV vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR SINGH	Mr.MD. FAHIMUDDIN(APP)
37.	CR. MISC./36471/2014 A.BAIL	1	BIBHA DEVI & ORS vs THE STATE OF BIHAR	Mr.RATANAKAR JHA	Mr.ASHA KUMARI (APP)
38.	CR. MISC./36479/2014 A.BAIL	1	KUMAR SHIVNATH vs STATE OF BIHAR & ANR	Mr.SHIV SHANKAR PRASAD YADAV	Mr.ANIL KUMAR SINGH (APP) Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3
39.	CR. MISC./36483/2014 with A.BAIL	3	AMRENDRA KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR	Mr.RAJEEV NAYAN (APP) Mr.RAVI RANJAN Mr.MD.IMTEYAZ AHMAD
40.	CR. MISC./39348/2014 A.BAIL	1	SANJIV KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR	Mr.ASHA DEVI(APP) Mr.NILESH KUMAR Mr.RAVI RANJAN
41.	CR. MISC./36484/2014 A.BAIL	1	SHAMBHU SINGH & ANR. vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH Mr.PRAMOD KUMAR SINGH	Mr.SANJAY KR.PANDAY(APP)
42.	CR. MISC./36485/2014 with A.BAIL	1	ARUN PASWAN & ANR vs THE STATE OF BIHAR	Mr.LOVEKUSH KUMAR Mr.SACHCHIDANAND CHOUHARY	Mr.UPENDRA KUMAR(APP)
43.	CR. MISC./37460/2014 A.BAIL	1	RAM BINAY PASWAN @ RAM BINESH PASWAN & ORS. vs THE STATE OF BIHAR	Mr.LOVEKUSH KUMAR Mr.SACHCHIDANAND CHOUHARY	Mr.MD. A.HAQUE SAHARA(APP)
44.	CR. MISC./36488/2014 A.BAIL	1	MD. MUSA vs THE STATE OF BIHAR	Mr.RAGHVENDRA KUMAR SINGH	Mr.RAJESH KUMAR (APP)
45.	CR. MISC./36510/2014 A.BAIL	1	JAI PRAKASH SHARMA vs THE STATE OF BIHAR	Mr.LOVEKUSH KUMAR Mr.SACHCHIDANAND CHOUHARY	Mr.RAM SUMIRAN RAI(APP)
46.	CR. MISC./36512/2014 A.BAIL	1	MD. ASGAR ALI vs STATE OF BIHAR & ANR	Mr.SUSHANT KUMAR Mr.SUNIL KUMAR	Mr.PRADIP NR.KUMAR(APP)
47.	CR. MISC./36514/2014 A.BAIL	1	BIMLESH RAJAK vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR SINHA	Mr.ANIL KR. SINGH NO.1 (APP)
48.	CR. MISC./36515/2014 A.BAIL	1	DASHRATH CHAUDHARY vs THE STATE OF BIHAR	Mr.MAHENDRA THAKUR	Mr.MANISH KUMAR NO.2(APP)
49.	CR. MISC./36516/2014 A.BAIL	1	NAGO YADAV vs THE STATE OF BIHAR	Mr.BIJENDRA KUMAR SINGH	Mr.RAM SHANKAR DAS(APP) Mr.JAGDISH PRASAD BHAGAT
50.	CR. MISC./36517/2014 A.BAIL	1	SHESHNATH PRASAD & ORS vs THE STATE OF BIHAR	Mr.RAKESH KUMAR NO.1 Mr.RAMAKANT YADAV	Mr.SHAHIN BEGUM(APP)
51.	CR. MISC./36519/2014 A.BAIL	1	HULASH YADAV & ANR vs THE STATE OF BIHAR & ORS	Mr.SHEIKH ARKAN AHMAD	Mr.RAM CHANDRA SAHNI(APP) Mr.VINAY KIRTI SINGH
52.	CR. MISC./36521/2014 A.BAIL	1	SHAMBHU KUMAR PASWAN @ SHAMBHU PHAWAN vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA Mr.KUNWAR DIGVIJAY SINGH	Mr.DILIP KUMAR(APP)
53.	CR. MISC./36525/2014 A.BAIL	1	PRABHU PRASAD & ORS. vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.BINOD KUMAR NO.3(APP)
54.	CR. MISC./36530/2014 A.BAIL	1	JUGANU @ MD. JUGANU & ORS vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.MUSTAQUE ALAM (APP)
55.	CR. MISC./36531/2014 A.BAIL	1	LALIT TANTI vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.MANISH KUMAR 2 (APP)
56.	CR. MISC./36534/2014 A.BAIL	1	SUNITI DEVI @ SUNITA DEVI & ANR vs THE STATE OF BIHAR	Mr.BHAVESH KUMAR	Mr.UPENDRA KUMAR(APP)
57.	CR. MISC./36536/2014 A.BAIL	1	RAMANAND YADAV vs THE STATE OF BIHAR	Mr.KUMAR CHANDRA SHEKHAR Mr.SATYA PRAKASH	Mr.ARUN KR. PANDAY (APP)

Friday the 20th February 2015
Court No. 19 (AT 02:15 P.M.)
Mr. Justice Kishore K. Mandal

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./36538/2014 A.BAIL	1 PANDAV KUMAR vs STATE OF BIHAR & ANR	Mr.MD. BHAUDDIN	Mr.NAND KUMAR Mr.KUNDAN KUMAR SINGH	
2.	CR. MISC./36539/2014 A.BAIL	1 MD. MOINUDDIN @ MD. MAINUDDIN vs THE STATE OF BIHAR	Mr.VINAY RANJAN	Mr.ANURADHA SINGH(APP) Mr.ZEYUL HODA	
3.	CR. MISC./36545/2014 A.BAIL	1 RAM NANDAN RAM & ANR vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR JHA Mr.SHEKHAR KUMAR SINGH Mr.RAJA SURENDRA MOHAN	Mr.GANESH PD. SINGH(APP)	
4.	CR. MISC./36548/2014 A.BAIL	1 RANJAY SADA @ ALFA vs THE STATE OF BIHAR	Mr.RAJ KUMAR SINHA	Mr.ANSARUL HAQUE (APP)	
5.	CR. MISC./36558/2014 A.BAIL	1 UPENDRA THAKUR vs THE STATE OF BIHAR	Mr.DHANANJAY MISHRA Mr.DR. ARUN KUMAR	Mr.LALLAN KUMAR (APP)	
6.	CR. MISC./36563/2014 with A.BAIL	1 RAJESH MISHRA @ RAJESH KUMAR vs THE STATE OF BIHAR	Mr.PRAKASH KUMAR Mr.MANORANJAN KUMAR	Mr.PRAMOD KR.PANDEY(APP)	
7.	CR. MISC./38080/2014 A.BAIL	1 AJAY KUMAR MISHRA vs THE STATE OF BIHAR	Mr.PRAKASH KUMAR Mr.MANORANJAN KUMAR	Mr.M.DAYAL (APP)	
8.	CR. MISC./36578/2014 A.BAIL	1 RAJU KUMAR @ RAJIV RANJAN PRASAD RAKESH & ANR vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR Mr.RAM KUMAR ROY Mr.RAMCHANDRA SINGH	Mr.PARMANAND PRASAD (APP)	
9.	CR. MISC./36584/2014 A.BAIL	1 CHANDESHWAR PRASAD SINGH vs THE STATE OF BIHAR	Mr.SUNIL KUMAR Mr.SANTOSH CHANDRA BHASKAR	Mr.S.EHESHMUDDIN(APP)	
10.	CR. MISC./36592/2014 A.BAIL	1 BAJRANGI DAS & ORS. vs THE STATE OF BIHAR	Mr.BISHWESHWAR RAM	Mr.NITYANAND (APP)	
11.	CR. MISC./36607/2014 A.BAIL	1 MD. ZAHID @ ZAHID vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.RAJ BALLABH SINGH (APP)	
12.	CR. MISC./36610/2014 A.BAIL	1 JAI KUMARI DEVI vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.R.B.S.PAHEPURI(APP)	
13.	CR. MISC./36614/2014 A.BAIL	1 SHAIL DEVI & ANR vs THE STATE OF BIHAR	Mr.SATYA NAND SHUKLA Mr.NAWNIT KUMAR TIWARY	Mr.VINOD SHANKAR MODI (APP)	
14.	CR. MISC./36623/2014 with A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.AMITESH KUMAR(APP)	
15.	CR. MISC./36624/2014 A.BAIL	1 CHANDRAWATI DEVI vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.AKBAR ALI(APP)	
16.	CR. MISC./36627/2014 A.BAIL	1 SUMAN CHOUDHARY @ SUMAN YADAV & ORS vs THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY	Mr.PARMESHWAR MEHTA(APP)	
17.	CR. MISC./36629/2014 A.BAIL	1 RAJENDRA YADAV & ORS. vs THE STATE OF BIHAR	Mr.DR. SHASHI SHEKHAR KISHORE Mr.SHIVPUJAN SAHAY	Mr.ANUSAIYA JAISWAL(APP) Mr.BRAJ NANDAN SINGH	
18.	CR. MISC./36635/2014 A.BAIL	3 ANIL PASWAN vs THE STATE OF BIHAR	Mr.CHANDRA MAULI PRASAD SINGH	Mr.INDIWAR KUMARI(APP)	
19.	CR. MISC./36640/2014 A.BAIL	1 RAHUL KUMAR & ANR vs THE STATE OF BIHAR	Mr.AJAY KR SINGH NO.1	Mr.BHARAT LAL (APP)	
20.	CR. MISC./36647/2014 A.BAIL	1 MANASH KUMAR MISHRA @ MANESH KR. MISHRA vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.KANHIYA KISHORE(APP)	
21.	CR. MISC./36650/2014 A.BAIL	1 USHA DEVI & ANR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.NAND KISHORE PRASAD (APP)	
22.	CR. MISC./36653/2014 A.BAIL	1 PRABHASH KUMAR PRABHAKAR vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.GULNAR BEGUM(APP)	
23.	CR. MISC./36654/2014 A.BAIL	1 LAXMINA DEVI & ORS vs THE STATE OF BIHAR	Mr.ARUN KUMAR NO. 1	Mr.RAM SHANKAR DAS(APP)	
24.	CR. MISC./36671/2014 A.BAIL	1 AKHILESH MAHTO & ORS. vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.SANJAY KUMAR TIWARY- I(APP)	
25.	CR. MISC./36677/2014 A.BAIL	1 RAJMATI DEVI & ORS. vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR SINGH	Mr.SHAILENDRA KR. 1(APP) Mr.ANIL KR SINGH NO. 6	
26.	CR. MISC./36678/2014 A.BAIL	1 MD. MUSLIM & ANR vs THE STATE OF BIHAR	Mr.ABHAY SHANKAR SINGH Mr.AMIT KUMAR MISHRA	Mr.RAM SEVAK CHOUDHARY(APP)	
27.	CR. MISC./36679/2014 A.BAIL	1 KAUSAL KISHORE SINGH @ KANHAIYA SINGH vs THE STATE OF BIHAR	Mr.SUMAN KUMAR SINGH Mr.DHIRENDRA KUMAR SINHA	Mr.HIRDAY PRASAD SINGH (APP)	
28.	CR. MISC./36681/2014 A.BAIL	1 SHIV BALAK PASWAN vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH	Mr.A.L. PANDIT (APP)	
29.	CR. MISC./36682/2014 A.BAIL	1 MUKESH KUMAR vs THE STATE OF BIHAR	Mr.AJAY KR SINGH NO.1	Mr.R.P.S.SINGH (APP)	
30.	CR. MISC./36688/2014 A.BAIL	1 CHITRANJAN PANDEY & ANR vs THE STATE OF BIHAR	Mr.DILIP KUMAR ROY Mr.BRAJESH KUMAR PANDEY	Mr.JAGDHAR PRASAD(APP)	
31.	CR. MISC./36696/2014 with A.BAIL	1 MD. ZIKRULLAH @ MD. ZIKRULLAH @ MD. JIKRULLAH vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR	Mr.SANJAY KUMAR SHARMA (APP)	
32.	CR. MISC./31711/2014 A.BAIL	3 SK. IZAHAR @ IZAHAR HUSSAIN & ORS vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR Mr.SUSHIL KUMAR RAJAK Mr.SUNIL PRASAD	Mr.ASHA KUMARI(APP) Mr.UMESH CHANDRA VERMA	

PATNA HIGH COURT	26	Friday 20th February, 2015 Mr. Justice Kishore K. Mandal	
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33.	CR. MISC./36697/2014 A.BAIL	1	BHUPNESHWAR SAH @ BHUPNESHWAR PRASAD vs THE STATE OF BIHAR	Mr.JAI PRAKASH VERMA	Mr.DR.RABINDRA KUMAR (APP) Mr.SANJEEV KUMAR MISHRA
34.	CR. MISC./36710/2014 A.BAIL	1	PRAMOD KUMAR vs THE STATE OF BIHAR	Mr.PAWAN KUMAR	Mr.U.L.VERMA(APP)
35.	CR. MISC./36715/2014 A.BAIL	1	PAPPU MANDAL @ PAPPU KUMAR MANDAL vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.SHARDANAND JHA(APP) Mr.KUNDAN KUMAR SINGH
36.	CR. MISC./36718/2014 A.BAIL	1	RAM CHANDRA SINGH & ORS. vs THE STATE OF BIHAR	Mr.DHARMESH KUMAR Mr.AMRENDRA NATH VISHAWAS	Mr.ASHOK KUMAR SINGH 1 (APP)
37.	CR. MISC./36724/2014 A.BAIL	1	RAKESH GUPTA vs THE STATE OF BIHAR	Mr.MITHLESH KUMAR GUPTA Mr.UDAY KUMAR	Mr.B.RAM(APP) Mr.SHASHI SHEKHAR SHARMA Mr.RUDRA DEO Mr.BINDESHWAR PRASAD SINGH
38.	CR. MISC./36725/2014 A.BAIL	1	RAJA DAS @ RAJA BABU vs THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.SHANTANU KUMAR (APP)
39.	CR. MISC./36726/2014 A.BAIL	1	ONKAR JAISWAL @ OMKAR JAISWAL @ SONU vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINGH Mr.SURENDRA KUMAR SINGH Mr.SUDHA CHANDRA	Mr.M.RAB (APP)
40.	CR. MISC./36729/2014 A.BAIL	1	VIJAY KUMAR THAKUR @ VIJAY KUMAR vs THE STATE OF BIHAR	Mr.VISHAL SAURABH	Mr.MD. ATAUR RAHMAN (APP) Mr.SUMAN KUMAR JHA
41.	CR. MISC./36735/2014 A.BAIL	1	RANJEET RAI @ RANJEET KUMAR RAI vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.AMBIKA BHAGAT (SPL.PP)
42.	CR. MISC./36738/2014 A.BAIL	1	JATUL YADAV @ JATU YADAV vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.NAND KISHOR PD.(APP)
43.	CR. MISC./36745/2014 A.BAIL	1	RAM LAKHAN YADAV vs THE STATE OF BIHAR	Mr.HRIDAY NARAYAN HARSHIT	Mr.R.P.S.SINGH(APP)
44.	CR. MISC./36746/2014 A.BAIL	1	GHANSHYAM PRADHAN vs STATE OF BIHAR & ANR	Mr.RATANAKAR JHA	Mr.MANISH KUMAR NO.2(APP) Mr.SUBHASH KUMAR JHA
45.	CR. MISC./36751/2014 A.BAIL	1	DHIREN RAY @ DHIREN KUMAR RAY vs STATE OF BIHAR & ANR	Mr.RAGHVENDRA KUMAR SINGH	Mr.MD. FAHIMUDDIN(APP)
46.	CR. MISC./36756/2014 A.BAIL	1	ANSHUMAN @ TINKU @ BABA vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.BINOD KR. 3(APP)
47.	CR. MISC./36758/2014 A.BAIL	1	RAM KISHORE SAH & ANR vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.ARUN KUMAR SINGH-5(APP)
48.	CR. MISC./36760/2014 A.BAIL	1	PANKAJ THAKUR @ PANKAJ KUMAR vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SINGH Mr.ASHOK KUMAR KARNA	Mr.ASHOK KUMAR SINGH(APP)
49.	CR. MISC./36761/2014 A.BAIL	1	PRAMOD SINGH vs STATE OF BIHAR & ANR	Mr.NIL KAMAL	Mr.BHARAT LAL(APP)
50.	CR. MISC./36775/2014 A.BAIL	1	GOPAL PRASAD SAH vs THE STATE OF BIHAR	Mr.SANJAY SINHA Mr.MD. ANISUR RAHMAN Mr.NAFISUZZOHA	Mr.AJIT KUMAR(APP)
51.	CR. MISC./36777/2014 A.BAIL	1	MD. SHAUKAT & ANR vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA Mr.KUNWAR DIGVIJAY SINGH	Mr.VEENA KUMARI JAISWAL(APP)
52.	CR. MISC./36779/2014 A.BAIL	1	SUGRIV PATEL @ SUGRIM PATEL & ANR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.C.SEN PD.SINGH(APP)
53.	CR. MISC./36781/2014 A.BAIL	1	RAM CHANDAR RAM & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR TIWARY	Mr.SURESH PD. SINGH (APP)

Friday the 20th February 2015
Court No. 14 (AT 02:15 P.M.)
Mr. Justice Dr. Ravi Ranjan

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
FOR ADMISSION					
1.	CR. MISC./36782/2014 A.BAIL	1 LALAN SAH @ LALLAN SAH & ANR vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.NAND KUMAR (APP)	
2.	CR. MISC./36783/2014 A.BAIL	1 RABINDRA KUMAR SINGH @ RAVINDU SINGH & ORS. vs THE STATE OF BIHAR	Mr.JAVED ASLAM Mr.ANUJ KUMAR Mr.ANSUL	Mr.ASHA DEVI(APP)	
3.	CR. MISC./36785/2014 A.BAIL	1 SUDHIR THAKUR & ORS vs THE STATE OF BIHAR	Mr.DINESH MAHARAJ Mr.SATISH KUMAR SINGH	Mr.ANIL KR. SINGH(APP)	
4.	CR. MISC./36786/2014 A.BAIL	1 NIRAJ KUMAR SINGH vs THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.NAVIN KR. PANDAY (APP)	
5.	CR. MISC./36787/2014 A.BAIL	1 GAJENDRA PRASAD YADAV vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.NAND KUMAR (APP)	
6.	CR. MISC./36792/2014 A.BAIL	1 BHUTALI SAO vs THE STATE OF BIHAR	Mr.BIJENDRA PRASAD SINHA Mr.ANJANI KUMAR SINHA	Mr.M.DAYAL(APP)	
7.	CR. MISC./36793/2014 A.BAIL	1 SAJJAD ANSARI vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.YOGENDRA KUMAR SINGH (APP)	
8.	CR. MISC./36803/2014 A.BAIL	1 LALITA DEVI & ORS vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR JHA Mr.SHEKHAR KUMAR SINGH Mr.RAJA SURENDRA MOHAN	Mr.PRANAV KUMAR(APP)	
9.	CR. MISC./36806/2014 A.BAIL	1 DR. SERAJ AHAMAD @ SERAJ AHMAD vs STATE OF BIHAR & ANR	Mr.AMIR ALAM	Mr.G.S.GUPTA(APP)	
10.	CR. MISC./36807/2014 A.BAIL	1 BISHNU YADAV vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA Mr.SANJAY SINGH	Mr.NAND KUMAR (APP)	
11.	CR. MISC./36810/2014 A.BAIL	1 AMIT KUMAR CHANDRAVANSI @ AMIT KUMAR vs STATE OF BIHAR & ANR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.VEENA KUMARI JAISWAL (APP)	
12.	CR. MISC./36816/2014 A.BAIL	1 BHARTI DEVI vs STATE OF BIHAR & ANR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.H.A. KHAN (APP)	
13.	CR. MISC./36819/2014 A.BAIL	1 BIRENDRA BAITHA & ORS. vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA Mr.NISHA VERMA	Mr.ANSURAL HAQUE (APP)	
14.	CR. MISC./36821/2014 A.BAIL	1 MANOJ KUMAR vs THE STATE OF BIHAR	Mr.SANJEEV RANJAN Mr.SATISH NARAYAN SINHA	Mr.KHURSHID ANWAR (APP)	
15.	CR. MISC./36822/2014 A.BAIL	1 RAJIV KUMAR RANJAN@RAJEEV KUMAR RANJAN vs THE STATE OF BIHAR	Mr.SHIV SHANKAR PRASAD YADAV	Mr.YOGENDRA KUMAR (APP) Mr.BALESHWAR KAMAT	
16.	CR. MISC./36823/2014 A.BAIL	1 CHANDRA SHEKHAR KUMAR vs THE STATE OF BIHAR	Mr.RAJIVA RANJAN Mr.JAY RAM PRASAD	Mr.RAM CHANDRA SAHNI(APP)	
17.	CR. MISC./36825/2014 A.BAIL	1 SHAH PARWEZ @ SAHEB PARWEZ vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR	Mr.C.SEN PRASAD SINGH (APP)	
18.	CR. MISC./36830/2014 A.BAIL	1 KUNDAN KUMAR vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR Mr.ANISH KUMAR	Mr.SATYENDRA NR.SINGH(APP)	
19.	CR. MISC./36849/2014 A.BAIL	3 NAND LAL RAWAT vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.NARENDRA KUMAR SINGH(APP)	
20.	CR. MISC./36861/2014 A.BAIL	1 SIDHARTH KUMAR vs THE STATE OF BIHAR	Mr.PRAKASH MAHTO	Mr.VINOD SHANKAR MODI(APP)	
21.	CR. MISC./36862/2014 A.BAIL	1 SUKENDER SINGH @ SUKINDRA SINGH vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.ARUN KUMAR SINGH 5 (APP)	
22.	CR. MISC./36864/2014 A.BAIL	1 GOPAL PRASAD @ GOPAL SAH & ORS vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.ARUN KUMAR SINGH 5 (APP)	
23.	CR. MISC./36869/2014 A.BAIL	1 MD. NURUL KHAN @ NURUL KHAN vs THE STATE OF BIHAR	Mr.CHANDAN	Mr.ARUN KR.SINGH 5(APP)	
24.	CR. MISC./36872/2014 A.BAIL	1 ANJANI DEVI vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.NAWAL KISHORE PD.(APP)	
25.	CR. MISC./36873/2014 A.BAIL	1 ISTEKHAR ANSARI vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY	Mr.DURGESH NANDAN (APP) Mr.VIPIN KUMAR SINGH Mr.SUSHIL KUMAR SINGH	
26.	CR. MISC./36875/2014 A.BAIL	1 SHEKHAR KUMAR vs THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.VEENA RANI PRASAD (APP)	
27.	CR. MISC./36879/2014 A.BAIL	1 BANDHAN PASWAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.SHARDANAND JHA (APP)	
28.	CR. MISC./36881/2014 A.BAIL	1 MANORMA DEVI vs THE STATE OF BIHAR	Ms.RASHMI KUMARI MANDILWAR Mr.NITYA NAND NEERAJ	Mr.JITENDRA KUMAR RAI 1 (APP)	
29.	CR. MISC./36884/2014 A.BAIL	1 RANJEET PRASAD VERMA vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH Mr.SATYENDRA PRASAD SINGH	Mr.YOGENDRA KUMAR (APP) Mr.SUNIL KUMAR SINGH Mr.RAJIVE RANJAN SINGH	
30.	CR. MISC./36891/2014 A.BAIL	1 IDRISH MIAN & ORS vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.SHAILENDRA KUMAR 2 (APP)	
31.	CR. MISC./36894/2014 A.BAIL	1 LOVELY DEVI @ BABLI DEVI @ LOVELY @ BABLI KUMARI vs THE STATE OF BIHAR	Mr.TILAK SAO	Mr.NIRMALA KUMARI(APP)	
32.	CR. MISC./36900/2014 A.BAIL	1 ARUN SAH @ ARUN KUMAR SAH vs THE STATE OF BIHAR	Mr.GANJENDRA KUMAR SINGH Mr.RAJIV KUMAR Mr.RADHA KRISHNA SINGH	Mr.BINOD KUMAR-II(APP)	

PATNA HIGH COURT	28	Friday 20th February, 2015 Mr. Justice Dr. Ravi Ranjan	
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33.	CR. MISC./36903/2014 A.BAIL	1	NABHNEEL KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.UDAY CHAND PRASAD	Mr.CHANDRA BHUSHAN PRASAD (APP)
34.	CR. MISC./36906/2014 A.BAIL	1	MUKUL RANJAN KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.INDU KUMARI SRIVASTAVA (APP) Mr.NIRMAL KUMAR Mr.PRONATI SINGH (APP)
35.	CR. MISC./36907/2014 A.BAIL	1	SUNIL KUMAR ORAON vs THE STATE OF BIHAR THROUGH VIGILANCE, PATNA.	Mr.VIJAY ANAND	Mr.PRONATI SINGH (APP)
36.	CR. MISC./36910/2014 A.BAIL	1	SUBHAM KUMAR @ SHIVAM KUMAR RAW vs THE STATE OF BIHAR	Mr.SWAPNIL KUMAR SINGH	Mr.RAM SUMIRAN RAI (APP)
37.	CR. MISC./36914/2014 A.BAIL	1	MOHAMMAD NASIM vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR ALOK	Mr.UPENDRA KUMAR(APP)
38.	CR. MISC./36916/2014 A.BAIL	1	RATNESH RAI @ RATNESH KUMAR & ORS vs THE STATE OF BIHAR	Mr.PRITHIVI RAJ SINGH	Mr.BINOD KUMAR (APP)
39.	CR. MISC./36919/2014 A.BAIL	1	BIRENDRA THAKUR vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH Mr.PRAMOD KUMAR SINGH	Mr.SANJAY KR.PANDAY(APP)
40.	CR. MISC./36923/2014 A.BAIL	1	LAL DAS YADAV vs THE STATE OF BIHAR	Mr.GAURI SHANKAR PRASAD	Mr.SADANAND PASWAN(SPL.P.P.)
41.	CR. MISC./36925/2014 A.BAIL	1	PAWAN KUMAR vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH	Mr.ANIL KUMAR(APP)
42.	CR. MISC./36933/2014 A.BAIL	1	RUBAIDA KHATOON & ANR vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.NARSING TATI(APP) Mr.MANISH KUMAR NO 13
43.	CR. MISC./36935/2014 A.BAIL	1	UPENDRA PANDEY & ANR vs THE STATE OF BIHAR	Mr.SATYA RANJAN SINHA	Mr.DINESH SINGH(APP)
44.	CR. MISC./36940/2014 A.BAIL	1	SUCHIT SHARMA & ANR vs THE STATE OF BIHAR	Mr.MD. NURUL HODA	Mr.AMRENDRA PRASAD (APP)
45.	CR. MISC./36941/2014 A.BAIL	1	MD. PUNNA & ORS. vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.MD.NAZIR ANSARI (APP)
46.	CR. MISC./36942/2014 A.BAIL	1	MD. SHAHJAHAN vs THE STATE OF BIHAR	Mr.RAMESH SINGH	Mr.TARUN PD.MANDAL(APP)
47.	CR. MISC./36947/2014 A.BAIL	1	TUNDA MURMU & ORS vs THE STATE OF BIHAR	Mr.ABDUL WADOOD	Mr.SADANAND PASWAN (SPL.PP)
48.	CR. MISC./36953/2014 A.BAIL	1	BINAY KUMAR LAL DAS vs THE STATE OF BIHAR	Mr.VIKASH KUMAR	Mr.M.K.KHARE(APP)
49.	CR. MISC./36954/2014 A.BAIL	1	SUKHDEO PANDIT & ORS. vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.C.SEN PD.SINGH(APP)
50.	CR. MISC./36956/2014 A.BAIL	1	MANISH KUMAR vs STATE OF BIHAR & ANR	Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA Mr.DR. RAJESH KUMAR SINGH	Mr.PARMESHWAR MEHTA(APP)

Friday the 20th February 2015
Court No. 24 (AT 02:15 P.M.)
Justice Smt. Anjana Prakash

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION</u>				
1.	CWJC/16088/2007 E.PAY&E.WRK, NON G	6 SUBODH KUMAR vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR I Mr.PRAMOD KUMAR	Mr.(SC23)
2.	CWJC/16090/2007 RGL.AD-HOC., NON G	6 JAMUN PRASAD SAH vs THE STATE OF BIHAR & ORS	Mr.UDAY CHAND PRASAD Mr.BINOD KUMAR SINHA Mr.MANOJ KUMAR	Mr.(SC3) Mr.ASHOK KR.CHOUDHARY (AAG13)
3.	CWJC/16096/2007 DISCP.PROC., POLIC	6 DEVENDRA KUMAR MISHRA vs THE STATE OF BIHAR & ORS	Mr.SHANTI PRATAP Mr.ARVIND KUMAR VARMA Mr.HARENDRA PANDEY	Mr.(AAG2)
4.	CWJC/16117/2007 DISCP.PROC., GAZET	6 RAJENDRA PRASAD KESARY vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR Mr.KAPIL DEO SINGH	Mr.(GP22)
5.	CWJC/16135/2007 OTHERS, NON GAZETT	6 MAHESH PRASAD & ORS vs THE STATE OF BIHAR & ORS	Mr.RAM SHANKAR DAS Mr.ANIL KUMAR TIWARY	Mr.(GP13)
6.	CWJC/16139/2007 SENIORITY, NON G	6 GIRISH NANDAN SINGH vs THE STATE OF BIHAR & ORS	Mr.RAGHWENDRA SHARAN PANDEY	Mr.KINKAR KUMAR (SC2) Mr.RAJESH KUMAR VERMA
7.	CWJC/16156/2007 SCH.COLL.UNIV.(EXC	6 DR.AFSAR ZEHRA ABIDI vs THE MAGADH UNIVERSITY & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.YUGAL KISHORE
8.	CWJC/16158/2007 DATE BIRTH, NON G	6 PARAS NATH RAI vs THE STATE OF BIHAR & ORS	Mr.NARESH DIKSHIT Mr.RANJEET KUMAR PANDEY	Mr.(GP1) Mr.MANISH KUMAR (GP8) Mr.G.K.AGRAWAL(GA10)
9.	CWJC/16165/2007 RGL.AD-HOC., POLIC	6 BORHAN PASWAN & ORS vs THE STATE OF BIHAR & ORS	Mr.BAMDEO PANDEY Mr.RANJIT SHARAN Mr.SUBROTESHVAR DE Mr.JITENDRA PANDEY	Mr.(AAG2)
10.	CWJC/16170/2007 REVERSION, NON G	6 RAM PADARATH PRASAD & ORS vs THE STATE OF BIHAR & ORS	Mr.DEO PATI PATHAK	Mr.(SC6) Mr.VINAY KIRTI SINGH
11.	CWJC/16174/2007 OTHERS, GAZETTED S	6 SIKANDAR KUMAR SINGH vs THE B.P.S.C. & ORS	Mr.S.P.SRIVASTAVA Mr.ARVIND KR.SRIVASTAVA	Mr.(AAG2) Mr.SATYABIR BHARTI Mr.SANJAY PANDEY
12.	CWJC/16196/2007 DISCP.PROC., GAZET	6 VINOD KUMAR vs THE STATE OF BIHAR & ORS	Mr.RANJEET KUMAR	Mr.(GA7)
13.	CWJC/16204/2007 PAY SCALES, NON G	6 ASHOK KUMAR vs THE STATE OF BIHAR & ORS	Mr.VIVEK PRASAD	Mr.(GP5)
14.	CWJC/16213/2007 RGL.AD-HOC., POLIC	6 MANOJ KUMAR vs THE STATE OF BIHAR & ORS	Mr.JITENDRA PANDEY	Mr.MADHUKAR KRISHNA SINHA SC1
15.	CWJC/16224/2007 SELECTION, NON GA	6 MD.NOORUL ISLAM vs THE STATE OF BIHAR & ORS	Mr.MD.BAHAUDDIN	Mr.(SC12) Mr.MANOJ PRIYADARSHI
16.	CWJC/16226/2007 MEDICAL REM, GAZET	6 MATHURA RAM vs THE STATE OF BIHAR & ORS	Mr.MD.IMTEYAZ AHMAD Mr.AMIR ALAM	Mr.(GP14)
17.	CWJC/16245/2007 PROMOTION, POLIC	6 NAGENDRA SINGH vs THE STATE OF BIHAR & ORS	Mr.DR.BIDHU RANJAN Mr.ASHOK KUMAR JHA	Mr.(GA1)
18.	CWJC/16252/2007 RGL.AD-HOC., POLIC	6 YOGENDRA PANDIT & ORS vs THE STATE OF BIHAR & ORS	Mr.S.P.TEWARI Mr.HIRA SHARMA	Mr.(AAG8) Mr.S.RAZA AHMAD (AAG9)
19.	CWJC/16264/2007 PAY SCALES, NON G	6 SUDHARSHAN KUMAR RAI @ SUDHANS vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.SUSHANT KUMAR Mr.RANJEET KUMAR	Mr.(GP8)
20.	CWJC/16266/2007 RGL.AD-HOC., NON G	6 RABINDRA NATH CHATURVEDI vs THE STATE OF BIHAR & ORS	Mr.RANJEET TIWARY	Mr.(AAG2)
21.	CWJC/16269/2007 SALARY, NON GAZETT	6 RAMESHWAR NATH PATHAK vs THE STATE OF BIHAR & ORS	Mr.UMA SHANKAR TIWARY Mr.KAMLESH KUMAR PATHAK	Mr.(AAG6) Mr.ANJANI KUMAR (AAG10)
22.	CWJC/16275/2007 PROMOTION, NON G	6 TEJ NARAYAN TATMA vs THE STATE OF BIHAR & ORS	Mr.BHOLA PRASAD Mr.TARUN PRASAD MANDAL	Mr.(GA1) Mr.J.P.KARN
23.	CWJC/16312/2007 PROMOTION, GAZETT	6 KRISHNA MURARI MISHRA vs THE STATE OF BIHAR & ORS	Mr.ASIM JHA Mr.ABHINAV SRIVASTAVA	Mr.(SC19) Mr.AJIT KUMAR (SC28) Mr.RAKESH KR.SAMRENDAR(SC-21)
24.	CWJC/16313/2007 DISCP.PROC., NON G	6 SHIV PRAKASH SINGH vs THE STATE OF BIHAR & ORS	Mr.RANA VIKRAM SINGH	Mr.(AAG4) Mr.ABHINAV RAJ Mr.PIYUSH LALL Mr.(AAG3)
25.	CWJC/16348/2007 SCH.COLL.UNIV.(EXC	6 PURSHOTTAM PANDEY & ANR vs THE STATE OF BIHAR & ORS	Mr.BINOY KUMAR SINHA I	Mr.(SC8) Mr.SHRI NATH PATHAK Mr.ANIL KR. UPADHYAY (SC20)
26.	CWJC/16363/2007 PROMOTION, GAZETT	6 BIRCHANDRA THAKUR & ORS vs THE STATE OF BIHAR & ORS	Mr.PARIMAL CHANDRA DAS Mr.AMITESH KUMAR Mr.RAGHUNATH SINGH	Mr.(AAG11) Mr.SANJAY PANDEY Mr.KUMAR BRAJENDRA NATH
27.	CWJC/16386/2007 OTHERS, NON GAZETT	6 GUNJARI DEVI vs THE STATE OF BIHAR & ORS	Mr.MAQBOOL AHMAD Mr.SANJAY KUMAR MISHRA	Mr.(GP7)
28.	CWJC/16393/2007 MEDICAL REM, NON G	6 MD.SHAMIM vs THE STATE OF BIHAR & ORS	Mr.SITESH CHANDRA MITRA Mr.DEEPAAK KUMAR	Mr.(AAG1) Mr.A.K.KESHARI (AAG11)
29.	CWJC/16433/2007 PROMOTION, NON G	6 PRAHLAD PRASAD vs THE STATE OF BIHAR & ORS	Mr.SHRI PRAKASH SRIVASTAVA Mr.RAJEEV RANJAN	Mr.(GA9) Mr.PRASHANT PRATAP
30.	CWJC/16447/2007 OTHERS, NON GAZETT	6 CHANDRADEO PRASAD vs THE STATE OF BIHAR & ORS	Mr.RAMAKANT YADAV	Mr.(AAG11)

PATNA HIGH COURT	30	Friday 20th February, 2015 Justice Smt. Anjana Prakash
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31.	CWJC/16451/2007 DISCP.PROC., NON G	6	SANJAY KUMAR TANTI vs THE STATE OF BIHAR & ORS	Mr.PURUSHOTTAM KUMAR JHA Mr.DIPAK KUMAR Mr.CHAKRAPANI Mr.VIKAS MOHAN	Mr.(AAG2)
32.	CWJC/16473/2007 SALARY, NON GAZETT	6	SAVITA MISHRA vs THE STATE OF BIHAR & ORS		Mr.(GP13)
33.	CWJC/16498/2007 PROMOTION , NON G	6	HARI SHANKAR PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.NARESH CHANDRA VERMA Mr.ARUN KUMAR LAL Mr.LAKSHMI KANT TIWARY Mr.SUJEET KUMAR GUPTA	Mr.(SC4)
34.	CWJC/16506/2007 REM/DIS/TER, OTHER	29	RAM NARESH BHAGAT vs THE UNION OF INDIA & ORS	Mr.V.K.SINGH Mr.PANKAJ KR.SINGH I	Mr.SUDHIR SINGH(ASST.SG) Mr.SARVADEO SINGH (CGC) Mr.BINAY KUMAR PANDEY (CGC) Mr.ANJANI KR.SHARAN (CGC)
35.	CWJC/16513/2007 ALT.QUARTER, NON G	6	VINOD KUMAR vs THE STATE OF BIHAR & ORS	Mr.RANJEET KUMAR Mr.KUNDAN KUMAR	Mr.(GA3)
36.	CWJC/16540/2007 PAY SCALES , NON G	6	BHULOTAN MAHTO vs THE STATE OF BIHAR & ORS	Mr.S.R.SHARAN Mr.SAROJ KUMAR SHARMA Mr.MANISH MISHRA	Mr.(GP13)
37.	CWJC/16545/2007 REM/DIS/TER, NON G	6	BRAHMADEO RAVI DAS vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR CHOUDHARY Mr.MANISH MISHRA	Mr.(AAG3)
38.	CWJC/16546/2007 SELECTION , NON GA	6	BIHAR RAJYA BEROJGAR BHESHAJGY vs THE STATE OF BIHAR & ORS	Mr.SUSHIL KUMAR MALLICK	Mr.(SC16) Mr.SHASHU BHUSHAN KR.(SC7) Mr.P.K.SHAHI
39.	CWJC/16563/2007 RGL.AD-HOC., NON G	6	RAGHUDEO PRASAD YADAV vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY Mr.ASHISH DEV	Mr.(GP20)
40.	CWJC/16596/2007 PAY SCALES , GAZET	6	SHAMBHU NATH JHA vs THE STATE OF BIHAR & ORS	Mr.DURGA NAND JHA	Mr.(AAG1) Mr.A.K.KESHARI (AAG11)
41.	CWJC/16599/2007 RGL.AD-HOC., NON G	6	RAM ANUGRAH NARAYAN SINGH vs THE STATE OF BIHAR & ORS	Mr.SHAILESH KUMAR	Mr.(GP16)
42.	CWJC/16605/2007 SEL , GAZETTED SER	6	SANGEETA KUMARI vs THE STATE OF BIHAR & ORS	Mr.VIRENDRA KUMAR ROY Mr.MITHILESH KUMAR RAI	Mr.SANJAY PANDEY
43.	CWJC/16622/2007 SALARY, NON GAZETT	6	NARESH PRASAD & ORS vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.(GP22)
44.	CWJC/16628/2007 PROMOTION , GAZETT	6	SHYAM SUNDAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR Mr.RAMAKANT SHARMA Mr.DR.RAJENDRA PRASAD	Mr.(AAG7)
45.	CWJC/16630/2007 PROMOTION , NON G	6	MD.ABU BAKAR vs THE STATE OF BIHAR & ORS	Mr.GYANAND ROY Mr.POOJA CHOUDHARY	Mr.(GA2)
46.	CWJC/16632/2007 PROMOTION , GAZETT	6	GANESH PRASAD CHOUDHARI vs THE STATE OF BIHAR & ORS	Mr.RUPAK KUMAR Mr.MUKESH KUMAR SINHA 2 Mr.NISHANT KUMAR	Mr.(AAG11)
47.	CWJC/16650/2007 PROMOTION , POLIC	6	MAHESH SINGH vs THE STATE OF BIHAR & ORS	Mr.VIKAS KUMAR Mr.VIKASH KUMAR Mr.PARSHANT PRATAP Mr.GAUTAM SAHA	Mr.(SC17) Mr.DEVENDRA KR SINHA- AAG2 Mr.(AAG11) Mr.SANJAY PANDEY
48.	CWJC/16657/2007 SENIORITY , GAZET	6	SATYENDRA PRASAD SINHA &ORS vs THE STATE OF BIHAR & ORS		Mr.(AAG2)
49.	CWJC/16662/2007 DISCP.PROC., POLIC	6	SMT.SHYAM SUNDRI DEVI vs THE STATE OF BIHAR & ORS	Mr.RAJEEVA ROY	Mr.(AAG2)
50.	CWJC/16698/2007 SCH.COLL.UNIV.(EXC	6	ARUN ROY vs THE STATE OF BIHAR & ORS	Mr.SHEKHAR KUMAR SINGH	Mr.(GA7)

Friday the 20th February 2015

Court No. 3 (AT 02:15 P.M.)

Mr. Justice Jyoti Saran

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
FOR ADMISSION				
1.	CR. MISC./36958/2014 A.BAIL	1 RAMESH PRASAD @ RAMESH PRASAD SWARNKAR @ RAMESHWAR PRASAD & ANR. vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.S.N.SHUKLA(APP)
2.	CR. MISC./36962/2014 A.BAIL	1 MINTU MIAN vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.SUMAN KUMARI SINGH(APP)
3.	CR. MISC./36964/2014 A.BAIL	1 MUKESH @ MUKESH SAO & ORS. vs THE STATE OF BIHAR	Mr.ANIL KR SINGH NO. 6	Mr.NAND KISHOR PD.(APP)
4.	CR. MISC./36967/2014 A.BAIL	1 RAM BILAS JHA vs STATE OF BIHAR & ANR	Mr.GIRISH CHANDRA JHA	Mr.ARUN KUMAR(APP)
5.	CR. MISC./36970/2014 A.BAIL	1 JEETANDRA PASWAN vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINHA	Mr.ARUN KUMAR(APP)
6.	CR. MISC./36974/2014 A.BAIL	1 MD. ALIM vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.ANITA KUMARI SINGH (APP)
7.	CR. MISC./36976/2014 A.BAIL	1 RANJEET KUMAR MANDAL @ RANJEET MANDAL vs THE STATE OF BIHAR	Mr.AMBRISH RAHUL Mr.ASHOK KUMAR SINGH	Mr.SHAIENDRA KUMAR 2 (APP)
8.	CR. MISC./36978/2014 A.BAIL	1 DHARMENDRA SAH vs STATE OF BIHAR & ANR	Mr.JAGDISH PRASAD	Mr.RAJENDRA NATH JHA(APP) Mr.PARIJAT SAURAV
9.	CR. MISC./36990/2014 A.BAIL	1 SUDHIR PASWAN & ORS vs THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.SURENDRA KUMAR(APP)
10.	CR. MISC./37019/2014 with A.BAIL	1 SATYENDRA SINGH & ORS vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.MANOJ KUMAR (APP)
11.	CR. MISC./37122/2014 A.BAIL	1 VIKAS KUMAR vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.MANOJ KUMAR (APP)
12.	CR. MISC./37026/2014 A.BAIL	1 HARI SHANKAR RAI & ANR vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.GAJENDRA PD.YADAV(APP)
13.	CR. MISC./37027/2014 A.BAIL	1 BUTAN CHAUDHARY @ HARENDRA CHOUHDARY vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.D.P.TIWARY(APP)
14.	CR. MISC./37030/2014 A.BAIL	1 DILIP KUMAR vs THE STATE OF BIHAR	Mr.ABHAY SHANKAR SINGH Mr.AMIT KUMAR MISHRA	Mr.J.N.THAKUR(APP)
15.	CR. MISC./37032/2014 A.BAIL	1 DILIP SINGH vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR	Mr.SUMAN KUMARI SINGH (APP)
16.	CR. MISC./37035/2014 A.BAIL	1 SURENDRA KUMAR SETH @ SURENDRA SETH & ORS. vs STATE OF BIHAR & ANR	Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.RAJENDRA PRASAD NAT (APP)
17.	CR. MISC./37036/2014 with A.BAIL	1 JOGENDRA MAHTO @ JOGENDRA MAHATO & ANR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.NIRMALA KUMARI(APP)
18.	CR. MISC./46044/2014 A.BAIL	1 NAND KISHORE MAHTO vs THE STATE OF BIHAR	Mr.PRABHAKAR JHA	Mr.ASHA KUMARI(APP)
19.	CR. MISC./37050/2014 A.BAIL	1 SIYARAM SINGH & ORS. vs THE STATE OF BIHAR	Mr.KUMAR GOUTAM Mr.S. D. YADAV	Mr.SATYAVRAT VERMA(APP)
20.	CR. MISC./37054/2014 A.BAIL	1 MD. REJA KARIM @ RAJA KARIM @ PAPPU vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.TAPESHWAR SHARMA(APP)
21.	CR. MISC./37063/2014 A.BAIL	1 SHIV GOVIND MEHTA @ SHIV GOVIND PRASAD vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SHYAM BIHARI SINGH (APP)
22.	CR. MISC./37065/2014 A.BAIL	1 MD. ISRAFIL & ANR vs THE STATE OF BIHAR	Mr.MD. HUSSAIN	Mr.T.N. THAKUR (APP)
23.	CR. MISC./37071/2014 A.BAIL	1 KEDAR PRASAD & ORS vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR Mr.DHANANJAY KUMAR GUPTA	Mr.ANISH CHANDRA (APP)
24.	CR. MISC./37072/2014 A.BAIL	1 SANJEET KUMAR vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.REENA SINHA (APP)
25.	CR. MISC./37083/2014 A.BAIL	1 RAMJIWACHH YADAV & ANR. vs THE STATE OF BIHAR	Mr.BISHWESHWAR RAM	Mr.SADANAND PASWAN (APP)
26.	CR. MISC./37084/2014 A.BAIL	1 SAMARJEET ROY vs THE STATE OF BIHAR	Mr.RAJEEVA ROY	Mr.RENU KUMARI (APP)
27.	CR. MISC./37085/2014 A.BAIL	1 RAMESHWAR SINGH & ANR vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.SANJAY KR. TIWARY(APP)
28.	CR. MISC./37090/2014 A.BAIL	1 MUKHIYA SHIV PRATAP SINGH @ SHIV PRATAP SINGH & ANR. vs THE STATE OF BIHAR	Mr.RAJ SHEKHAR	Mr.ANUJ KUMAR SRIVASTAVA (APP)
29.	CR. MISC./37091/2014 A.BAIL	1 JARINA @ ZARINA SUBEDAR SINGH vs THE STATE OF BIHAR	Mr.DIGVIJAY KUMAR OJHA	Mr.AMBIKA BHAGAT(SPL.PP)

PATNA HIGH COURT	32	Friday 20th February, 2015 Mr. Justice Jyoti Saran
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30.	CR. MISC./37092/2014 A.BAIL	1	BHEEM YADAV @ SUJEET KUMAR & ORS vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.MANOJ KUMAR (APP) Mr.CHANDRA BHUSHAN VERMA
31.	CR. MISC./37093/2014 A.BAIL	1	MANOJ BHAGAT @ MANOJ KUMAR vs STATE OF BIHAR & ANR	Mr.PUSHPENDRA KUMAR SINGH	Mr.SHAHIN BEGUM (APP) Mr.YOGENDRA PRASAD SINHA
32.	CR. MISC./37104/2014 A.BAIL	1	USHA DEVI & ANR. vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.SATYENDRA PD.(APP)
33.	CR. MISC./37107/2014 with A.BAIL	1	ANAND PANDIT vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.JYOTI PRABHAKAR	Mr.PARMANAND PD.(APP)
34.	CR. MISC./40802/2014 A.BAIL	1	DARIYAE KHAN & ANR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU Mr.PARWEJ KHAN	Mr.R.B.S.PAHEPURI(APP)
35.	CR. MISC./37110/2014 with A.BAIL	1	SHIVJI SINGH vs THE STATE OF BIHAR	Mr.RAJENDRA NATH SINHA	Mr.INDRA KUMAR SINGH (APP)
36.	CR. MISC./38670/2014 A.BAIL	1	ASHOK KUMAR SINGH & ANR. vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.SANTOSH KUMAR	Mr.S.M.RAHMAN(APP)
37.	CR. MISC./37114/2014 A.BAIL	1	FULAN DEVI vs THE STATE OF BIHAR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.INDRA KUMAR SINGH (APP)
38.	CR. MISC./37118/2014 A.BAIL	1	JAMINDAR RAI vs STATE OF BIHAR & ANR	Mr.RAJENDRA KISHORE PRASAD	Mr.AMBIKA BHAGAT(SPL.P.P.)
39.	CR. MISC./37119/2014 A.BAIL	1	MD. RUSTAM vs THE STATE OF BIHAR	Mr.MD. KAMRAN	Mr.BINOD KUMAR NO. 2(APP)
40.	CR. MISC./37124/2014 A.BAIL	1	UMA SHANKAR RAI vs THE STATE OF BIHAR	Mr.ASHUTOSH RANJAN PANDEY Mr.KUMARI AVNITA MANDILWAR Mr.RAMANUJ TIWARY Mr.RAKESH NARAYANSINGH	Mr.R.N. JHA (APP) Mr.JITENDRA PRASAD SINGH Mr.ARVIND KUMAR PANDEY
41.	CR. MISC./37148/2014 with A.BAIL	1	BHUSHAN DAS & ORS vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD	Mr.SHYAM KUMAR SINGH(APP)
42.	CR. MISC./44793/2014 A.BAIL	3	AJAY DAS vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD	Mr.MADHURI LATA(APP)
43.	CR. MISC./37162/2014 A.BAIL	1	SATYENDRA RAM vs THE STATE OF BIHAR	Mr.SAMEER RANJAN	Mr.ANISH CHANDRA(APP)
44.	CR. MISC./37164/2014 A.BAIL	1	RAJA RAM YADAV vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.SUNIL KR.PANDAY(APP)
45.	CR. MISC./37167/2014 A.BAIL	3	RUBY DEVI & ORS vs THE STATE OF BIHAR	Mr.RAJESH RANJAN KUMAR	Mr.SUMAN KUMARI SINGH(APP)
46.	CR. MISC./37173/2014 A.BAIL	1	RANBIR YADAV & ORS vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.SHARDA KUMARI(APP)
47.	CR. MISC./37174/2014 A.BAIL	1	NAVIN KUMAR @ NAVIN SAO & ANR vs THE STATE OF BIHAR	Mr.DR. ANJANI PD. SINGH	Mr.R.B.S.PAHEPURI(APP)
48.	CR. MISC./37176/2014 with A.BAIL	1	SUBHRANSU KUMAR @ BABUL KUMAR vs THE STATE OF BIHAR	Mr.PRANAYA SHANKER SINHA Mr.RAJESH SHANKAR SINHA	Mr.SUBHASH CHANDRA MISHRA(APP)
49.	CR. MISC./49757/2014 A.BAIL	1	SURESH PRASAD SINGH & ORS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.UMA NATH MISHRA(APP)
50.	CR. MISC./37178/2014 A.BAIL	1	MD. SAHEB ALAM @ GUDDU vs THE STATE OF BIHAR	Mr.PRABHAKAR SINGH	Mr.PRONATI SINGH (APP)
51.	CR. MISC./37179/2014 with A.BAIL	1	BISHNU KUMAR SHARMA vs THE STATE OF BIHAR	Mr.MADHUKAR MISHRA Mr.AWADHESH KUMAR PANDEY	Mr.VEENA KUMARI JAISWAL(APP)
52.	CR. MISC./38096/2014 A.BAIL	1	PRADEEP KUMAR KISHORPURIA vs THE STATE OF BIHAR	Mr.GAUTAM KUMAR KEJRIWAL	Mr.R.B.S. PAHEPURI (APP)
53.	CR. MISC./37183/2014 with A.BAIL	1	BABLU KUMAR vs THE STATE OF BIHAR	Mr.PARAS NATH	Mr.ANITA KUMARI SINGH(APP) Mr.UMESH KUMAR
54.	CR. MISC./39077/2014 A.BAIL	1	GAURI DEVI vs THE STATE OF BIHAR	Mr.AMIT KUMAR Mr.MD. SHAMIMUL HODA	Mr.MANOJ KUMAR (APP)
55.	CR. MISC./37184/2014 A.BAIL	1	MASIULLAH & ORS vs THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY	Mr.GANESH PD. SINGH(APP)
56.	CR. MISC./37185/2014 A.BAIL	1	KARAMDEO MANDAL & ANR vs STATE OF BIHAR & ANR	Mr.DIWAKAR UPADHYAYA	Mr.PRAMOD KUMAR PANDEY(APP)
57.	CR. MISC./37186/2014 with A.BAIL	1	PRAKASH KUMAR @ PRAKASH YADAV @ PRAKASH KUMAR YADAV vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.AMBIKA BHAGAT(APP)
58.	CR. MISC./37304/2014 A.BAIL	1	RAMESH PRASAD YADAV & ORS. vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.RAM SHANKAR DAS (APP)
59.	CR. MISC./37190/2014 A.BAIL	1	SRI DURGA SAH vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH SINHA	Mr.MD. NAZIR ANSARI(APP) Mr.MANOJ KUMAR SINGH Mr.BRAJESH KUMAR PANDEY

Friday the 20th February 2015
Court No. 7 (AT 02:15 P.M.)
Mr. Justice Rakesh Kumar

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./37192/2014 A.BAIL	1 MAYA DEVI & ORS. vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.ATUL CHANDRA(APP)	
2.	CR. MISC./37197/2014 A.BAIL	1 KRITI YADAV vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.SUMAN KUMAR SINGH (APP) Mr.NAVIN SHARMA Mr.SUNIL KUMAR	
3.	CR. MISC./37200/2014 A.BAIL	1 SUBODH MAHTON @ SUBODH KR. MAHTON & ANR. vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.SURENDRA PRASAD SINGH (APP)	
4.	CR. MISC./37205/2014 A.BAIL	1 GULAM RABBANI vs STATE OF BIHAR & ANR	Mr.MD. SHAHNAWAZ ALI	Mr.M.HAQUE(APP) Mr.SANJAY KUMAR Mr.VINOD KUMAR Mr.GAGAN DEO YADAV	
5.	CR. MISC./37208/2014 A.BAIL	1 ANUPAM KUMAR vs STATE OF BIHAR & ANR	Mr.UDAY PRATAP SINGH Mr.PRAVEEN KUMAR	Mr.SHANTANU KUMAR (APP)	
6.	CR. MISC./37209/2014 A.BAIL	1 NIRANJAN KUMAR SINGH vs THE STATE OF BIHAR	Mr.UDAY SHANKAR CHOUHDARY Mr.AMBUJ NAYAN CHAUBEY	Mr.NAWAL KISHORE PRASAD (APP) Mr.ARUN SHARMA	
7.	CR. MISC./37210/2014 A.BAIL	1 RAJNIKANT DUBEY & ORS vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.RAJ BALLABH SINGH(APP)	
8.	CR. MISC./37212/2014 A.BAIL	1 PAPPU GOPE vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PATHAK	Mr.BHARAT BHUSHAN (APP)	
9.	CR. MISC./37215/2014 A.BAIL	1 MUNNA PAL @ RAUSHAN PAL @ RAUSHAN KUMAR PAL vs THE STATE OF BIHAR	Mr.AJAY NANDAN SAHAY	Mr.ANIL PRASAD SINGH (APP)	
10.	CR. MISC./37220/2014 A.BAIL	1 MD. FAIAZ vs THE STATE OF BIHAR	Mr.SHASHI SHEKHAR SHARMA	Mr.ANURADHA SINGH(APP)	
11.	CR. MISC./37221/2014 A.BAIL	1 UDAI KUMAR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.ANAND KISHORE CHOUHDARY (APP)	
12.	CR. MISC./37223/2014 A.BAIL	1 ROHAN KUMAR vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINHA	Mr.KR. RANJIT RANJAN(APP)	
13.	CR. MISC./37224/2014 A.BAIL	1 RAJENDRA CHAUDHARY @ CHHOTE CHAUDHARY @ CHUA CHAUDHARY & ORS vs THE STATE OF BIHAR	Mr.MRIGENDRA PRATAP SINGH Mr.SHRAWAN KUMAR SINGH	Mr.HARENDRA PD.(APP)	
14.	CR. MISC./37225/2014 A.BAIL	1 BIRENDRA SHAHI vs THE STATE OF BIHAR	Mr.UPENDRA KUMAR CHAUBEY	Mr.ANITA KRI.SINGH(APP)	
15.	CR. MISC./37226/2014 A.BAIL	1 EQBAL @ MD. EQBAL RAJA vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.KHURSHID ANWAR (APP) Mr.VIJAY KUMAR	
16.	CR. MISC./37227/2014 A.BAIL	1 NANHAKU YADAV & ORS vs THE STATE OF BIHAR	Mr.ABHINAY RAJ	Mr.SMT. PUSHPA SINHA(APP)	
17.	CR. MISC./37228/2014 A.BAIL	1 MD. AZAD HUSSAIN @ AJAD HUSAIN @ MD. AJAD HUSSAIN vs THE STATE OF BIHAR	Mr.MD. RAFI AHMAD	Mr.U.S.P.SINGH(APP)	
18.	CR. MISC./37230/2014 A.BAIL	1 TANWIR ALAM & ANR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.SHAIENDRA KUMAR SINGH(APP)	
19.	CR. MISC./37232/2014 A.BAIL	3 JAGDISH PASWAN vs THE STATE OF BIHAR	Mr.UDAY KUMAR SINGH	Mr.T.P.MANDAL(APP)	
20.	CR. MISC./37233/2014 A.BAIL	1 UMESH MEHTA & ANR. vs THE STATE OF BIHAR	Mr.RAM SEVAK CHOUHDARY	Mr.ZAINUL ABEDIN(APP)	
21.	CR. MISC./37235/2014 A.BAIL	1 SADMAN @ MD. SHADMAN vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.KHURSHID ANWAR(APP)	
22.	CR. MISC./37359/2014 A.BAIL	4 BIRAN MAHTO & ANR vs THE STATE OF BIHAR	Mr.VIDYA SAGAR Mr.PRAVEEN KUMAR	Mr.J.N. THAKUR (APP)	
23.	CR. MISC./37657/2014 A.BAIL	1 ANIRUDH PRASAD YADAV @ ANIRUDH YADAV & ANR vs THE STATE OF BIHAR	Mr.SUJIT KUMAR SINGH	Mr.SUNIL KUMAR PANDEY (APP)	
24.	CR. MISC./37659/2014 A.BAIL	1 ANIL RAI vs STATE OF BIHAR & ANR	Mr.RAGHWENDRA KUMAR	Mr.RAJESH KUMAR (APP) Mr.TRIBHUWAN NARAYAN	
25.	CR. MISC./37660/2014 A.BAIL	1 SANJAY PANDIT vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.INDU BALA PANDEY (APP)	
26.	CR. MISC./37668/2014 A.BAIL	1 URMILA BEN @ URMILA BEG @ VANKAR URMISHABEN vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.ANIL KR.SINGH(APP)	
27.	CR. MISC./37669/2014 A.BAIL	1 BHALLU RAI @ MALLU RAI & ORS vs THE STATE OF BIHAR	Mr.RAMESH KUMAR CHOUHDARY	Mr.UDAY CHANDRA PRASAD (APP)	
28.	CR. MISC./37670/2014 A.BAIL	1 NAVIN THAKUR vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.SANJAY KR. SINGH(APP)	
29.	CR. MISC./37671/2014 A.BAIL	1 RAM CHANDRA RAI & ORS vs THE STATE OF BIHAR	Mr.NIRMAL KUMAR SINHA-3	Mr.ANANT KUMAR(APP)	
30.	CR. MISC./37672/2014 A.BAIL	1 KAMLESH MAHTO & ANR vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.AMIT KUMAR RAKESH (APP)	
31.	CR. MISC./37675/2014 A.BAIL	1 JAMIL AKHTAR @ JAMIL AKHTAR THIKDAR @ MD. JAMIL AKHTAR & ANR. vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.J.N. THAKUR (APP) Mr.UMESH CHANDRA VERMA	

PATNA HIGH COURT	34	Friday 20th February, 2015 Mr. Justice Rakesh Kumar
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32.	CR. MISC./37677/2014 A.BAIL	1	SURAN MANDAL vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MALLICK Mr.MURLI DHAR	Mr.AMITESH KUMAR (APP)
33.	CR. MISC./37679/2014 A.BAIL	1	MD. AAJAD vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.RAM BACHAN SINGH(APP)
34.	CR. MISC./37682/2014 A.BAIL	1	ANIL SAH vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.BHARAT LAL (APP)
35.	CR. MISC./37683/2014 A.BAIL	1	CHUNCHUN YADAV vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.RITA VERMA(APP)
36.	CR. MISC./37685/2014 A.BAIL	1	SANJIV KUMAR @ SANJEEV KUMAR @ SANJEET vs STATE OF BIHAR & ANR	Mr.ARJUN PRASAD	Mr.SHAKIR AHMAD (APP)
37.	CR. MISC./37687/2014 A.BAIL	1	JEEWACH MAHTO & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.RAM SEWAK CHOUDHARY (APP)
38.	CR. MISC./37692/2014 A.BAIL	1	MITHUN SINGH @ MITHUN KUMAR SINGH & ORS vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.RAM SHANKAR DAS (APP)
39.	CR. MISC./37696/2014 A.BAIL	1	NIGAM PANDEY vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.AWADHESH KR.SINGH(APP)
40.	CR. MISC./37699/2014 with A.BAIL	1	MD. KAMRUDDIN & ANR vs THE STATE OF BIHAR	Mr.GAUTAM KUMAR YADAV Mr.ANJUM PERVEEN Mr.MD. SHAHAB KHALIL Mr.TAFAZZUL AHMAD Mr.FAKHRUDDIN ALI AHMAD	Mr.RAJ BALLABH SINGH (APP)
41.	CR. MISC./38293/2014 A.BAIL	1	MD. ALAUDDIN vs THE STATE OF BIHAR	Mr.FAKHRUDDIN ALI AHMAD Ms.ANJUM PERVEEN Mr.GAUTAM KUMAR YADAV Mr.MD. SHAHAB KHALIL Mr.TAFAZZUL AHMAD	Mr.KANHAIYA KISHORE(APP)
42.	CR. MISC./37702/2014 A.BAIL	1	SANJAY YADAV & ORS vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR SINGH	Mr.TARUN PD.MANDAL(APP)
43.	CR. MISC./37704/2014 A.BAIL	1	MD. TABREZ @ SAMSTABREZ vs THE STATE OF BIHAR	Mr.AJIT KUMAR OJHA Mr.NUTAN MISHRA	Mr.MD.NAZIR ANSARI(APP)
44.	CR. MISC./37707/2014 A.BAIL	1	VIRU KUMAR @ VIRU KUMAR MANDAL & ORS. vs STATE OF BIHAR & ANR	Mr.RAM PRAWESH KUMAR	Mr.TAPESHWAR SHARMA(APP)
45.	CR. MISC./37711/2014 A.BAIL	1	RAVINDRA SINGH @ RAVINDRA KUMAR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.IFTEKHAR MAHMOOD(APP)
46.	CR. MISC./37714/2014 A.BAIL	1	HARI SINGH vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.PARMANAND KUMAR (APP)
47.	CR. MISC./37715/2014 A.BAIL	1	MD. KHURSHID ALAM vs THE STATE OF BIHAR	Mr.RASHID IZHAR Mr.JAGJIT ROSHAN	Mr.INDU KUMARI SRIVASTAVA (APP)
48.	CR. MISC./37720/2014 A.BAIL	1	GUNJAN SINGH @ ASHISH RANJAN & ORS vs THE STATE OF BIHAR	Mr.UMA SHANKAR SHARMA Mr.GIRISH CHANDRA SHARMA	Mr.RAM SHANKAR DAS(APP) Mr.JITENDRA NATH TIWARY Mr.UPENDRA MISHRA
49.	CR. MISC./37729/2014 A.BAIL	1	ARUN SINGH & ORS vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SINGH Mr.MUKUL JEE	Mr.SADANAND PASWAN (SPL.PP)
50.	CR. MISC./37730/2014 A.BAIL	1	RANJAY PASWAN vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.RANA RANDHIR SINGH(APP) Mr.RABINDRA PRASAD SINGH
51.	CR. MISC./37732/2014 A.BAIL	1	MOST. PANKAJ DEVI vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.ASHA KUMARI Mr.SUNIL PRASAD	Mr.DURGESH NANDAN(APP) Mr.ANIL KUMAR SINGH Mr.SUMEET KUMAR SINGH

Friday the 20th February 2015
Court No. 12 (AT 02:15 P.M.)
Mr. Justice Birendra Prasad Verma

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION</u>				
1.	CR. MISC./46921/2014 BAIL IPC 457,380 R.BAIL-1	1 JAMSHED ALAM vs THE STATE OF BIHAR	Mr.DILIP KUMAR SINGH	Mr.UDAY CHAND PD.(APP)
2.	CR. MISC./46922/2014 BAIL IPC 379,411 R.BAIL-1	1 MITHUN RAM vs THE STATE OF BIHAR	Mr.BIJENDRA KUMAR SINGH	Mr.SANJAY KUMAR TIWARY(APP)
3.	CR. MISC./48598/2014 BAIL IPC 379,411 R.BAIL-1	1 SHYAM NANDAN SAHAY vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH Mr.ANUJ KUMAR SINGH	Mr.DR. INDIWAR KUMARI(APP)
4.	CR. MISC./46924/2014 BAIL 47A EXCISE A R.BAIL-1	1 YUGESH CHOUDHARY vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.T.N.THAKUR(APP)
5.	CR. MISC./46928/2014 BAIL 3 R.P.(U.P.) R.BAIL-1	1 ANWAR MIAN @ KALLU vs THE STATE OF BIHAR	Mr.SURENDRA KUMAR MISHRA	Mr.GAJENDRA PD.YADAV(APP)
6.	CR. MISC./46931/2014 BAIL IPC 386,387 R.BAIL-1	1 DINA NATH SAHANI @ DINA SAHANI vs THE STATE OF BIHAR	Mr.PRAMOD RANJAN	Mr.SHYAM KUMAR SINGH (APP)
7.	CR. MISC./46933/2014 BAIL 25(I-B)A,26 R.BAIL-1	1 BIRENDRA YADAV @ BIRENDRA PD. YADAV vs THE STATE OF BIHAR	Mr.LAL BABU SINGH	Mr.KR. RANJIT RANJAN(APP)
8.	CR. MISC./46942/2014 BAIL IPC 304B R.BAIL-1	1 ASHESWAR THAKUR vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH Mr.ANJANI SINGH Mr.NEERAJ KUMAR SINGH	Mr.SUNIL KR.PANDAY(APP)
9.	CR. MISC./46946/2014 BAIL IPC 302,307,3 R.BAIL-1	1 RAMJI YADAV @ RAMJEE YADAV vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Ms.SHAHEEN BEGUM Mr.SHAILESH KUMAR SINGH
10.	CR. MISC./46947/2014 BAIL IPC 341/323/5 R.BAIL-1	1 LALAN RAM vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.S. EHETESHMUDDIN (APP)
11.	CR. MISC./46948/2014 BAIL IPC 379/341/3 R.BAIL-1	1 SHIV SHANKAR SARKAR vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.SATYENDRA NR. SINGH (APP) Mr.SANJAY SINGH Mr.KUNDAN KUMAR SINGH Mr.VEENA KRI.JAISWAL(APP)
12.	CR. MISC./46951/2014 BAIL IPC 304B,34 R.BAIL-1	1 SAKUNTALA DEVI @ PRAMILA DEVI & ANR vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	
13.	CR. MISC./48104/2014 BAIL IPC 302,34 R.BAIL-1	1 MUNNA SINGH @ RADHEY SHYAM SINGH vs THE STATE OF BIHAR	Mr.JAVED ASLAM Mr.SATYENDRA NARAYAN SINGH Mr.ANSUL Mr.NEERAJ KUMAR ALIAS SANIDH Mr.ANUJ KUMAR	Mr.ATUL CHANDRA(APP)
14.	CR. MISC./48106/2014 BAIL IPC 302,34,27 R.BAIL-1	1 ROSHAN KUMAR vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.RAM SUMIRAN RAI(APP)
15.	CR. MISC./48109/2014 BAIL IPC 307/147/1 R.BAIL-1	1 BECHAN BHAGAT vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.BHANU PRATAP SINGH (APP)
16.	CR. MISC./48112/2014 BAIL IPC 302/201/3 R.BAIL-1	1 TAPESHWAR PASWAN @ TAPE vs THE STATE OF BIHAR	Mr.RAJ BANSH DUBEY	Mr.RAJENDRA NATH JHA (APP)
17.	CR. MISC./50058/2014 BAIL IPC 302/201/3 R.BAIL-1	1 RABINDRA PASWAN vs THE STATE OF BIHAR	Mr.RAJNISH KUMAR Mr.BIRENDRA KUMAR SINGH	Mr.ARUN KUMAR SINGH 5 (APP)
18.	CR. MISC./48115/2014 BAIL IPC 419/420 R.BAIL-1	1 RAMESH KUMAR PANDIT @ RAMESH KUMAR vs THE STATE OF BIHAR	Mr.KUMAR KAMAL NAYAN	Mr.ABHAY KUMAR 1 (APP)
19.	CR. MISC./49602/2014 BAIL IPC 419,420 R.BAIL-1	1 SHYAM KUMAR YADAV vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.P.N.PANDIT(APP)
20.	CR. MISC./48135/2014 BAIL IPC 399,402,4 R.BAIL-1	1 MOHAN SAO vs THE STATE OF BIHAR	Mr.CHANDRA SEN PRASAD SINGH	Mr.INDU KUMARI SRIVASTAV(APP)
21.	CR. MISC./48330/2014 BAIL IPC 399,402,4 R.BAIL-1	1 DHARMENDRA PASWAN vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY	Mr.ANURADHA SINGH(APP)
22.	CR. MISC./48609/2014 BAIL IPC 399,402,4 R.BAIL-1	1 SUNIL KUMAR @ SALO YADAV vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY Mr.BRAJESH KUMAR	Mr.NITYANAND TIWARY(APP)
23.	CR. MISC./48136/2014 BAIL U/S 7 E.C.ACT R.BAIL-1	1 BIRENDRA KUMAR vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR Mr.RAJENDRA SINGH	Mr.AMIT KR. RAKESH(APP)
24.	CR. MISC./48138/2014 BAIL IPC 302,34 R.BAIL-1	1 UDAI PASWAN vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.T.N.THAKUR (APP)

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25.	CR. MISC./48142/2014 BAIL IPC 302,147,1 R.BAIL-1	1	AMAR RAM & ORS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.TAPESHWAR SHARMA(APP) Mr.VINOD GAUTAM
26.	CR. MISC./48144/2014 BAIL IPC 302,120B, R.BAIL-1	1	NATHUNI ROY vs THE STATE OF BIHAR	Mr.KRISHNA PRASAD SINGH	Mr.UDAY CHANDRA PRASAD(APP)
27.	CR. MISC./49434/2014 BAIL IPC 302/34/12 R.BAIL-1	1	BOIKU RAI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR NO-1	Mr.VEENA KUMARI JAISWAL (APP)
28.	CR. MISC./48145/2014 BAIL IPC 498A,323, R.BAIL-1	1	RAJU SAH vs THE STATE OF BIHAR	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN	Mr.PRANAV KUMAR(APP)
29.	CR. MISC./48152/2014 BAIL IPC 304B,201, R.BAIL-1	1	RAM NIWAS MALLAH vs THE STATE OF BIHAR	Mr.ARUN KUMAR PANDEY	Mr.TAPESHWAR SHARMA(APP)
30.	CR. MISC./48155/2014 BAIL IPC 40,467,46 R.BAIL-1	1	SHIV CHARAN CHOUDHARY vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.ANIL KUMAR SINGH	Mr.RAJ KISHORE SINGH(APP)
31.	CR. MISC./48157/2014 BAIL IPC 302,34 R.BAIL-1	1	SARO DEVI & ANR vs THE STATE OF BIHAR	Mr.BHAVESH KUMAR	Mr.ASHOK KUMAR SINGH- 1(APP)
32.	CR. MISC./48158/2014 BAIL IPC 498A,341, R.BAIL-1	1	CHHOTE LAL SAH vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.MADAN JEET KUMAR	Mr.RAM NARESH ROY(APP)
33.	CR. MISC./48159/2014 BAIL IPC 302,201,3 R.BAIL-1	1	SHANKAR PANDEY vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA	Mr.RANA RANDHIR SINGH(APP) Mr.ARUN KUMAR PANDEY Mr.RAJESH KUMAR Mr.GAJENDRA KUMAR SINGH Mr.UPENDRA KUMAR(APP) Mr.SWAPNIL KUMAR SINGH
34.	CR. MISC./48162/2014 BAIL IPC 420,406,4 R.BAIL-1	1	RAJESH MISHRA vs THE STATE OF BIHAR	Mr.ARVIND KUMAR Mr.RAJESH KUMAR	Mr.AMITESH KUMAR(APP) Mr.SWAPNIL KUMAR SINGH
35.	CR. MISC./48170/2014 BAIL IPC 307,448,1 R.BAIL-1	1	SUBESH KUMAR vs THE STATE OF BIHAR	Mr.BHIM SEN PRASAD Mr.SUNIL KUMAR	Mr.AMITESH KUMAR(APP)
36.	CR. MISC./48281/2014 BAIL IPC 147,148,1 R.BAIL-1	1	SHAMBHU KUMAR @ SHAMBHU MAHTO vs THE STATE OF BIHAR	Mr.DURGESH NANDAN	Mr.AJAY KUMAR NO.2(APP)
37.	CR. MISC./48171/2014 BAIL IPC 304B,34 R.BAIL-1	1	RAJESH KUMAR SONI @ RAJESH SONI vs THE STATE OF BIHAR	Mr.MD. SHAHNAWAZ ALI	Mr.ANIL PD.SINGH(APP)
38.	CR. MISC./48173/2014 BAIL IPC 307,323,3 R.BAIL-1	1	MUNNA YADAV vs THE STATE OF BIHAR	Mr.AMBIKA BHAGAT Mr.SUNIL KUMAR SHARMA	Mr.CHANDRA BHUSHAN PRASAD(APP) Mr.SATYENDRA PRASAD SINGH Mr.ANIL KUMAR SINGH Mr.RAJ KISHORE SINGH(APP) Mr.KRISHNA DEO RAJ
39.	CR. MISC./48175/2014 BAIL IPC 376,6 PRO R.BAIL-1	1	VIKESH KUMAR @ BHALU vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.RAJ KISHORE SINGH(APP) Mr.KRISHNA DEO RAJ
40.	CR. MISC./48177/2014 BAIL IPC 302/120B R.BAIL-1	1	SONU KUMAR @ SONU KUMAR SINGH @ CHAILA SINGH vs THE STATE OF BIHAR	Mr.SARVESH KUMAR SINGH	Mr.ZAINUL ABEDIN (APP)
41.	CR. MISC./48179/2014 BAIL IPC 302/34 R.BAIL-1	1	SHIV PUJAN PRASAD vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.RANA RANDHIR SINGH (APP)
42.	CR. MISC./48183/2014 BAIL IPC 366/34 R.BAIL-1	1	JUGA SAHNI vs THE STATE OF BIHAR	Mrs.JUHI KUMARI Mr.SHOBHA CHOUBEY	Mr.KHURSHID ANWAR (APP)
43.	CR. MISC./48184/2014 BAIL IPC 379,411 R.BAIL-1	1	MUKESH KUMAR @ AJAY KUMAR vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.R.P.S.SINGH(APP)
44.	CR. MISC./48185/2014 BAIL IPC 395 R.BAIL-1	1	TUNNU PASWAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.NAGENDRA PD.(APP)
45.	CR. MISC./48187/2014 BAIL IPC 448,427,3 R.BAIL-1	1	PUNIT CHOUBEY vs THE STATE OF BIHAR	Mr.MILIND KUMAR MISHRA	Mr.S.M.RAHMAN(APP)
46.	CR. MISC./48188/2014 BAIL 25(1-B)A/26/3 R.BAIL-1	1	SONU @ SHAKRA vs THE STATE OF BIHAR	Mr.SHEIKH ARKAN AHMAD	Mr.AJAY KUMAR 2 (APP)
47.	CR. MISC./48189/2014 BAIL IPC 302,34,27 R.BAIL-1	1	AJIT YADAV @ AJEET YADAV vs THE STATE OF BIHAR	Mr.RANA PRATAP SINGH Mr.RANVIJAY NARAIN SINGH	Mr.S.M.RAHMAN(APP)
48.	CR. MISC./48191/2014 BAIL IPC 365/366 R.BAIL-1	1	MANOJ KUMAR vs THE STATE OF BIHAR	Mr.SATISH KUMAR SINHA Mr.ABINASH KR. SINHA	Mr.CHANDRA BHUSHAN PRASAD (APP) Mr.RAMESH SINGH Mr.UMA NATH MISHRA(APP)
49.	CR. MISC./48196/2014 BAIL IPC 414,34 R.BAIL-1	1	HEERALAL PASWAN vs THE STATE OF BIHAR	Mr.MAHENDRA THAKUR	Mr.UMA NATH MISHRA(APP)
50.	CR. MISC./49698/2014 BAIL IPC 414,34 R.BAIL-1	1	MITHLESH SAHNI vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.SHYAM KUMAR SINGH (APP)
51.	CR. MISC./48199/2014 BAIL IPC 413/414/3 R.BAIL-1	1	MANGAL RAI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH Mr.MUKESH KUMAR RANA	Mr.RANA RANDHIR SINGH (APP)

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52.	CR. MISC./48568/2014 BAIL IPC 413/414/3 R.BAIL-1	1	OM PRAKASH RAI vs THE STATE OF BIHAR	Mr.AMBIKA BHAGAT	Mr.JITENDRA KUMAR SINGH 1 (APP)
53.	CR. MISC./48201/2014 BAIL IPC 302/34/20 R.BAIL-1	1	RAMBHU SAH vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.U.L.VERMA (APP)
54.	CR. MISC./48204/2014 BAIL IPC 304B/201/ R.BAIL-1	1	KAMESHWAR YADAV vs THE STATE OF BIHAR	Mr.BIPIN KUMAR	Mr.MADAN KUMAR (APP)
55.	CR. MISC./48209/2014 BAIL IPC 498A & 3/ R.BAIL-1	1	ARUN DAS vs THE STATE OF BIHAR	Mr.SHANTI PRATAP Mr.ARVIND KUMAR VARMA Mr.AJIT RANJAN KUMAR	Mr.DR. RAVINDRA KUMAR (APP)
56.	CR. MISC./48212/2014 BAIL IPC 376,511 R.BAIL-1	1	NATHUNI ANSARI vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.RAJ BALLABH SINGH (APP)
57.	CR. MISC./48214/2014 BAIL IPC 147,148,1 R.BAIL-1	1	MD. SHAMSHAD @ MD. SHAMSAD vs THE STATE OF BIHAR	Mr.GOPAL PRASAD ROY	Mr.NIRMALA KUMARI(APP)
58.	CR. MISC./48216/2014 BAIL IPC 147,302 R.BAIL-1	1	MOSAIYAT SHAH vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH Mr.MUKESH KUMAR RANA	Mr.SHARDANAND JHA(APP)
59.	CR. MISC./48218/2014 BAIL IPC 147,148,1 R.BAIL-1	1	SURESH RAI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.NITYA NAND TIWARY (APP)

Friday the 20th February 2015
Court No. 36 (AT 02:15 P.M.)
Mr. Justice Dinesh Kumar Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CWJC/16699/2007 DISC.PROC., NON G	7 PRAMOD KUMAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.SHARAD KUMAR SINHA Mr.ARUN KUMAR Mr.MITHILESH KUMAR	Mr.(GP2) Mr.RAJEEV KR.SINGH (GP15) Mr.RAJIV KUMAR SINGH (GP2)	
2.	CWJC/16711/2007 SELECTION , NON GA	6 MITHILESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KR.ROY Mr.ASHISH DEV	Mr.(SC14)	
3.	CWJC/16725/2007 POST RETIRE, HEALT	6 DR.BALESHWAR CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.DURGESH NANDAN Mr.KIRAN SINHA	Mr.(SC3) Mr.SIDDHARTHA PRASAD Mr.ASHOK KR.CHOUDHRY (AAG13) Mr.J.P.KARN	
4.	CWJC/16726/2007 SELECTION , NON GA	6 SURENDRA KUMAR vs THE STATE OF BIHAR & ORS	Mr.ANURAG K.SHUKLA Mr.PRASHANT KUMAR Mr.N.D.CHOUBEY	Mr.(GA4)	
5.	CWJC/16738/2007 DISC.PROC., POLIC	6 CHANDRABALI JHA vs THE STATE OF BIHAR & ORS	Mr.JITENDRA PANDEY	Mr.(GP14)	
6.	CWJC/16742/2007 RGL.AD-HOC., NON G	6 MAHENDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.PRABHU NATH PATHAK	Mr.(SC5)	
7.	CWJC/16744/2007 POST RETIRE, SCHOO	21 SACHINDRA NATH & ORS vs CENTRAL BOARD OF SECONDARY EDU	Mr.BINOD BIHARI SINGH Mr.VINAY KRISHNA TRIPTHY Mr.BINOD BIHARI SINGH Mr.ABHAY KUMAR ROY Mr.ANANT KR.BHASKAR	Mr.BRISKETU SHARAN PANDEY Mr.MRIGANK MAULI Mr.VINAY KRISHNA TRIPTHY Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	
8.	CWJC/16761/2007 PAY SCALES , NON G	6 SUBHASH KUMAR DAS vs THE STATE OF BIHAR & ORS	Mr.SHANTI PRATAP	Mr.(AAG11)	
9.	CWJC/16765/2007 RGL.AD-HOC., NON G	6 NIRANJAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.SHAILESH KUMAR	Mr.(GP15)	
10.	CWJC/16770/2007 SELECTION , POLIC	6 YASHWANT KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.BHUBNESHWAR PRASAD	Mr.MADHUKAR KRISHNA SINHA SC1 Mr.P.K.SHAHI	
11.	CWJC/16773/2007 REM/DIS/TER, NON G	6 ASMA KHATOON vs THE STATE OF BIHAR & ORS	Mr.KUMAR SUNIL	Mr.(SC20) Mr.MANINDRA KISHORE SINGH	
12.	CWJC/16786/2007 RGL.AD-HOC., NON G	6 GOPAL PRASAD vs THE STATE OF BIHAR & ORS	Mr.RAGHWENDRA SHARAN PANDEY	Mr.(AAG2)	
13.	CWJC/16791/2007 ALLOW./LTC , GAZET	6 ALIM JANG KHAN vs THE STATE OF BIHAR & ORS	Mr.BANKEY BIHARI SINGH Mr.SANJAY KUMAR Mr.SHAILENDRA PRASAD	Mr.(AAG3)	
14.	CWJC/16812/2007 CONTIN.SER , NON G	6 KRISHAN NARAYAN GUPTA vs THE STATE OF BIHAR & ORS	Mr.LALAN KUMAR SINGH	Mr.(SC4)	
15.	CWJC/16819/2007 SCH.COLL.UNIV.(EXC	6 AWADESH KUMAR vs BIHAR SCHOOL EXAM.BOARD & ORS	Mr.BIPIN BIHARI SINGH Mr.SHYAMA KANT SINGH Mr.SUNIL KUMAR SHRIVASTAVA	Mr.J.P.SHUKLA Mr.PARTHA SARTHY Mr.SHRI NATH PATHAK	
16.	CWJC/16823/2007 RGL.AD-HOC., POLIC	6 RAJENDRA KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.JITENDRA PANDEY Mr.RANJIT SHARAN Mr.SUBROTESHWAR DE	Mr.(GP14)	
17.	CWJC/16824/2007 RGL.AD-HOC., POLIC	6 MANJU DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.JITENDRA PANDEY	Mr.(GP15) Mr.SANJAY KUMAR-2(GA5)	
18.	CWJC/16827/2007 PROMOTION , NON G	6 MAHAVIR YADAVA vs THE STATE OF BIHAR & ORS	Mr.SANJIV SHARAN	Mr.(SC19) Mr.RAM YASH SINGH Mr.J.P.KARN Mr.PRABHAKAR JHA Mr.B.K.SINGH CHOUHAN Mr.AJIT KUMAR (SC28) Mr.RAKESH KR.SAMRENDAR(SC-21)	
19.	CWJC/16831/2007 SELECTION , NON GA	6 SANGEETA KUMARI vs THE STATE OF BIHAR & ORS	Mr.DURGESH NANDAN	Mr.(GP3) Mr.S.S.S.HUSSAIN(GP4)	
20.	CWJC/16842/2007 DISC.PROC., NON G	6 TEJ NARAYAN YADAV vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KR.ROY Mr.ASHISH DEV	Mr.(SC10)	
21.	CWJC/16843/2007 PROMOTION , GAZETT	6 VISHWANATH JHA vs THE STATE OF BIHAR & ORS	Mr.ASIM JHA Mr.ABHINAV SRIVASTAVA Mr.KUNAL TIWARY	Mr.(AAG9)	
22.	CWJC/16852/2007 PROMOTION , GAZETT	6 SHEONARAYAN RAM vs THE STATE OF BIHAR & ORS	Mr.ALOK KR.SINHA I Mr.RAJNISH KUMAR	Mr.(GP9) Mr.NAMRATA MISHRA	
23.	CWJC/16860/2007 RGL.AD-HOC., NON G	6 AMRIT YADAV vs THE STATE OF BIHAR & ORS	Mr.SHAILESH KUMAR	Mr.(GP14)	
24.	CWJC/16882/2007 SELECTION , NON GA	6 PREM KUMAR SINHA & ORS vs THE STATE OF BIHAR & ORS	Mr.MUKESH KR.THAKUR Mr.TARUN KUMAR SINHA	Mr.(GP18) Mr.AVINASH KUMAR (SC30)	
25.	CWJC/16884/2007 SALARY, BOARD/CORP	15 SHYAM NARAIN CHOUHARY vs THE STATE OF BIHAR & ORS	Mr.KAMALA KANT TIWARY	Mr.(SC11) Mr.PANDIT JEE PANDEY Mr.N.DIKSHIT Mr.RAJESH KUMAR VERMA (SC27)	
26.	CWJC/16906/2007 SELECTION , NON GA	6 ANIL KUMAR vs THE STATE OF BIHAR & ORS	Mr.MD.IMTEYAZ AHMAD Mr.AMIR ALAM	Mr.(GP15)	

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27.	CWJC/16910/2007 REVERSION , NON G	6	RAM PRAVESH SINGH &ORS vs THE STATE OF BIHAR & ORS	Mr.LALAN KR.SINGH	Mr.(AAG3)
28.	CWJC/16918/2007 OTHERS, NON GAZETT	6	MD.ABU NASAR vs THE STATE OF BIHAR & ORS	Mr.BHAGWAN DATTA	Mr.(SC15)
29.	CWJC/16933/2007 PROMOTION , NON G	6	ANUGRAH NARAYAN SINGH vs THE STATE OF BIHAR & ORS	Mr.AMBUJ NAYAN CHAUBEY Mr.GOPAL SWAROOP DUBEY	Mr.(GP15)
30.	CWJC/16948/2007 REM/DIS/TER, NON G	6	VIJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.MANISH KUMAR Mr.PRONOTI SINGH Mr.MRITYUNJAY KUMAR Mr.VAIDEHI RAMAN PRASAD SINGH Mr.PURNENDU SINGH Mr.MANOJ KUMAR	Mr.MANISH KUMAR (GP8) Mr.BINDHYACHAL SINGH Mr.ABHINAY RAJ
31.	CWJC/16951/2007 SELECTION , NON GA	6	JAGESHWAR BHINDWAR vs THE STATE OF BIHAR & ORS	Mr.RAJEEV RANJAN PRASAD Mr.ANIL KUMAR SINHA Mr.AMOD KUMAR	Mr.(GP13)
32.	CWJC/16960/2007 DISCP.PROC., GAZET	6	MADAN MOHAN DEO vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR SINHA Mr.AMARESH KUMAR SINHA Mr.SHAKIB AYZAZ	Mr.(AAG2)
33.	CWJC/16968/2007 SELECTION , NON GA	6	JAINANDAN YADAV vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KR.ROY Mr.ASHISH DEV	Mr.(GA7)
34.	CWJC/16972/2007 SELECTION , NON GA	6	RAJNITI SINGH vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KR.ROY Mr.ASHISH DEV	Mr.SANJAY PANDEY (GP21)
35.	CWJC/16977/2007 PAY SCALES , NON G	6	LACHHAN RAM vs THE STATE OF BIHAR & ORS	Mr.V.K.SINGH Mr.PANKAJ KR.SINGH I	Mr.(GP5) Mr.J.P.KARN
36.	CWJC/16989/2007 PROMOTION , GAZETT	6	RAJNISH KUMAR CHOUDHARY & ANR vs THE STATE OF BIHAR & ORS	Mr.SHIVAJI PANDEY Mr.BRAJ NANDAN KUMAR TIWARY	Mr.(GA3)
37.	CWJC/16997/2007 DISCP.PROC., GAZET	6	SHIV SHANKAR PRASAD GUPTA vs THE STATE OF BIHAR & ORS	Mr.PRABHU NATH PATHAK	Mr.(AAG11)
38.	CWJC/16999/2007 SALARY, NON GAZETT	6	SANTOSH KUMAR vs THE HIGH COURT OF JUDICATURE A	Mr.MD.NURUL HODA	Mr.(GP20) Mr.BINDHYACHAL SINGH Mr.ABHINAY RAJ
39.	CWJC/17036/2007 DISCP.PROC., NON G	6	GAUTAM MISHRA vs THE STATE OF BIHAR & ORS	Mr.NAMRATA MISHRA Mr.NIRAJ KUMAR	Mr.(AAG2)
40.	CWJC/17038/2007 RGL.AD-HOC., NON G	6	YOGENDRA PASWAN vs THE STATE OF BIHAR & ORS	Mr.SHAILESH KUMAR	Mr.(GP12)
41.	CWJC/17065/2007 RGL.AD-HOC., NON G	6	DINA NATH SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.MAHASWETA CHATTERJEE Mr.MADHESHWAR SINGH Mr.S.K.SHRIVASTAVA	Mr.(AAG1) Mr.A.K.KESHARI (AAG11)
42.	CWJC/17069/2007 DISCP.PROC., GAZET	6	RAJA MIAN vs THE STATE OF BIHAR & ORS	Mr.NIKESH KUMAR Mr.NAWNIT KUMAR TIWARY	Mr.(AAG2)
43.	CWJC/17103/2007 VOLUN.RETIR, NON G	6	DASHRATH PD.YADAV vs THE STATE OF BIHAR & ORS	Mr.MALLIKA MAZUMDAR Mr.PREM KUMAR	Mr.(SC6) Mr.J.P.KARN
44.	CWJC/17113/2007 PROMOTION , NON G	6	PRAMOD KUMAR LAL DAS vs THE STATE OF BIHAR & ORS	Mr.RAJENDRA LAL DAS Mr.DINESHWAR PD.SINGH	Mr.(GP16)
45.	CWJC/17145/2007 PROMOTION , NON G	6	BALIRAM KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.PANKAJ KUMAR SINGH Mr.ANIL KUMAR	Mr.(GA7)
46.	CWJC/17193/2007 PROMOTION , GAZETT	6	SUSHILA DEVI vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.BRAJESH PD.GUPTA Mr.ASHOK KR.SHARMA	Mr.(GA2) Mr.J.P.KARN
47.	CWJC/17208/2007 REM/DIS/TER, NON G	6	SUSHILA DEVI vs THE STATE OF BIHAR & ORS	Mr.NIRMAL KUMAR SINHA-3 Mr.NAWAL KISHORE PRASAD Mr.SUBODH KUMAR Mr.ARUN KUMAR	Mr.(SC5) Mr.ASHOK KUMAR (SC11)
48.	CWJC/17227/2007 RGL.AD-HOC., NON G	6	ARUN KUMAR @ ARUN KUMAR MALI vs THE STATE OF BIHAR & ORS	Mr.RAM PRIYA SHARAN SINGH Mr.DHIRANJAN KUMAR SINHA	Mr.(GA2)
49.	CWJC/85/2008 with PAY SCALES , GAZET	6	BIHAR AGRICULTURE(ENGINEERING) vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR MISHRA Mr.SARITA KUMARI Mr.MD.FAIYAZ KHAN	Mr.(AAG11)
50.	CWJC/10806/2006 PAY SCALES , GAZET	6	MANORANJAN KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.VIKAS MOHAN Mr.VIRENDRA PRASAD	(AAG7) Mr.J.P.KARN Mr.L.P.K.RAJGRIHA
51.	CWJC/270/2008 OTHERS, NON GAZETT	6	RAM SOBHIT PASWAN vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINGH	Mr.(AAG9)

Friday the 20th February 2015
Court No. 22 (AT 02:15 P.M.)
Mr. Justice Akhilesh Chandra

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION</u>				
1.	CR. MISC./48219/2014 BAIL IPC 394 R.BAIL-1	1 NAUSHAD ALAM vs THE STATE OF BIHAR	Mr.SHRI PRAKASH SRIVASTAVA Mr.RAJEEV RANJAN	Mr.NARENDRA KUMAR SINGH (APP)
2.	CR. MISC./48225/2014 BAIL IPC 307/34 & R.BAIL-1	1 BULBUL MANDAL vs THE STATE OF BIHAR	Mr.PRANAV KUMAR JHA Mr.SUBODH KUMAR JHA	Mr.MEENA SINGH (APP)
3.	CR. MISC./48230/2014 BAIL IPC 399/402/4 R.BAIL-1	1 MD. FAIYAZ @ MD. FAIYAZ KHAN vs STATE OF BIHAR & ANR	Mr.RAMADHAR SHEKHAR	Mr.DR.INDIWAR KUMARI (APP)
4.	CR. MISC./48231/2014 BAIL IPC 302/120B/ R.BAIL-1	1 SAFAU MIAN vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA	Mr.U.S.P SINGH (APP) Mr.RAJANI KANT PANDEY
5.	CR. MISC./48448/2014 BAIL IPC 302,120B, R.BAIL-1	1 MANOJ PASWAN vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.ANIL KUMAR(APP) Mr.RAJANI KANT PANDEY
6.	CR. MISC./49419/2014 BAIL IPC 302,120B, R.BAIL-1	1 KANHAIYA RAM vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.AMIT KR. RAKESH(APP) Mr.RAJANI KANT PANDEY
7.	CR. MISC./48233/2014 BAIL IPC 307 & 3,4 R.BAIL-1	1 SHAMBHU MANJHI vs THE STATE OF BIHAR	Mr.SATYA PRAKASH SINHA	Mr.MANOJ KUMAR (APP)
8.	CR. MISC./48249/2014 BAIL IPC 302,304B, R.BAIL-1	1 YOGENDRA RAI vs THE STATE OF BIHAR	Mr.DIGVIJAY NARAYAN SINGH Mr.RAJ KAMAL	Mr.AMITESH KUMAR(APP)
9.	CR. MISC./48254/2014 BAIL IPC 307,353,1 R.BAIL-1	1 NAKUL TANTI vs THE STATE OF BIHAR	Mr.UMESH PRASAD Mr.MRITYUNJAY KUMAR	Mr.DR.AJIT KUMAR(APP)
10.	CR. MISC./48262/2014 BAIL 25(1-B)A/26 A R.BAIL-1	1 RAM SUNDAR SAHNI vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH	Mr.PARMANAND PRASAD (APP)
11.	CR. MISC./48264/2014 BAIL IPC 414/467/4 R.BAIL-1	1 CHHOTU @ SHIVAM vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU Mr.PARWEJ KHAN	Mr.KALYAN SHANKAR (APP)
12.	CR. MISC./48273/2014 BAIL IPC 304B,34 R.BAIL-1	1 SUNDER KANT JHA & ANR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.A.L.PANDIT (APP) Mr.CHANDRA MOHAN JHA
13.	CR. MISC./48274/2014 BAIL IPC 414/34 R.BAIL-1	1 ALOK KUMAR SINGH vs THE STATE OF BIHAR	Mr.RABINDRA KUMAR PRIYADARSHI Mr.KUNDAN KUMAR	Mr.SHAHIN BEGUM (APP)
14.	CR. MISC./48276/2014 BAIL IPC 147,323,3 R.BAIL-1	1 RAJESH KUMAR @ PAPPU vs THE STATE OF BIHAR	Mr.KAUSHAL KISHOR	Mr.ANIL KR. SINGH NO.1 (APP)
15.	CR. MISC./48278/2014 BAIL IPC 376,34,6, R.BAIL-1	1 MD. AJMAT ALAM @ AJMAT ALI @ AJMAT ALAM & ANR vs THE STATE OF BIHAR	Mr.MADAN JEET KUMAR	Mr.VEENA KUMARI JAISWAL(APP)
16.	CR. MISC./48279/2014 BAIL IPC 354C,354D R.BAIL-1	1 DEEPAK KUMAR vs THE STATE OF BIHAR	Mr.GAUTAM SHAH	Mr.B.RAM (APP)
17.	CR. MISC./48284/2014 BAIL IPC 302,201 R.BAIL-1	1 RAM SWAROOP MANJHI vs THE STATE OF BIHAR	Mr.SHIW KUMAR PRABHAKAR Mr.RAJESH KUMAR SINGH Mr.ARVIND KUMAR SHARMA	Mr.D.P.TIWARY(APP)
18.	CR. MISC./48287/2014 BAIL IPC 307,504,5 R.BAIL-1	1 GHURAN MAHTO vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.ANIL KUMAR(APP)
19.	CR. MISC./48295/2014 BAIL IPC 307,323,3 R.BAIL-1	1 ABHIMANYU @ ABHIMANYU SINGH vs THE STATE OF BIHAR	Mr.SANJAY KUMAR PANDEY NO-5 Mr.ANITA KUMARI	Mr.A.M.P.MEHTA(APP)
20.	CR. MISC./48296/2014 BAIL IPC 394 R.BAIL-1	1 LAXAMAN BARANWAL vs THE STATE OF BIHAR	Mr.DHRAMVEER	Mr.ASHRAF ANSARI (APP)
21.	CR. MISC./48297/2014 BAIL IPC 420,467,4 R.BAIL-1	1 DHIRENDRA KUMAR vs THE STATE OF BIHAR	Mr.RANJAY KUMAR SINGH Mr.MANORANJAN	Mr.ARUN KUMAR(APP) Mr.SANJAY KUMAR SHARMA
22.	CR. MISC./48298/2014 BAIL 4/5 EXPLOSIV R.BAIL-1	1 DHANJEE PASWAN vs THE STATE OF BIHAR	Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM	Mr.VEENOD SHANKAR MODI (APP)
23.	CR. MISC./48299/2014 BAIL IPC 302,307,3 R.BAIL-1	1 SHAMBHU YADAV vs THE STATE OF BIHAR	Mr.MRITUNJAY KUMAR	Mr.ANURADHA SINGH(APP) Mr.GOPAL KUMAR JHA
24.	CR. MISC./48300/2014 BAIL IPC 302/341/3 R.BAIL-1	1 MUNI LAL RAI vs THE STATE OF BIHAR	Mr.GIRISH SINGH	Mr.SATYENDRA NR. SINGH (APP)
25.	CR. MISC./48302/2014 BAIL IPC 302,34,27 R.BAIL-1	1 SURESH SAH vs THE STATE OF BIHAR	Mr.ANIRBAN KUNDU Mr.BIRENDRA KUMAR	Mr.R.B.ROY RAMAN(APP)

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26.	CR. MISC./48303/2014 BAIL IPC 304B,201, R.BAIL-1	1	BIGU RAM & ANR. vs THE STATE OF BIHAR	Mr.RADHA MOHAN PATHAK	Mr.AJAY KUMAR JHA(APP)
27.	CR. MISC./48304/2014 BAIL IPC 307,323,3 R.BAIL-1	1	PRADEEP MANDAL vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.PARMANAND KUMAR(APP)
28.	CR. MISC./48307/2014 BAIL IPC 399,402,4 R.BAIL-1	1	CHANDAN KUMAR @ RANJEET KUMAR vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.MD.ASLAM ANSARI(APP)
29.	CR. MISC./48313/2014 BAIL IPC 302/34/34 R.BAIL-1	1	NAVIN RAI @ DABLU RAI vs THE STATE OF BIHAR	Mr.YUGAL KISHORE	Mr.ANSUAIYA JAISWAL (APP) Mr.MD.IMTEYAZ AHMAD
30.	CR. MISC./48314/2014 BAIL IPC 457/380/4 R.BAIL-1	1	BISHWAKARMA SAH vs THE STATE OF BIHAR	Mr.HARISH KUMAR	Mr.SANGITA SHARMA (APP)
31.	CR. MISC./48316/2014 BAIL IPC 307/325/3 R.BAIL-1	1	SHYAM PASWAN vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.A.L. PANDIT (APP) Mr.BIDHAN CHANDRA JHA
32.	CR. MISC./48320/2014 BAIL IPC 304B/201/ R.BAIL-1	1	RAM NATH SAH vs THE STATE OF BIHAR	Mr.RAKESH KUMAR NO.1 Mr.RAMAKANT YADAV	Mr.CHANDRA BHUSHAN PRASAD (APP)
33.	CR. MISC./48322/2014 with BAIL 3/4/5/6 IMMOR R.BAIL-1	1	MUNNA NUT vs THE STATE OF BIHAR	Mr.RAVI RANJAN	Mr.M.K.KHARE(APP)
34.	CR. MISC./48845/2014 BAIL 3,4,5,6 IMM.T R.BAIL-1	1	RAJU KUMAR vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH Mr.SATYENDRA PRASAD SINGH	Mr.S.D.SINGH YADAV (APP)
35.	CR. MISC./48323/2014 BAIL IPC 366A/493/ R.BAIL-1	1	PRABHAKAR @ KARU vs THE STATE OF BIHAR	Mr.RITESH KUMAR Mr.PRAMOD KUMAR	Mr.CHANDRA BHUSHAN PRASAD (APP)
36.	CR. MISC./48324/2014 BAIL IPC 304B,498A R.BAIL-1	1	MADHU SUDAN SINGH vs THE STATE OF BIHAR	Mr.ALOK	Mr.RAJIV NAYAN(APP)
37.	CR. MISC./48327/2014 BAIL IPC 379 R.BAIL-1	1	BIMLESH PATEL vs THE STATE OF BIHAR	Mr.RAMCHANDRA SAHNI	Mr.P.N.PANDIT(APP)
38.	CR. MISC./48328/2014 BAIL IPC 363,364,1 R.BAIL-1	1	VIKKY DAS @ VIKKY KUMAR DAS vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.AMRENDRA PD.(APP)
39.	CR. MISC./48329/2014 BAIL IPC 363/366/3 R.BAIL-1	1	ASHOK LALDEO vs THE STATE OF BIHAR	Mr.YUGAL KISHORE Mr.PRABHASH RANJAN THAKUR	Mr.A.M.P. MEHTA (APP)
40.	CR. MISC./48331/2014 BAIL IPC 395 R.BAIL-1	1	PRITAM JHA vs THE STATE OF BIHAR	Mr.AMARNATH JHA	Mr.DR.M.K. GAUTAM (APP)
41.	CR. MISC./48333/2014 BAIL IPC 147,148,3 R.BAIL-1	1	UMA SHANKAR THAKUR & ANR vs THE STATE OF BIHAR	Mr.PRABHAKAR JHA	Mr.U.L.VERMA(APP) Mr.NALIN KUMAR
42.	CR. MISC./48334/2014 BAIL IPC 461/380 R.BAIL-1	1	DINESH PRASAD vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.DR. KISLAY	Mr.SANGITA SHARMA (APP)
43.	CR. MISC./48335/2014 BAIL IPC 302,34,27 R.BAIL-1	1	SANTOSH KUMAR vs THE STATE OF BIHAR	Mr.VINAY MISTRY	Mr.S.D.SINGH YADAV(APP) Mr.BIRENDRA KUMAR
44.	CR. MISC./48336/2014 with BAIL IPC 302/201/1 R.BAIL-1	1	RANJU DEVI & ANR vs THE STATE OF BIHAR	Mr.AJIT KUMAR Mr.MUKESH	Mr.ANSUAIYA JAISWAL (APP) Mr.KAMLESH PRASAD YADAV Mr.SATISH KUMAR
45.	CR. MISC./49109/2014 BAIL IPC 302,201,1 R.BAIL-1	1	ARUN CHAUDHARY vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.ANANT KUMAR(APP) Mr.KAMLESH PRASAD YADAV Mr.SATISH KUMAR
46.	CR. MISC./48337/2014 BAIL IPC 364,384,3 R.BAIL-1	1	ANSAR ALI vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.AMRENDRA PD.(APP)
47.	CR. MISC./48338/2014 BAIL IPC 302 R.BAIL-1	1	RAVI SHANKAR KUMAR vs THE STATE OF BIHAR	Mr.SURAJ NARAIN YADAV Mr.PANCHA NAND PANDIT	Mr.U.S.P.SINGH(APP)
48.	CR. MISC./48339/2014 BAIL IPC 379/411 R.BAIL-1	1	RAMESH KUMAR vs THE STATE OF BIHAR	Mr.SWAPNIL KUMAR SINGH	Mr.VINOD SHANKAR MODI (APP)
49.	CR. MISC./48340/2014 BAIL IPC 392 R.BAIL-1	1	AKBER MIAN vs THE STATE OF BIHAR	Mr.PRAMOD BAN BIHARI SINGH	Mr.ASHRAF ANSARI(APP)
50.	CR. MISC./48341/2014 with BAIL IPC 395,397 R.BAIL-1	1	MOHIB AKHTAR @ MOULVI @ MD. MOHIB vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.AJAY KUMAR NO.2(APP)
51.	CR. MISC./49341/2014 BAIL IPC 395/397 R.BAIL-1	1	MANOJ DAS vs THE STATE OF BIHAR	Mr.SUDHA CHANDRA Mr.SURENDRA KUMAR SINGH	Mr.ANITA KUMARI (APP)
52.	CR. MISC./48342/2014 BAIL IPC 307/147/1 R.BAIL-1	1	SHEO SHANKAR THAKUR @ SHIV SHANKAR THAKUR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.ARUN KUMAR PANDEY (APP)
53.	CR. MISC./48343/2014 BAIL IPC 392,411,4 R.BAIL-1	1	DEEPAK KUMAR @ DILIP KUMAR vs THE STATE OF BIHAR	Mr.GAJANAN MISHRA	Mr.ANUJ KR.SRVASTAV(APP)
54.	CR. MISC./48344/2014 BAIL 20/22 NDPS AC R.BAIL-1	3	RAM BACHCHAN RAI @ BACHHAN RAI vs THE STATE OF BIHAR	Mr.DEWENDRA NARAYAN SINGH	Mr.A.DAYAL (APP)

55.	CR. MISC./48345/2014 with BAIL IPC 302,201 R.BAIL-1	1	SANJAY KUMAR & ANR. vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.ARVIND KR.PANDAY(APP)
56.	CR. MISC./49473/2014 with BAIL IPC 302,201 R.BAIL-1	1	MANSOOR AHMAD @ MUKHIYA vs THE STATE OF BIHAR	Mr.SUNIL KUMAR NO.III Mr.BIJENDRA KUMAR	Mr.SANGITA SHARMA (APP)
57.	CR. MISC./3474/2015 with BAIL IPC 302/201 R.BAIL-1	3	RAM LACHCHAN @ RAM LAKSHAN vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.MADHURILATA (APP)

Friday the 20th February 2015
Court No. 35 (AT 02:15 P.M.)
Mr. Justice Gopal Prasad

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./48362/2014 BAIL IPC 302/201/3 R.BAIL-1	1 SIYA RAM CHAUDHARY vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.SANJAY KUMAR TIWARY 1 (APP)	
2.	CR. MISC./48364/2014 BAIL IPC 395 R.BAIL-1	1 MANORANJAN KUMAR @ BHIMA vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.RENUKA RATNAKAR (APP)	
3.	CR. MISC./48365/2014 BAIL IPC 341,323,5 R.BAIL-1	1 DIKESH KUMAR @ DIKESH @ VIKASH KUMAR vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.BHANU PRATAP SINGH(APP)	
4.	CR. MISC./48367/2014 BAIL IPC 376 & 4/8 R.BAIL-1	1 SURAJ PASWAN vs THE STATE OF BIHAR	Smt.LEELAWATI KUMARI	Mr.RENUKA RATNAKAR (APP)	
5.	CR. MISC./51991/2014 BAIL IPC 376D & 4/ R.BAIL-1	3 JAI PRAKASH PASWAN vs THE STATE OF BIHAR	Mr.KAMLENDRA PD. SINGH	Smt.ASHA KUMARI (APP)	
6.	CR. MISC./48368/2014 BAIL IPC 302,120B, R.BAIL-1	1 NAGENDRA RAI vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.DR. ANJANI PD. SINGH	Mr.M.DAYAL(APP)	
7.	CR. MISC./49407/2014 BAIL IPC 302,120B, R.BAIL-1	1 INDAL RAI & ANR vs THE STATE OF BIHAR	Mr.NARESH DIKSHIT	Mr.KANHAIYA KISHORE(APP)	
8.	CR. MISC./48370/2014 BAIL IPC 304B,201, R.BAIL-1	1 DADAN YADAV @ DADAN SINGH vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.AMRENDRA PD.(APP)	
9.	CR. MISC./48371/2014 BAIL IPC 394 R.BAIL-1	1 DEEPAK KUMAR SINGH vs THE STATE OF BIHAR	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.ASIF KALIM Mr.MAHTAB ALAM	Mr.R.N. JHA (APP)	
10.	CR. MISC./48372/2014 BAIL IPC 307,387,3 R.BAIL-1	1 HARSH KUMAR SINGH @ HARSH KISHOR SINGH vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA Mr.GOVIND MOHAN THAKUR	Mr.RAJESH KUMAR (APP)	
11.	CR. MISC./48382/2014 BAIL IPC 307/341/3 R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	Mr.YUGAL KISHORE Mr.ARVIND KUMAR	Mr.RENU KUMARI (APP)	
12.	CR. MISC./48387/2014 BAIL 20,22,23,24,2 R.BAIL-1	1 JAWAHAR PRASAD @ JAWAHIR PRASAD vs THE STATE OF BIHAR	Mr.ADITYA NATH JHA	Mr.HARENDRA PRASAD(APP)	
13.	CR. MISC./48397/2014 BAIL IPC 302,307,3 R.BAIL-1	1 BANGTU MANDAL vs THE STATE OF BIHAR	Mr.SWAPNIL KUMAR SINGH	Mr.HIRDAY PD.SINGH(APP)	
14.	CR. MISC./48398/2014 BAIL IPC 379 R.BAIL-1	1 RAJA BABU @ ASHUTOSH RANJAN vs THE STATE OF BIHAR	Mr.GOPAL PRASAD ROY Mr.SATYENDRA KUMAR SINHA	Mr.SHAIKENDRA KUMAR- II(APP)	
15.	CR. MISC./48399/2014 BAIL IPC 302/201/3 R.BAIL-1	1 VIKRAM MANDAL vs THE STATE OF BIHAR	Mr.SWAPNIL KUMAR SINGH	Mr.HIRDAY PRASAD SINGH (APP)	
16.	CR. MISC./48406/2014 BAIL IPC 307,34 & R.BAIL-1	1 GULAB JAKIR (MUKHIYA) @ GULABJAKIR vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.PARMESHWAR MEHTA(APP)	
17.	CR. MISC./48407/2014 BAIL IPC 302/304/2 R.BAIL-1	1 MD. SAJJAD @ SAJJAD ALAM vs THE STATE OF BIHAR	Mr.SARANGDHAR JHA	Mr.ASHA DEVI (APP)	
18.	CR. MISC./48411/2014 BAIL IPC 376,323,4 R.BAIL-1	1 RAKTU THAKUR vs THE STATE OF BIHAR	Mr.RANVIJAY SINGH	Mr.PARMANAND KUMAR(APP)	
19.	CR. MISC./48421/2014 BAIL IPC 302,379,3 R.BAIL-1	1 PRADEEP SAH & ANR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.RAMESH CHANDRA(APP)	
20.	CR. MISC./48430/2014 BAIL IPC 395 R.BAIL-1	1 KUMAR GOURAB SINGH @ KUMAR GORAB SINGH @ GAURAV SINGH @ GAURAV KUMAR SINGH vs THE STATE OF BIHAR	Mr.AMAR PRAKASH	Mr.RENUKA RATNAKAR (APP)	
21.	CR. MISC./48438/2014 BAIL IPC 302/34 R.BAIL-1	1 NEPALI YADAV vs THE STATE OF BIHAR	Mr.RAJ KISHOR PRASAD	Mr.BHANU PRATAP SINGH (APP)	
22.	CR. MISC./48440/2014 BAIL IPC 302/34/20 R.BAIL-1	1 LALAN RAM vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.ANIL KUMAR (APP)	
23.	CR. MISC./48442/2014 BAIL IPC 307/34 R.BAIL-1	1 SRI LAL RAM vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.AMRENDRA PRASAD (APP) Mr.RAMESH KUMAR CHOUDHARY	
24.	CR. MISC./48446/2014 BAIL IPC 307,384,4 R.BAIL-1	1 SUDAMA TIWARI vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.MD.FAHIMUDDIN(APP) Mr.ANIRUDH KUMAR VERMA	
25.	CR. MISC./48447/2014 BAIL IPC 272/273/4 R.BAIL-1	1 DIPU KUMAR vs THE STATE OF BIHAR	Mr.MADHUKAR MISHRA Mr.RAJESH RANJAN Mr.ANUPAM SINHA	Mr.HARENDRA PRASAD (APP)	

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26.	CR. MISC./48456/2014 BAIL IPC 304B,201, R.BAIL-1	1	RAJENDRA RAI & ANR vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.SANJAY KR.SHARMA(APP)
27.	CR. MISC./48457/2014 BAIL IPC 414&25(1- R.BAIL-1	1	SANJEEV KUMAR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.DR. KUMAR UDAY PRATAP(APP)
28.	CR. MISC./48459/2014 BAIL IPC 396 R.BAIL-1	1	SANTOSH JHA @ SANTOSH KUMAR JHA vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13	Mr.INDU KUMARI SRIVASTAV(APP)
29.	CR. MISC./48460/2014 BAIL IPC 302,307,4 R.BAIL-1	1	MANOJ PASWAN & ORS vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.PARMESHWAR MEHTA (APP)
30.	CR. MISC./48464/2014 BAIL IPC 394 R.BAIL-1	1	JAGDAMBI MANDAL vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.AJAY KR. 2(APP)
31.	CR. MISC./48465/2014 BAIL 25,26 A.ACT R.BAIL-1	1	MD. IMTEYAZ vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.MANOJ KUMAR-I(APP)
32.	CR. MISC./48471/2014 BAIL 7,13 P/C ACT R.BAIL-1	1	SHATRUGHAN KUMAR SINGH vs THE STATE OF BIHAR THROUGH VIGILANCE INVESTIGATION BUREAU, BIHAR, PATNA	Mr.PRABHU NARAYAN SHARMA,Mr.BIMAL KUMAR Mr.ABHISHEK ANAND Mr.ANITA KUMARI SINGH	Mr.RAMAKANT SHARMA(L/O(I.C.VIG))
33.	CR. MISC./48472/2014 BAIL IPC 363/366/3 R.BAIL-1	1	PRADIP YADAV vs THE STATE OF BIHAR	Mr.JITENDRA PANDEY	Mr.NAGENDRA PRASAD (APP)
34.	CR. MISC./48474/2014 BAIL IPC 307/498A/ R.BAIL-1	1	ARJUN SINGH vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD	Mr.ANANT KUMAR (APP)
35.	CR. MISC./48476/2014 BAIL IPC 420,406,4 R.BAIL-1	1	RAM BABU SINGH @ RAM BABU RAI vs THE STATE OF BIHAR	Mr.ASHHAR MUSTAFA	Mr.ATUL CHANDRA(APP) Mr.VINOD KUMAR
36.	CR. MISC./48480/2014 BAIL IPC 376,511 R.BAIL-1	1	SANTOSH RAI vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.RAJENDRA SINGH SHASTRY (APP)
37.	CR. MISC./48486/2014 BAIL IPC 419,420,4 R.BAIL-1	1	KAMLESH KUMAR vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.R.B.ROY RAMAN(APP)
38.	CR. MISC./48487/2014 BAIL IPC 379,411 R.BAIL-1	1	AMIT KUMAR @ AMIT KUMAR SAH vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.M.K.NIRALA(APP)
39.	CR. MISC./48488/2014 BAIL IPC 498A/307/ R.BAIL-1	1	CHANDRAVATI DEVI & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.PRATIBHA SRIVASTAVA Mr.VARUN KUMAR	Mr.D.P. TIWARY (APP)
40.	CR. MISC./48489/2014 BAIL IPC 379 R.BAIL-1	1	RAM BABU SHARMA vs THE STATE OF BIHAR	Smt.SMT. ANURADHA SINGH	Mr.P.K.CHOURSIYA(APP)
41.	CR. MISC./48494/2014 BAIL IPC 147,148,1 R.BAIL-1	1	RAMESH SAH & ANR. vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.A.HAQUE SAHARA(APP)
42.	CR. MISC./48495/2014 BAIL IPC 379,34 R.BAIL-1	1	RAJ KUMAR RAM vs THE STATE OF BIHAR	Mr.ABHAY SHANKAR SINGH Mr.AMIT KUMAR MISHRA	Mr.CHANDRA BHUSHAN PRASAD(APP)
43.	CR. MISC./48496/2014 BAIL 7/13(2),13(1) R.BAIL-1	1	RAMESHWAR SAH vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.BINOD KUMAR YADAV	Mr.RAMAKANT SHARMA(L.O.,I/C,VIG.)
44.	CR. MISC./48498/2014 BAIL 25(I-B)A,26 R.BAIL-1	1	DILIP KUMAR vs THE STATE OF BIHAR	Mr.KUMAR KAMAL NAYAN	Mr.P.K.CHAURASIA(APP)
45.	CR. MISC./48500/2014 BAIL IPC 363,366A, R.BAIL-1	1	SANTOSH JHA vs THE STATE OF BIHAR	Mr.BINOD PD. THAKUR Mr.RAVI KUMAR Mr.SANJEEV KUMAR Mr.SHASHI KUMAR Mr.DEVENDRA KUMAR Mr.AJAY KUMAR	Mr.NITYANAND(APP)
46.	CR. MISC./48501/2014 BAIL IPC 302,34 & R.BAIL-1	1	DHARMENDRA PASWAN vs THE STATE OF BIHAR	Mr.AHMAD ALI(APP)	
47.	CR. MISC./48504/2014 with BAIL IPC 392,395,4 R.BAIL-1	1	BASIYA PODDAR vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR JHA Mr.SHEKHAR KUMAR SINGH	Mr.MRITUNJAY KUMAR NIRALA(APP)
48.	CR. MISC./50055/2014 BAIL IPC 392,395,4 R.BAIL-1	1	DEEPAK PODDAR vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.A.A.KHAN (APP)
49.	CR. MISC./48505/2014 BAIL IPC 498A,302, R.BAIL-1	1	CHANDRADEO SINGH vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.S.DAYAL(APP)
50.	CR. MISC./48507/2014 BAIL IPC 341,323,3 R.BAIL-1	1	NEHAL YADAV vs THE STATE OF BIHAR	Mr.ANIL KUMAR	Mr.MADHURANAND JHA(APP)
51.	CR. MISC./48508/2014 BAIL 7/13 P/C ACT R.BAIL-1	1	ABHIMANYU PRASAD @ MANNU vs THE STATE OF BIHAR THROUGH THE VIGILANCE	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR Mr.NARENDRA KUMAR	Mr.RAMAKANT SHARMA(L/O(I.C.VIG))
52.	CR. MISC./48509/2014 BAIL IPC 302 R.BAIL-1	1	NIRAJ SINGH vs THE STATE OF BIHAR		Mr.ARUN KR.PANDEY(APP)
53.	CR. MISC./48510/2014 BAIL IPC 420 R.BAIL-1	1	ANUJ CHOUDHARY @ AJIT KUMAR CHOUDHARY vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR	Mr.YOGENDRA KR. SINGH(APP)

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Court No. 39 (AT 02:15 P.M.)
Mr. Justice Mungeshwar Sahoo

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./48511/2014 BAIL IPC 147,341,3 R.BAIL-1	1 SANJAY PANDIT vs THE STATE OF BIHAR	Mr.SUNIL PRASAD	Mr.AMBIKA BHAGAT(APP)	
2.	CR. MISC./48515/2014 BAIL IPC 387 R.BAIL-1	1 AWADHESH KUMAR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.MADHURANAND JHA(APP)	
3.	CR. MISC./48518/2014 BAIL IPC 307,379,3 R.BAIL-1	1 PRAKASH GIRI & ANR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJANI KUMARI	Mr.ABHAY KR. ROY(APP)	
4.	CR. MISC./48519/2014 BAIL IPC 366A,120B R.BAIL-1	1 KARIMAN MUSAHAR vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.D.P.TIWARY(APP)	
5.	CR. MISC./48520/2014 with BAIL IPC 394 R.BAIL-1	1 RANJEET KUMAR @ RANJEET RANA vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.HARENDRA PRASAD(APP)	
6.	CR. MISC./50497/2014 BAIL IPC 394 R.BAIL-1	3 BALRAM CHAURASEYA & ANR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.PUSHPA SINHA (APP)	
7.	CR. MISC./48521/2014 BAIL IPC 302,364A, R.BAIL-1	1 MANOJ KUMAR YADAV @ MANOJ KUMAR vs THE STATE OF BIHAR	Mr.KHATIM REZA	Mr.MD.FAHIMUDDIN(APP)	
8.	CR. MISC./48525/2014 BAIL IPC 302,120B, R.BAIL-1	1 BHOLA SINGH @ KRISHNKANT KUMAR vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.S.DAYAL(APP)	
9.	CR. MISC./48527/2014 BAIL IPC 363,366A, R.BAIL-1	1 CHHOTAN JHA vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.ZAINUL ABEDIN (APP)	
10.	CR. MISC./48531/2014 BAIL IPC 379,411 R.BAIL-1	1 RAUSHAN PASWAN vs THE STATE OF BIHAR	Mr.VINOD GAUTAM	Mr.NARSINGH TANTI(APP)	
11.	CR. MISC./48533/2014 BAIL IPC 302,34&27 R.BAIL-1	1 MUNNA UPADHYAY @ SAROJ KUMAR UPADHYAY & ANR vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.MD. NAZIR ANSARI(APP)	
12.	CR. MISC./48537/2014 BAIL IPC 304B,201, R.BAIL-1	1 SUNIL KUMAR vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.SHAKIR AHMAD (APP)	
13.	CR. MISC./48538/2014 BAIL IPC 302,34,27 R.BAIL-1	1 ANJAY MEHTA @ AJAY MEHTA @ AJAY MAHTO vs THE STATE OF BIHAR	Mr.RAHUL NATH Mr.SANJAY KUMAR	Mr.JAGDHAR PD.(APP)	
14.	CR. MISC./48542/2014 BAIL IPC 366A R.BAIL-1	1 KUNDAN KUMAR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PATHAK	Mr.CHANDRA BHUSHAN PD.(APP)	
15.	CR. MISC./48543/2014 BAIL IPC 304B,201, R.BAIL-1	1 RAMESHWAR SINGH vs THE STATE OF BIHAR	Mr.SABAL KUMAR JHA	Mr.ASHOK KUMAR SINGH- 1(APP)	
16.	CR. MISC./48544/2014 BAIL IPC 364A R.BAIL-1	1 RAM VIJAY SINGH @ RAN VIJAY SINGH vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR	Mr.S.M.RAHMAN(APP)	
17.	CR. MISC./48545/2014 BAIL IPC 302,307,1 R.BAIL-1	1 RAHMAN ANSARI @ RAHMAN MIAN & ANR. vs THE STATE OF BIHAR	Mr.RAM KISHORE SINGH Mr.AMIT KUMAR SINGH	Mr.S.M.RAHMAN(APP) Smt.CHHATESHWARI KUMARI Mr.RAJIV RANJAN Mr.RANANJAY KUMAR Mr.DHANANJAY KR GUPTA Mr.RAM BACHAN SINGH(APP)	
18.	CR. MISC./48548/2014 BAIL IPC 376,511,3 R.BAIL-1	1 RINKU PASWAN vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.SHAMSHAD ALAM	Mr.ASHA DEVI(APP)	
19.	CR. MISC./48549/2014 BAIL IPC 304B,34 R.BAIL-1	1 BHUWAL MUKHIYA vs THE STATE OF BIHAR	Mr.BINOD MURARI MISHRA Mr.PREM KUMAR	Mr.ASHA DEVI(APP)	
20.	CR. MISC./48552/2014 BAIL IPC 414 R.BAIL-1	1 CHANDRA MADHAV SINGH @ PAPPU SINGH vs THE STATE OF BIHAR	Smt.SMT. ANURADHA SINGH Mr.SHYAMA KANT SINGH	Mr.RAJESH KUMAR (APP)	
21.	CR. MISC./48556/2014 BAIL IPC 457/380 R.BAIL-1	1 BHOLA MISTRI vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH	Mr.SANJAY KUMAR SINGH (APP)	
22.	CR. MISC./48557/2014 with BAIL IPC 302/147/1 R.BAIL-1	1 SATISH KUMAR SINGH vs THE STATE OF BIHAR	Mr.SATYENDRA NARAYAN SINGH Mr.NEERAJ KR ALIAS SANIDH Mr.RAMADHAR SHEKHAR	Mr.NITYA NAND TIWARY (APP) Mr.ADITYA NARAYAN SINGH-1 Mr.DEWENDRA NARAYAN SINGH	
23.	CR. MISC./49391/2014 BAIL IPC 302,147,1 R.BAIL-1	1 SANJAY SINGH & ANR vs THE STATE OF BIHAR	Mr.NAND KUMAR SINGH	Mr.M.HAQUE(APP)	
24.	CR. MISC./48558/2014 BAIL IPC 498A & 3/ R.BAIL-1	1 USHA DEVI & ANR vs THE STATE OF BIHAR	Mr.RAJEEV KUMAR Mr.ARUNESH KUMAR	Mr.INDU KUMARI SRIVASTAVA (APP),Mr.KUMAR DHIRENDRA PRATAP SINGH	

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25.	CR. MISC./48561/2014 BAIL IPC 304B/201/ R.BAIL-1	1	RAJESH KUMAR @ RAJESH SAH vs THE STATE OF BIHAR	Mr.ARBIND KUMAR	Mr.BHANU PRATAP SINGH (APP)
26.	CR. MISC./48562/2014 BAIL IPC 304B/201/ R.BAIL-1	1	GIRIJA DEVI @ GIRJA DEVI vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.RAM SUMIRAN RAI (APP)
27.	CR. MISC./48563/2014 BAIL IPC 394 R.BAIL-1	1	PANNA SINGH vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.NARSING TANTI (APP)
28.	CR. MISC./48564/2014 BAIL IPC 406/409/4 R.BAIL-1	1	VISHWANATH THAKUR vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.NARSING TANTI (APP)
29.	CR. MISC./48565/2014 BAIL IPC 302/201/3 R.BAIL-1	1	MUKESH SHARMA & ORS vs THE STATE OF BIHAR	Mr.SANJEEV VERMA Mr.MANJARI KUMARI	Mr.G.S. GUPTA (APP)
30.	CR. MISC./48569/2014 BAIL IPC 414/420/4 R.BAIL-1	1	SATISH KUMAR SAHANI vs THE STATE OF BIHAR	Mr.ANAND KISHORE CHOUHARY	Mr.L.K. SHARMA (APP)
31.	CR. MISC./48570/2014 BAIL IPC 395/341/3 R.BAIL-1	1	VIKRAM KUMAR MANDAL vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.PARMANAND PRASAD (APP)
32.	CR. MISC./48571/2014 BAIL IPC 395/397 R.BAIL-1	1	MISTER YADAV vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.P.K. CHOURASIYA (APP)
33.	CR. MISC./48572/2014 BAIL IPC 394 R.BAIL-1	1	HARI YADAV vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE	Mr.NAVIN KUMAR PANDEY (APP)
34.	CR. MISC./48573/2014 BAIL IPC 307/341/3 R.BAIL-1	1	UPENDRA YADAV & ANR vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD	Mr.AJIT KUMAR (APP)
35.	CR. MISC./48574/2014 BAIL IPC 376 & 4/8 R.BAIL-1	1	RAM ISHWAR KUMAR @ RAM ISHWAR PANDIT vs THE STATE OF BIHAR	Mr.RAKESH KUMAR SHARMA	Mr.T.N. THAKUR (APP)
36.	CR. MISC./48579/2014 BAIL IPC 302/34 R.BAIL-1	1	UPENDRA RAI vs THE STATE OF BIHAR	Mr.MANISH KUMAR Mr.INDRAJEET BHUSHAN	Mr.DR.INDIWAR KUMARI (APP)
37.	CR. MISC./48580/2014 BAIL IPC 427,385,3 R.BAIL-1	1	RAMASHISH SAH vs THE STATE OF BIHAR	Mr.RAI MUKESH SHARMA Mr.RAVINDRA KUMAR	Mr.AMBIKA BHAGAT(SPL.P.P.)
38.	CR. MISC./48583/2014 BAIL IPC 302/34 R.BAIL-1	1	ASHMOHAMAD GADDI vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.PRAMOD KUMAR PANDEY (APP) Mr.ADITYA NATH JHA
39.	CR. MISC./48587/2014 BAIL IPC 302/34 & 2 R.BAIL-1	1	DILIP KUMAR MAHTO @ DILIP MAHTO vs THE STATE OF BIHAR	Mr.ROHIT KUMAR Mr.JITENDRA NARAIN SINHA	Mr.U.S.P SINGH (APP) Mr.MD. SHAHNAWAZ ALI
40.	CR. MISC./48591/2014 BAIL IPC 392,411 R.BAIL-1	1	AMIT RAI vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH	Mr.ATUL CHANDRA(APP)
41.	CR. MISC./48599/2014 BAIL IPC 307,387,1 R.BAIL-1	1	DAYANAND KUSHWAHA vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.NIRMALA KUMARI(APP)
42.	CR. MISC./48600/2014 BAIL IPC 414 R.BAIL-1	1	RAHUL YADAV vs THE STATE OF BIHAR	Mr.AMIT KUMAR Mr.DR. ANJANI PD. SINGH	Mr.SURESH PD.SINGH(APP)
43.	CR. MISC./48601/2014 BAIL IPC 379,411,3 R.BAIL-1	1	MATRU YADAV vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.MD.ARIF(APP)
44.	CR. MISC./48602/2014 BAIL IPC 302,34 R.BAIL-1	1	VIJAY BIND vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.DINESH SINGH(APP)
45.	CR. MISC./48603/2014 BAIL IPC 304B,34 R.BAIL-1	1	SUMITRA DEVI & ANR vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.ZAINUL ABEDIN(APP) Mrs.RANI KUMARI
46.	CR. MISC./48608/2014 BAIL IPC 457,411,3 R.BAIL-1	1	SHIVA PRASAD & ANR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJANI KUMARI	Mr.RAJENDRA NATH JHA(APP)
47.	CR. MISC./48610/2014 BAIL IPC 302,34 R.BAIL-1	1	VIREN YADAV vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.U.S.P.SINGH(APP)
48.	CR. MISC./48618/2014 BAIL IPC 376,363,3 R.BAIL-1	1	MD. SADDAM @ MD. SADDAM KHAN vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.SHARDA KUMARI (APP)
49.	CR. MISC./48621/2014 BAIL IPC 302,307,3 R.BAIL-1	1	DINESH MANDAL vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.BISHESHWAR RAM(APP)
50.	CR. MISC./48622/2014 BAIL IPC 498A,494, R.BAIL-1	1	MD. MUSTKIM vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA	Mr.INDU KUMARI SRIVASTAV(APP) Mr.DIWAKAR PRASAD SINGH
51.	CR. MISC./48623/2014 BAIL IPC 406,420,1 R.BAIL-1	1	BALMIKI KUMAR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.AWADHESH KR.SINGH(APP)
52.	CR. MISC./48627/2014 with BAIL IPC 307,435,4 R.BAIL-1	1	JAI PRAKASH KUMAR vs THE STATE OF BIHAR	Mr.KUMAR BINODE BARIAR	Mr.NAWAL KISHORE PD.(APP)
53.	CR. MISC./49123/2014 BAIL IPC 307,323,4 R.BAIL-1	1	RAFU YADAV @ RIFA YADAV & ANR. vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.SUNIL PRASAD	Mr.NAVIN KR.PANDEY(APP)

Friday the 20th February 2015
Court No. 33 (AT 02:15 P.M.)
Mr. Justice Hemant Kumar Srivastava

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CWJC/8497/2007 LAND ENCROACHMENT	9 KAILASH PRASAD SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.MANOJ KR.AMBASTHA Mr.MANOJ KUMAR VIKRANT	Mr.(GP21) Mr.SUJEET KUMAR SINHA Mr.SANJAY KUMAR(ASG) Mr.RAJENDRA KR. JHA (GP18) Mr.VIVEK PRASAD (GP18)	
2.	CWJC/9511/2008 INDUSTRIAL DISPUTE	9 M/S BENNETT COLEMAN & CO.LTD. vs THE PRESIDING OFFICER,LABOUR C	Mr.CHAKRADHARI SHARAN SINGH Mr.SANJAY KUMAR OJHA Mr.SHANTANU KUMAR	Mr.(AAG2) Mr.KAMAL KISHORE JHA Mr.SATYENDRA KRISHNA PRASAD Mr.RAJIV KUMAR SINGH Mr.K.N.GUPTA	
3.	CWJC/9870/2008 OTHER MISC. MATTER	14 MANMOHAN PRASAD SHARMA & ANR vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KISHORE THAKUR	Mr.(GP13) Mr.KUMAR PRIYA RANJAN	
4.	CWJC/12453/2008 ELECTRICITY MATTER	4 M/S UJJWAL MOLDINGS LIMITED vs THE BIHAR STATE ELECTRICITY BO	Mr.SURAJ SAMDARSHI	Mr.VINAY KIRTI SINGH	
5.	CWJC/9964/2010 OTHER MISC. MATTER	14 SHRIKANT MISHRA vs SARAJU MISHRA @ SARJUG MISHRA&	Mr.RADHA MOHAN PANDEY Mr.SWETA KUMARI Mr.BALAJEE PATHAK	Mr.RANG NATH CHOUBEY	
6.	CWJC/12118/2010 OTHER MISC. MATTER	6 PAWAN KUMAR SINGH @ PAWAN SINGH vs THE STATE OF BIHAR & ORS	Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD Mr.NEERAJ RAJ	Mr.(AAG3) Mr.ABINASH KUMAR Mr.SANJAY KUMAR SAROJ	
7.	CWJC/14415/2010 OTHER MISC. MATTER	5 RABINDRA MOHAN PRASAD MADHUR vs THE UNION OF INDIA & ORS	Mr.RANJEET KUMAR SINGH 2	Mr.(GP16) Mr.N.A. SHAMSI (ASG) Mr.GOPESH KUMAR (CGC) Mr.RAM ANURAG SINGH (CGC)	
8.	CWJC/15046/2010 OTHER MISC. MATTER	5 RAM SOBHIT PANDEY vs THE STATE OF BIHAR & ORS	Mr.RATAN KUMAR SINHA	Mr.(SC23) Mr.SHEO SHANKAR PD. (SC10)	
9.	CWJC/15979/2010 OTHER MISC. MATTER	4 INDIAN MEDICAL ASSOCIATION vs THE STATE OF BIHAR & ORS	Mr.SUBODH KUMAR JHA Mr.ANJANI KUMAR Mr.KRISHNA KUMAR	Mr.(GP18) Mr.ABHINAY RAJ Mr.SHIVENDRA KISHORE Mr.MD.NADIM SERAJ (GP20) Mr.AJAY KR.SINHA	
10.	CWJC/16180/2010 OTHER MISC. MATTER	5 VIDHYA SINGH vs SATRUGHAN MISHRA & ORS	Mr.JAVED ASLAM	Mr.SANTOSH KUMAR MISHRA	
11.	CWJC/16459/2010 OTHER MISC. MATTER	3 ATHARUL HAQUE & ORS vs MIRZA ISRAIL BAIG & ANR	Mr.RANA VIKRAM SINGH		
12.	CWJC/16595/2010 OTHER MISC. MATTER	3 MRITYUNJAY KUMAR vs VARSHA DEVI	Mr.DR.AMRENDRA KUMAR I Mr.RAVI S.PANKAJ		
13.	CWJC/16749/2010 OTHER MISC. MATTER	3 JAINUL HAQUE vs SHAIKH SAMIULLAH & ORS	Mr.SHAILENDRA KUMAR SINGH		
14.	CWJC/16782/2010 OTHER MISC. MATTER	3 BIBI ASMA BEGUM & ORS vs GULAB CHAND PRASAD	Mr.SUDHIR RANJAN Mr.POONAM VERMA		
15.	CWJC/16799/2010 OTHER MISC. MATTER	3 RAJENDRA SAH @ RAJENDRA PD.SAH vs RAGHUBIR SAH	Mr.DEEPAK SAHAY JAMUAR		
16.	CWJC/16850/2010 OTHER MISC. MATTER	3 SMT.MAMTA AKHAURI vs THE STATE OF BIHAR & ORS	Mr.ANSHAY BAHADUR MATHUR Mr.SURESH KUMAR	Mr.(AAG5) Mr.YOGENDRA PD. SINHA	
17.	CWJC/16857/2010 OTHER MISC. MATTER	3 ASHOK KUMAR RAJGARHIYA vs THE STATE OF BIHAR & ANR	Mr.PANDIT JEE PANDEY Mr.NAWNIT KUMAR TIWARY	Mr.(SC19) Mr.KUMAR MANISH (SC21)	
18.	CWJC/16860/2010 BIHAR RELIGIOUS TR	1 SUSHIL KANT MISHRA vs THE BIHAR STATE BOARD OF RELIG	Mr.SHASHI NATH JHA	Mr.GANPATI TRIVEDI Mr.DURGA NAND JHA Mr.USHA KIRAN HAZARI Mr.VIVEK ANAND KUMAR	
19.	CWJC/16881/2010 OTHER MISC. MATTER	3 MD.MOKHTAR KHAN vs IMAMUDDIN KHAN & ORS	Mr.MD.GAYASUDDIN KHAN Mr.SHAMBHU SHARAN SINGH		
20.	CWJC/16885/2010 OTHER MISC. MATTER	3 NATHUNI PRASAD vs SMT.PRABHA DEVI & ANR	Mr.NARESH DIKSHIT		
21.	CWJC/16890/2010 OTHER MISC. MATTER	3 KISHORI PRASAD SINGH @ WAKIL S vs AKIL DEO PRASAD SINGH @JAGDISH	Mr.SANJIV SHARAN	Mr.MANI KANT MISHRA Mr.SANJEET KUMAR Mr.RAJ KAMAL Mr.MADHURESH PRASAD	
22.	CWJC/16895/2010 OTHER MISC. MATTER	3 ASHOK TIWARY & ANR vs BALIRAM TIWARY & ORS	Mr.JITENDRA KUMAR SINGH Mr.MD. WALIUR RAHMAN Mr.SANDIP SINGH		
23.	CWJC/16921/2010 OTHER MISC. MATTER	3 SHIV CHANDRA SINGH vs RAM BABU SINGH	Mr.PUSHPENDRA KUMAR SINGH		
24.	CWJC/16939/2010 OTHER MISC. MATTER	3 SMT.BIBI KAUSAR PARWEEN & ANR vs MD.JUNNUN ALAM & ORS	Mr.BIDHANESH MISRA Mr.RAJENDRA KUMAR JHA Mr.TANUJA MISHRA	Mr.(SC22)	
25.	CWJC/16953/2010 OTHER MISC. MATTER	3 MOSAMAT ABHA RANI DEY vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KUMAR	Mr.(AAG8) Mr.S.RAZA AHMAD (AAG9)	
26.	CWJC/16992/2010 OTHER MISC. MATTER	3 BUDH RAM YADAV & ORS vs THE M.D.,BIHAR STATE HOUSING B	Mr.AJAY K.SINGH Mr.SYED M.ASHRAF	Mr.(AAG3) Mr.S.K. SINHA Mr.RAJIB NAYAN SINGH	
27.	CWJC/16998/2010 OTHER MISC. MATTER	3 GITA DEVI & ANR vs SMT.NEPUR DEVI & ORS	Mr.ASHOK KUMAR Mr.SHEEL BHADRA JHA		

28.	CWJC/17005/2010 OTHER MISC. MATTER	3	GANPATTI JHA & ORS vs SUSHIL KUMAR JHA & ORS	Mr.SANGEETA SHARMA Mr.RAKESH CHANDRA Mr.RAJIV SHANKAR DVIVEDI Mr.RANJAN KUMAR DUBEY	
29.	CWJC/17015/2010 OTHER MISC. MATTER	3	MD.HUSSAIN & ANR vs SAHID ANSARI @ SHAHID GANI & ORS	Mr.MALLIKA MAZUMDAR Mr.BINOD KUMAR	Mr.(AAG9)
30.	CWJC/17024/2010 OTHER MISC. MATTER	3	MD.ABUL BASHAR vs MD.MOKHTAR ALAM & ORS	Mr.MD.ANISUR RAHMAN	Mr.MD. NAJMUL HODDA
31.	CWJC/17044/2010 OTHER MISC. MATTER	3	BHIM MISHRA & ORS vs SRI RAM NARAYAN MAHTO & ORS	Mr.PRABHAS RANJAN Mr.ASHOK KUMAR PRASAD	
32.	CWJC/17089/2010 OTHER MISC. MATTER	3	M/S BISHWANATH COLD STORAGE & O vs BINAY KUMAR SINGH & ORS	Mr.RAKESH CHANDRA Mr.RANJAN KUMAR DUBEY Mr.SANGEETA SHARMA Mr.BABAN ROY	
33.	CWJC/17130/2010 OTHER MISC. MATTER	3	JAMUNA DEVI vs RAKESH KUMAR PAHUJA & ORS	Mr.KUMAR SHEKHAR Mr.CHOUDHARY SHYAM NANDAN Mr.PRAMOD KUMAR	Mr.ARUN KUMAR SINHA Mr.BINOD KUMAR AMBASTHA Mr.CHOUDHARY SHYAM NANDAN Mr.AJAY KUMAR
34.	CWJC/17149/2010 OTHER MISC. MATTER	3	RAJIA KHATOON vs RABEYA KHATOON & ANR	Mr.SUSHIL KUMAR	
35.	CWJC/17198/2010 OTHER MISC. MATTER	3	BACHA PRASAD vs GAUTOM PRASAD SHAH & ORS	Mr.CHANDRA KANT	Mr.SUDHIR RANJAN Mr.IRSHAD AHMAD KHAN Mr.AJAY KR.TIWARY
36.	CWJC/17238/2010 OTHER MISC. MATTER	1	OM PRAKASH TIWARY vs SMT.GYANTI DEVI & ORS	Mr.AWANISH KUMAR PANDEY Mr.RADHA MOHAN PATHAK	
37.	CWJC/17246/2010 OTHER MISC. MATTER	3	GIRDHARI PANDEY vs MOSTT.MANAKRAJI KUER & ORS	Mr.RANJAN KUMAR DUBEY Mr.LAKSHMAN LAL PANDEY Mr.SHAILENDRA KR.DWIVEDI	
38.	CWJC/17248/2010 with OTHER MISC. MATTER	3	RAM ADYA SAH @ RAMAGYA SAH & OR vs LAXMAN SAH & ORS	Mr.LAKSHMAN LAL PANDEY Mr.RANJAN KUMAR DUBEY	
39.	CWJC/15958/2010 OTHER MISC. MATTER	3	RAM ADYA SAH @ RAMAGYA SAH & OR vs LAXMAN SAH & ORS	Mr.RANJAN KR.DUBEY Mr.R.S.DWIVEDI	
40.	CWJC/17289/2010 OTHER MISC. MATTER	1	SHANKAR SINGH vs YOGENDRA PRASAD SAH & ORS	Mr.NARESH CHANDRA VERMA Mr.ARUN KUMAR LAL	
41.	CWJC/17296/2010 OTHER MISC. MATTER	1	KRISHNA KUMAR SHARMA @ KRISHNA vs THE STATE OF BIHAR & ORS	Mr.PUSHKAR NARAIN SHAHI Mr.SANJEET KUMAR SINGH	Mr.(AAG11)
42.	CWJC/17309/2010 OTHER MISC. MATTER	1	JAI PRAKASH SINGH & ORS vs SMT.KALAWATI DEVI	Mr.RAM CHANDRA SINGH Mr.NAND LAL SINGH	Mr.AKHOURI V.B.SHRIVASTAVA
43.	CWJC/17429/2010 OTHER MISC. MATTER	1	AWADHESH KUMAR SINHA vs SMT.SHAKUNTALA DEVI	Mr.AJAY K.SINGH Mr.SHAILESH KR. SINGH	Mr.ANAND K.OJHA Mr.ASHOK KUMAR KARNA
44.	CWJC/17468/2010 OTHER MISC. MATTER	1	OM NARAIN SINGH & ANR vs SHAILENDRA SINGH	Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD Mr.SUSHIL KR.RAJAK Mr.NEERAJ RAJ	
45.	CWJC/17479/2010 OTHER MISC. MATTER	1	RAJBALI DUBEY @ RAJMANI DUBEY vs JAGO DEVI @ JAGO KUAR & ORS	Mr.ASHOK KUMAR Mr.RADHA MOHAN PANDEY Mr.SATISH KUMAR	Mr.RANGNATH DWIVEDI Mr.RAKESH SINGH Mr.BHANU PRATAP SINGH Mr.BHASKAR SHANKAR Mr.MITHILESH KUMAR SINGH Mr.MANISH KUMAR -3 Mr.RAMASHRAY ROY
46.	CWJC/17509/2010 OTHER MISC. MATTER	1	KEDAR NATH RAI & ANR vs SRI BHAGWAT YADAV & ORS	Mr.BINAY KUMAR Mr.SURESH PD.ROY Mr.ARVIND PRASAD SINGH	
47.	CWJC/17518/2010 OTHER MISC. MATTER	1	MANI SHANKAR GOPAL vs THE STATE OF BIHAR & ORS	Mr.DHANANJAY KUMAR GUPTA Mr.DEEPAK KUMAR	Mr.(GA5) Mr.LALIT KISHORE
48.	CWJC/17534/2010 CO-OPERATIVE SOCIE	3	KAUSHALENDRA KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.PARTHA SARTHY Mr.UTSAV KUMAR Mr.GOPAL SHARAN SINGH Mr.RAM KRISHNA SINGH	Mr.(AAG1) Mr.M.K.THAKUR
49.	CWJC/17537/2010 GRAM PANCHYAT RAJY	1	KAPIL PANDIT vs THE STATE OF BIHAR & ORS	Mr.SHARDA NAND MISHRA Mr.ALOK RANJAN Mr.DEEPAK KUMAR Mr.RAJ DULAR SAH	Mr.(GP12)
50.	CWJC/17548/2010 OTHER MISC. MATTER	1	KAPILDEO SINGH & ORS vs SMT.KAMLA DEVI	Mr.ANIL KUMAR SAXENA	Mr.ANJANI SINGH Mr.AJAY KUMAR SINGH

Friday the 20th February 2015

Court No. 4 (AT 02:15 P.M.)

Mr. Justice V. Nath

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION</u>				
1.	CR. MISC./48628/2014 BAIL IPC 341,323,3 R.BAIL-1	1 ANANDI SAO vs THE STATE OF BIHAR	Mr.ANWAR KARIM	Mr.SANJAY KR. SINGH(APP)
2.	CR. MISC./48630/2014 BAIL IPC 395&3/4 E R.BAIL-1	1 RAHUL @ SAHBAJ vs THE STATE OF BIHAR	Mr.BIJENDRA KUMAR SINGH	Mr.RAJIV NAYAN(APP)
3.	CR. MISC./48634/2014 BAIL IPC 302,34 R.BAIL-1	1 SADRE ALAM KHAN @ SADARE ALAM KHAN @ SADREY ALAM vs THE STATE OF BIHAR	Mr.DINESH JHA	Mr.NARENDRA KR. SINGH(APP)
4.	CR. MISC./48636/2014 BAIL IPC 394 R.BAIL-1	1 RANJEET KUMAR @ CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.JAYRAM SHARMA Mr.PAWAN KUMAR SINGH	Mr.BRAJ KISHORE PD.
5.	CR. MISC./48638/2014 BAIL IPC 457,380 R.BAIL-1	1 BINOD SAHNI @ VINOD SAHNI vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.PARMANAND KUMAR(APP)
6.	CR. MISC./48640/2014 BAIL IPC 363,366A, R.BAIL-1	1 AKSHAY KUMAR RAY vs THE STATE OF BIHAR	Mr.ANSHUMAN JAIPURIYAR Mr.PRAWEEEN KUMAR JAIPURIAR	Mr.ANIL KUMAR(APP) Mr.RAGHVENDRA KUMAR SINGH
7.	CR. MISC./48641/2014 BAIL IPC 302,34 R.BAIL-1	1 SAHJA ROY @ SAHJANAND ROY vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR Mr.S. D. YADAV	Mr.LALAN KUMAR (APP)
8.	CR. MISC./48642/2014 BAIL IPC 307,447,3 R.BAIL-1	1 RAMU SAH vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.RAM SEWAK CHOUDHARY(APP)
9.	CR. MISC./48644/2014 BAIL IPC 406/420 R.BAIL-1	1 SANJAY KUMAR SINGH vs THE STATE OF BIHAR	Mr.SHASHI BHUSHAN Mr.SANAT KUMAR MISHRA	Mr.L.K. SHARMA (APP) Mr.AJAY KUMAR
10.	CR. MISC./48646/2014 BAIL IPC 307/147/1 R.BAIL-1	1 HADI MIAN vs THE STATE OF BIHAR	Mr.MOHAMMAD SUFYAN Mr.THAKUR BRAJESH SINGH	Mr.S. EHETESHMUDDIN (APP)
11.	CR. MISC./48654/2014 BAIL IPC 302/34/20 R.BAIL-1	1 RAJESH YADAV vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.SADANAND PASWAN (SPL. PP)
12.	CR. MISC./48662/2014 BAIL IPC 420,120B, R.BAIL-1	1 TAUQEE SAIFI @ HAFIZ SAIFI @ HAFIZ TAUQEER SAIFI vs THE STATE OF BIHAR THROUGH THE STATE CABINET VIGILANCE INVESTIGATION BUREAU	Mr.SURESH CHAND GIRI Mr.PRAVIN KUMAR SINHA	Mr.RAMAKANT SHARMA(L.O.,I/C,VIGI.)
13.	CR. MISC./48665/2014 BAIL IPC 409 R.BAIL-1	1 SANJAY KUMAR DAS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.MADHURI LATA(APP)
14.	CR. MISC./48666/2014 BAIL U/S 47(C) EXC R.BAIL-1	1 SUNIL KUMAR YADAV vs THE STATE OF BIHAR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.ANITA KUMARI (APP)
15.	CR. MISC./48668/2014 BAIL IPC 364,34 R.BAIL-1	1 ISLAM GADDI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR NO.-7	Mr.UMESHANAND PANDIT(APP)
16.	CR. MISC./48669/2014 BAIL 25(1-B)A/26 A R.BAIL-1	1 BIGU CHAUDHARY vs THE STATE OF BIHAR	Mr.VIJAY KR SINGH NO. 1	Mr.DURGESH NANDAN (APP)
17.	CR. MISC./48670/2014 BAIL IPC 302,102 R.BAIL-1	1 JHULO TANTI & ORS. vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.MUSTAQ ALAM(APP)
18.	CR. MISC./48671/2014 BAIL IPC 341,323,3 R.BAIL-1	1 CHANDESHWAR SINGH vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SINGH Mr.ASHOK KUMAR KARNA	Mr.ANURADHA SINGH(APP) Mr.MUKESH KUMAR
19.	CR. MISC./48672/2014 BAIL IPC 341/342/3 R.BAIL-1	1 GOBAR @ IMAMUDIN ANSARI vs THE STATE OF BIHAR	Mr.MILIND KUMAR MISHRA	Mr.RAM SHANKAR DAS (SPL.PP)
20.	CR. MISC./48673/2014 BAIL IPC 302,307,4 R.BAIL-1	1 BIRENDRA KORA vs THE STATE OF BIHAR	Mr.JAINENDRA KUMAR	Mr.ANUJ KR.SRIVASTAV(APP)
21.	CR. MISC./51504/2014 BAIL IPC 302,307,4 R.BAIL-1	1 DINESH YADAV vs THE STATE OF BIHAR	Mr.PRAKASH KUMAR Mr.NEERAJ KUMAR Mr.MANORANJAN KUMAR	Mr.NAWAL KISHORE PD.(APP)
22.	CR. MISC./48683/2014 BAIL IPC 302,498A, R.BAIL-1	1 ANARO DEVI @ ANARI DEVI vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.ARUN KR.PANDEY(APP)
23.	CR. MISC./48692/2014 BAIL IPC 379,467,4 R.BAIL-1	1 SANJAY KUMAR vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA Mr.YASHPAL YADAV	Mr.BINOD KUMAR (APP) Mr.JOGENDRA KUMAR Mr.BRIJ NANDAD PRASAD
24.	CR. MISC./48695/2014 BAIL IPC 414,25,26 R.BAIL-1	1 MD. JAHANGIR vs THE STATE OF BIHAR	Mr.MD. MUSOWIR	Mr.BINOD KUMAR -II(APP)
25.	CR. MISC./48696/2014 BAIL 4,5,6 E.S. AC R.BAIL-1	1 BUDHAN PASWAN vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.SUNIL KUMAR	Mr.SUNIL KR.PANDEY(APP)

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26.	CR. MISC./48699/2014 BAIL IPC 395,397 R.BAIL-1	1	MD. SUBHAN @ SUBHAN vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.RITA VERMA(APP)
27.	CR. MISC./48700/2014 BAIL 25(1-B)A/26/3 R.BAIL-1	1	RAVI KUMAR CHADHA vs THE STATE OF BIHAR	Mr.GAJANAN ARUN Mr.GAJENDRA KUMAR SINGH	Mr.ASHOK KUMAR SINGH (APP)
28.	CR. MISC./48701/2014 BAIL IPC 498A,3/4 R.BAIL-1	1	UMA SHANKAR GOAND vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR	Mr.S.M.RAHMAN(APP)
29.	CR. MISC./48702/2014 BAIL IPC 395,397 with R.BAIL-1	1	NAZMUL @ DILAWAR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.R.P.NAT (APP)
30.	CR. MISC./49404/2014 BAIL IPC 395/397 R.BAIL-1	1	MD. ILIYAS vs THE STATE OF BIHAR	Mr.MD. NAUSHAD UZZOHA	Mr.PARMANAND PRASAD (APP)
31.	CR. MISC./48704/2014 BAIL IPC 272/273/4 R.BAIL-1	1	UPENDRA KUMAR AMBAST @ UPENDRA KUMAR AMBASTHA @ U. K. AMBAST @ U.K. AMBASTHA vs THE STATE OF BIHAR	Mr.RAJESH RANJAN Mr.MADHUKAR MISHRA	Mr.DR.RABINDRA KUMAR (APP)
32.	CR. MISC./48705/2014 BAIL IPC 306 R.BAIL-1	1	RAJESH PRASAD SINGH vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.SANJAY KUMAR(APP)
33.	CR. MISC./48706/2014 BAIL IPC 341,323,3 R.BAIL-1	1	KAMLESH YADAV vs THE STATE OF BIHAR	Mr.JITENDRA NATH TIWARY Mr.NAWAL KISHORE SINGH Mr.UPENDRA MISHRA	Mr.SURENDRA PD.SINGH (APP)
34.	CR. MISC./48707/2014 BAIL IPC 302,379,3 R.BAIL-1	1	BHOLA GOPE vs THE STATE OF BIHAR	Mr.PRAKASH CHANDRA JHA Mr.ARBIND KUMAR SINGH	Mr.RAM SHANKAR DAS(APP)
35.	CR. MISC./48708/2014 BAIL IPC 143,341,3 R.BAIL-1	1	CHHABILA YADAV vs THE STATE OF BIHAR	Mr.BHIM KUMAR YADAV	Mr.S.N.SHUKLA (APP)
36.	CR. MISC./48711/2014 BAIL 25(1-B)A,26,3 R.BAIL-1	1	RAMESH KUMAR @ TIGER vs THE STATE OF BIHAR	Mr.PRAMOD RANJAN	Mr.AHMAD ALI(APP)
37.	CR. MISC./48712/2014 BAIL IPC 302,201,1 R.BAIL-1	1	MD. ZAFAR @ KIRI & ORS vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.SHYAM KUMAR SINGH (APP)
38.	CR. MISC./48713/2014 BAIL 25(1-B)A/26/3 R.BAIL-1	1	SUNIL KUMAR RAI vs THE STATE OF BIHAR	Mr.YOGESH KUMAR	Mr.M.K. NIRALA (APP)
39.	CR. MISC./48716/2014 BAIL IPC 307/379/1 R.BAIL-1	1	MAHESH PRASAD & ORS vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.SHAHIN BEGUM (APP)
40.	CR. MISC./48723/2014 BAIL IPC 395 R.BAIL-1	1	ASLAM @ ASLAM RAJAVI vs THE STATE OF BIHAR	Mr.RAJEEV RANJAN NO.II	Mr.UDAY PRATAP SINGH (APP)
41.	CR. MISC./48731/2014 BAIL IPC 302,201,1 R.BAIL-1	1	SARJINA KHATOON vs THE STATE OF BIHAR	Mr.AMAL KUMAR SINHA	Mr.NAZIR ANSARI(APP)
42.	CR. MISC./48734/2014 BAIL IPC 307,120B, R.BAIL-1	1	SANT LAL SAH vs THE STATE OF BIHAR	Mr.RAGHWANAND Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI	Mr.BHARAT BHUSHAN(APP)
43.	CR. MISC./48735/2014 BAIL IPC 302/323/3 R.BAIL-1	1	VINOD PRASAD SAH @ BINOD SAH vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR	Mr.SHYAM KUMAR SINGH (APP)
44.	CR. MISC./48738/2014 BAIL IPC 270,272&4 R.BAIL-1	1	RANJEET @ RUDAL vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA	Mr.AJAY KR. 2(APP)
45.	CR. MISC./48740/2014 BAIL IPC 406 R.BAIL-1	1	RAJENDRA RAM vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.BHARAT BHUSHAN(APP)
46.	CR. MISC./48741/2014 BAIL IPC 302,34 R.BAIL-1	1	SHIV RAI vs THE STATE OF BIHAR	Mr.DHANESH SHANKAR VIDYARTHI Mr.ANAND SHARAN	Mr.DR. AJIT KUMAR(APP)
47.	CR. MISC./48749/2014 BAIL IPC 307,353&2 R.BAIL-1	1	CHOCHA MIAN @ MUKHTAR MIAN vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.S.N.SHUKLA(APP)
48.	CR. MISC./48750/2014 BAIL IPC 467,468,4 R.BAIL-1	1	MD. SARFRAZ ANWAR @ MUMTAZ ALAM @ BAUA vs THE STATE OF BIHAR	Mr.ROHIT KUMAR Mr.JITENDRA NARAIN SINHA	Mr.P.K.CHAURASIA(APP)
49.	CR. MISC./48766/2014 BAIL IPC 302,34 & R.BAIL-1	1	RAM CHANDRA YADAV vs THE STATE OF BIHAR	Mr.SHASHI DHAR JHA	Mr.RENUKA RATNAKAR (APP)
50.	CR. MISC./48767/2014 BAIL IPC 302,201,3 R.BAIL-1	1	BANARASI SINGH vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.S.DAYAL(APP) Mr.KUMAR SUNIL
51.	CR. MISC./48770/2014 BAIL IPC 414 & 20, R.BAIL-1	1	SUBBA GADDI vs THE STATE OF BIHAR	Mr.MOHAMMED ABU HAIDAR	Mr.R.B.ROY RAMAN(APP)
52.	CR. MISC./48772/2014 BAIL IPC 302,201,1 R.BAIL-1	1	SANTOSH RAM vs THE STATE OF BIHAR	Mr.MD. HELAL AHMAD	Mr.AHMAD ALI(APP)

Friday the 20th February 2015
Court No. 25 (AT 02:15 P.M.)
Mr. Justice Shivaji Pandey

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION</u>				
1.	CR. MISC./48775/2014 BAIL IPC 302,120B, R.BAIL-1	1 SIPUL KUMAR @ SIPUL MAHTO vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.U.S.P.SINGH(APP)
2.	CR. MISC./48776/2014 BAIL IPC 363,366 R.BAIL-1	1 SOHAN CHAURASIA vs THE STATE OF BIHAR	Mr.PAWAN KUMAR CHAURASIA Mr.CHANDRA MAULI CHAURASIA	Mr.SMT. PRNOTI SINGH (APP)
3.	CR. MISC./48780/2014 BAIL 3 R.P.(U.P.) R.BAIL-1	1 KISHORE TIWARY @ KISHOR TIWARY vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.S.N.SHUKLA(APP)
4.	CR. MISC./48782/2014 BAIL IPC 302/307/1 R.BAIL-1	1 VIJAY KUSHWAHA vs THE STATE OF BIHAR	Smt.USHA KUMARI-1 Mr.ASHOK KUMAR	Mr.R.S. CHAUDHARY (APP)
5.	CR. MISC./48786/2014 BAIL IPC 376,511,3 R.BAIL-1	1 MD. RAUT @ SK. RAUF vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.RENUKA RATNAKAR(APP)
6.	CR. MISC./48787/2014 BAIL IPC 302,201,1 R.BAIL-1	1 MANTU YADAV @ MRITYUNJAY YADAV vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.RENUKA RATNAKAR(APP)
7.	CR. MISC./48788/2014 BAIL IPC 457,380,5 R.BAIL-1	1 RAMESH YADAV @ UMESH YADAV vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.MADHURANAND JHA(APP)
8.	CR. MISC./48799/2014 BAIL IPC 467,468,4 R.BAIL-1	1 FAGU KORA vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.CHANDRA SHEKHAR SINGH AZAD	Mr.NIRMAL KR. SINHA(APP)
9.	CR. MISC./48801/2014 BAIL IPC 419,420,3 R.BAIL-1	1 JITENDRA KUMAR SHARMA vs THE STATE OF BIHAR	Mr.SANJEEV RANJAN Mr.SATISH NARAYAN SINHA	Mr.S.N.SHUKLA (APP)
10.	CR. MISC./48805/2014 BAIL IPC 304B R.BAIL-1	1 MITHUN SAHNI vs THE STATE OF BIHAR	Mr.SHASHI DHAR JHA	Mr.RENUKA RATNAKAR (APP)
11.	CR. MISC./48806/2014 BAIL IPC 376 & 4/5 R.BAIL-1	1 DHARAM PRAKASH MANDAL @ MANBHARAN MANDAL vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.RENUKA RATNAKAR (APP)
12.	CR. MISC./48807/2014 BAIL IPC 379/356 R.BAIL-1	1 NIRAJ KUMAR @ RAVI KANT SINGH vs THE STATE OF BIHAR	Mr.PRAMOD RANJAN	Mr.INDU BALA PANDEY (APP)
13.	CR. MISC./48812/2014 BAIL IPC 120B,409, R.BAIL-1	1 DINESHWAR SINGH vs THE STATE OF BIHAR THROUGH C.B.I.	Mr.SURENDRA KISHORE THAKUR	Mr.BIPIN KUMAR SINHA(SC/CBI)
14.	CR. MISC./48813/2014 BAIL IPC 307/379/3 R.BAIL-1	1 KAILASH KAMATI vs THE STATE OF BIHAR	Mr.RAJANI KANT PATHAK Mr.SATISH KUMAR	Mr.ARUN KUMAR (APP)
15.	CR. MISC./48828/2014 BAIL IPC 302,34 R.BAIL-1	1 YOGI SINGH vs THE STATE OF BIHAR	Mr.TEJ PRATAP SINGH Mr.KAMAL KISHOR SINGH	Mr.KALYAN SHANKAR(APP)
16.	CR. MISC./48830/2014 BAIL IPC 395 R.BAIL-1	1 ARUN CHOUDHARY @ ARUN KUMAR CHOUDHARY vs THE STATE OF BIHAR	Mr.KRISHNA PRASAD SINGH	Mr.CHANDRA BHUSHAN PD.(APP)
17.	CR. MISC./48831/2014 BAIL 25(1-B)A,26,3 R.BAIL-1	1 MD. ZAFAR @ MD. ZAFFAR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.ADITYA NARAYAN SINGH 1(APP)
18.	CR. MISC./48832/2014 BAIL 25,26,35 A.AC R.BAIL-1	1 UMESH YADAV vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA Mr.BINOD KUMAR PANDEY	Mr.MD.SUFIYAN(APP)
19.	CR. MISC./48834/2014 BAIL IPC 302,34&3(R.BAIL-1	1 DHIRENDRA YADAV @ BIRENDRA YADAV vs THE STATE OF BIHAR	Mr.PAWAN KUMAR	Mr.RAM SHANKAR DAS (SPL.P.P.)
20.	CR. MISC./48836/2014 BAIL IPC 304B,34 R.BAIL-1	1 YOGENDRA GIRI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.YUGAL KISHORE	Mr.MADAN KUMAR(APP)
21.	CR. MISC./48840/2014 BAIL IPC 364,120B, R.BAIL-1	1 GERA TUDDU vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.RITA VERMA(APP)
22.	CR. MISC./48843/2014 BAIL IPC 304B,201, R.BAIL-1	1 SARAVJEET KUMAR vs THE STATE OF BIHAR	Mr.RAGHWANAND Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI	Mr.DASHRATH MEHTA(APP) Mr.SURENDRA KISHORE THAKUR
23.	CR. MISC./48844/2014 BAIL IPC 307,498A, R.BAIL-1	1 RAMDEV YADAV vs THE STATE OF BIHAR	Mr.MILIND KUMAR MISHRA	Mr.ASHOK KUMAR SINGH- 1(APP) Mr.VIJAY KR SINGH NO. 1
24.	CR. MISC./48846/2014 BAIL IPC 467,468,4 R.BAIL-1	1 RANJEET KUMAR KARN vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.RAM SUMIRAN RAI(APP)
25.	CR. MISC./48850/2014 BAIL IPC 304B,201, R.BAIL-1	1 LALAN THAKUR vs THE STATE OF BIHAR	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN	Mr.SANJAY KUMAR(APP)

PATNA HIGH COURT	52	Friday 20th February, 2015 Mr. Justice Shivaji Pandey	
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26.	CR. MISC./48852/2014 with BAIL IPC 302/34,12 R.BAIL-1	1	RAKESH KUMAR SAHU @ MANROOP SAHU vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.ANUJ KR.SRIVASTAV(APP)
27.	CR. MISC./51383/2014 R.BAIL-1	1	ARJUN SAHU vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.ANISH CHANDRA(APP)
28.	CR. MISC./48853/2014 BAIL IPC 379,420 R.BAIL-1	1	MD. MISTER vs THE STATE OF BIHAR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.BINOD KUMAR (APP)
29.	CR. MISC./48857/2014 BAIL IPC 498A,3/4 R.BAIL-1	1	DILIP YADAV vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY	Mr.B.M.P.SINHA(APP)
30.	CR. MISC./48858/2014 BAIL IPC 307/341/3 R.BAIL-1	1	SOPHENDRA PASWAN @ SOPENDRA PASWAN vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINHA	Mr.SANJAY KUMAR PANDEY (APP)
31.	CR. MISC./48859/2014 BAIL IPC 304B,201, R.BAIL-1	1	LAV KUSH SHARMA @ LAV KUSH KUMAR vs THE STATE OF BIHAR	Mr.RAJENDRA SINGH	Mr.ASHA DEVI(APP)
32.	CR. MISC./48862/2014 BAIL IPC 304B R.BAIL-1	1	SUBODH SINGH @ SUBODH KUMAR @ SUBODH SINGH vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.B.M.PD.SINGH(APP)
33.	CR. MISC./48866/2014 BAIL IPC 409,420 R.BAIL-1	1	PRAMOD KUMAR vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN	Mr.KUMAR RANJIT RANJAN(APP)
34.	CR. MISC./48867/2014 BAIL IPC 399/402/1 R.BAIL-1	1	SUMIT GUPTA vs THE STATE OF BIHAR	Mr.JAGDISH PRASAD	Mr.RAM SEWAK CHOUDHARY (APP)
35.	CR. MISC./48875/2014 BAIL IPC 307,379,3 R.BAIL-1	1	BINAY SOREN & ORS. vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.PRAMOD KUMAR PANDEY(APP)
36.	CR. MISC./48879/2014 BAIL IPC 364A,379 R.BAIL-1	1	RAMASHANKAR URAON vs THE STATE OF BIHAR	Mr.BINOD KUMAR YADAV	Mr.A.M.P.MEHTA(APP)
37.	CR. MISC./48880/2014 BAIL IPC 364,34 R.BAIL-1	1	SUNAINA DEVI vs THE STATE OF BIHAR	Mr.SWAPNIL KUMAR SINGH	Mr.RAJENDRA PD. NAT(APP)
38.	CR. MISC./48882/2014 BAIL IPC 302,201,3 R.BAIL-1	1	SAMARJEET SINGH @ SAMAR SINGH vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR	Mr.GULNAR BEGUM(APP)
39.	CR. MISC./48888/2014 BAIL IPC 147/148/1 R.BAIL-1	1	BIHARI SAO vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.T.N. THAKUR (APP)
40.	CR. MISC./48889/2014 BAIL IPC 341,323,3 R.BAIL-1	1	SHIV SHANKAR SARKAR vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.S.EHETESHAMUDDIN(APP)
41.	CR. MISC./48897/2014 BAIL IPC 147,341,3 R.BAIL-1	1	SUKHARI RAI @ RAMLAL RAI vs THE STATE OF BIHAR	Mr.KALYAN SHANKAR	Mr.ARUN KUMAR (APP)
42.	CR. MISC./48898/2014 BAIL IPC 392 R.BAIL-1	1	PAPPU THAKUR vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.HIRDAY PD. SINGH(APP)
43.	CR. MISC./48900/2014 BAIL IPC 461/379 R.BAIL-1	1	VISHAL KUMAR vs THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN	Mr.YOGENDRA KUMAR(APP)
44.	CR. MISC./48901/2014 BAIL IPC 414 R.BAIL-1	1	KARAN KUMAR @ BHUTKUN RAI & ANR vs THE STATE OF BIHAR	Mr.DEWENDRA NARAYAN SINGH	Mr.INDU KUMARI SRIVASTAV(APP)
45.	CR. MISC./48902/2014 BAIL IPC 328,304B, R.BAIL-1	1	ASHOK RAI vs STATE OF BIHAR & ANR	Mr.JAGDISH PRASAD	Mr.AWADHESH KR.SINGH(APP)
46.	CR. MISC./48903/2014 BAIL IPC 279,290,2 R.BAIL-1	1	SANJEET KUMAR @ MUNNA KUMAR vs THE STATE OF BIHAR	Mr.BIJENDRA PRASAD SINHA Mr.ANJANI KUMAR SINHA	Mr.DR.AJIT KUMAR(APP)
47.	CR. MISC./48905/2014 BAIL IPC 396,120B R.BAIL-1	1	SHAHJAHAN ANSARI vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD	Mr.LALAN KUMAR(APP)
48.	CR. MISC./48906/2014 BAIL IPC 399,402 R.BAIL-1	1	RAJESH PATEL vs THE STATE OF BIHAR	Mr.LOVEKUSH KUMAR Mr.SACHCHIDANAND CHOUDHARY	Mr.S.EHETESHAMUDDIN(APP)
49.	CR. MISC./48907/2014 BAIL IPC 406,420 R.BAIL-1	1	RAJESH KUMAR @ PAPPU vs THE STATE OF BIHAR	Mr.KAUSHAL KISHOR	Mr.ANIL KUMAR SINGH-I(APP)
50.	CR. MISC./48908/2014 BAIL IPC 419,420 & R.BAIL-1	1	SRI DEEPAK KUMAR @ DEEPAK KUMAR vs THE STATE OF BIHAR	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH	Mr.C.JAWAHAR(APP)
51.	CR. MISC./48912/2014 BAIL IPC 147/148/3 R.BAIL-1	1	RAM BRIKSH RAM vs THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN Mr.MITHILESH KUMAR VIDYARTHI	Mr.G.S. GUPTA (APP)

Friday the 20th February 2015
Court No. 23 (AT 02:15 P.M.)
Mr. Justice Ashwani Kumar Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION</u>				
1.	CWJC/17551/2010 OTHER MISC. MATTER	1 THAKUR MANJHI & ORS vs YADUBIR PRASAD & ORS	Mr.SANJAY KUMAR MISHRA	
2.	CWJC/17552/2010 OTHER MISC. MATTER	4 ARVIND KUMAR SINHA & ORS vs THE STATE OF BIHAR & ORS	Mr.PREM KUMAR VERMA Mr.DEVI DAS SRIVASTAVA	Mr.BINOD KUMAR
3.	CWJC/17558/2010 OTHER MISC. MATTER	1 USHA GUPTA vs PARMESHWAR PRASAD GUPTA & ANR	Mr.KUMAR MADHURENDU Mr.ARVIND KUMAR SINHA	
4.	CWJC/17565/2010 OTHER MISC. MATTER	1 RANJAY KUMAR TRIVEDI @ RANJAN vs VIDYARTHI DEVI & ORS	Mr.AMIYA KUNAL	
5.	CWJC/17575/2010 OTHER MISC. MATTER	1 SMT.NAIN BASO DEVI vs THE STATE OF BIHAR & ORS	Mr.KAMLESH KUMAR SHARMA	Mr.KINKAR KUMAR (SC2) Mr.RAJESH KUMAR VERMA
6.	CWJC/17588/2010 OTHER MISC. MATTER	1 CHOUDHARI PRAMOD KUMAR SINGH @ vs CHOUDHARI BAJRANGI SINGH & ORS	Mr.SANJAY SINGH	
7.	CWJC/17616/2010 OTHER MISC. MATTER	1 AJABI DEVI & ORS vs SIYA RAM SINGH & ORS	Mr.JITENDRA KISHORE VERMA Mr.JITENDRA NARAIN SINHA	
8.	CWJC/17626/2010 OTHER MISC. MATTER	2 PARAS NATH DUBEY vs TAKUR DUBEY & ORS	Mr.ANIL KUMAR ROY	
9.	CWJC/17660/2010 OTHER MISC. MATTER	1 MANJU DEVI vs SIDHNATH PRASAD & ORS	Mr.ANURAG SAURAV	
10.	CWJC/17670/2010 INDUSTRIAL DISPUTE	1 SHIBU PANDIT vs THE STATE OF BIHAR & ORS	Mr.LAKSHMI KANT TIWARY Mr.UJJWAL KUMAR SINHA	Mr.(GP1) Mr.GAUTAM KUMAR KEJRIWAL Mr.GOPAL KRISHNA AGRAWAL Smt.SUSHILA AGRAWAL Mr.HARISH KUMAR (GP-32)
11.	CWJC/17677/2010 OTHER MISC. MATTER	1 LAXMAN LAL BHAIIYA vs JADU NATH PRASAD & ANR	Mr.JITENDRA PRASAD SINGH Mr.ABHISHEK	Mr.(GP13) Mr.NASIM YAHYA (GP-13)
12.	CWJC/17678/2010 OTHER MISC. MATTER	1 KALAWATI DEVI vs RAJENDRA LAL & ORS	Mr.OM PRAKASH UPADHYAY Mr.MITHILESH KUMAR UPADHYAY	
13.	CWJC/17681/2010 OTHER MISC. MATTER	1 MUKESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.SEEMA SINGH Mr.RAJESH BHARDWAJ Mr.MANOJ KUMAR Mr.SHREE KANT PANDEY	Mr.(GP9) Mr.P.K.SHAHI
14.	CWJC/17691/2010 OTHER MISC. MATTER	1 MOTI LAL MANDAL @MOTI MANDAL vs BIJENDRA DAS GUPTA & ORS	Mr.RAJNI KANT JHA	
15.	CWJC/17701/2010 OTHER MISC. MATTER	1 KAMAL DEO PRASAD SINGH vs MANOJ KUMAR SINGH & ANR	Mr.CHANDRA KANT	Mr.RAMESH KR.SINHA Mr.MAHESH CHANDRA VERMA
16.	CWJC/17702/2010 OTHER MISC. MATTER	1 SIDHI NATH TIWARI & ORS vs BAGAR HAZARA @ BHARAT HAZARA&O	Mr.SHIV KUMAR DWIVEDI	
17.	CWJC/17703/2010 OTHER MISC. MATTER	1 RAM CHANDRA BAGHAT & ORS vs JANAK LAL BHAGAT & ORS	Mr.PRAVIN KUMAR	
18.	CWJC/17705/2010 OTHER MISC. MATTER	3 SHEO MANGAL SAH & ORS vs KISHORI DEVI & ORS	Mr.LAKSHMAN LAL PANDEY Mr.RANJAN KUMAR DUBEY Mr.SHAILENDRA KR.DWIVEDI	Mr.AWANISH KUMAR PANDEY Mr.SANJAY KUMAR PANDEY
19.	CWJC/17713/2010 OTHER MISC. MATTER	1 PARAS NATH CHOUBEY vs THE STATE OF BIHAR & ORS	Mr.JITENDRA PRASAD SINGH Mr.ABHISHEK	Mr.(GP10)
20.	CWJC/17714/2010 OTHER MISC. MATTER	1 KIRAN YADAV @ ASHOK YADAV & AN vs ASHOK SAH @ DOMAN SAH & ORS	Mr.JAGDISH PRASAD BHAGAT	
21.	CWJC/17733/2010 OTHER MISC. MATTER	1 BHUPAL SINGH vs SHEO CHANDRA SINGH & ORS	Mr.RABINDRA JEE SAHAY	
22.	CWJC/17737/2010 OTHER MISC. MATTER	1 BRIJ BHUSHAN SHARMA vs AWADH BIHARI SINGH & ORS	Mr.ARBIND KUMAR SINGH	
23.	CWJC/17744/2010 OTHER MISC. MATTER	1 MUKHIYA SANGH CHANDI BLOCK vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR	Mr.(AAG7)
24.	CWJC/17760/2010 OTHER MISC. MATTER	1 SURESH KUMAR vs DHARMENDRA KUMAR	Mr.JITENDRA KISHORE VERMA Mr.SURENDRA KISHORE VERMA	
25.	CWJC/17766/2010 OTHER MISC. MATTER	1 RAM BARAN YADAV & ANR vs MEENA DEVI & ORS	Mr.LAKSHMAN LAL PANDEY Mr.RAKESH CHANDRA Mr.SANGEETA SHARMA Mr.RANJAN KUMAR DUBEY Mr.SHAILENDRA KR.DWIVEDI	
26.	CWJC/17768/2010 OTHER MISC. MATTER	1 SUMITRA KUER vs RAJDEO YADAV & ANR	Mr.CHANDRA BHUSHAN VERMA	
27.	CWJC/17790/2010 OTHER MISC. MATTER	1 ABDUL SALAM MANDAL @ ABDUL SAL vs SANTOSH KUMAR NATHANI & ANR	Mr.MANOJESHWAR PD.SINHA Mr.MADHUKAR PANDEY Mr.RATAN KUMAR SINHA	Mr.RAJEEV KUMAR SINHA
28.	CWJC/17801/2010 OTHER MISC. MATTER	1 ANIL KUMAR SAH & ANR vs THE STATE OF BIHAR & ORS	Mr.UDAY SHANKAR PANDEY	Mr.(GA8)
29.	CWJC/17808/2010 OTHER MISC. MATTER	1 SUSHIL KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.DHIRENDRA NATH JHA	Mr.(GA6) Mr.ASHOK PRIYADARSHI GA4

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30.	CWJC/17820/2010 OTHER MISC. MATTER	1	SUDHIR BASEDAR & ORS vs SMT.LAKSHMI DEVI & ANR	Mr.CHANDRA BHUSHAN DAS	Mr.ALOK KUMAR SINHA-1 Mr.BHOLA KUMAR
31.	CWJC/17830/2010 OTHER MISC. MATTER	1	NAGESHWAR ROY & ORS vs MEENA AGARWAL & ORS	Mr.PANKJESH SHARMA	
32.	CWJC/17836/2010 OTHER MISC. MATTER	1	NARAYAN PRASAD vs MOSTT.MINA DEVI & ORS	Mr.RAM SEVAK CHOUDHARY Mr.MD.MUSHTAQUE ALAM	
33.	CWJC/17845/2010 OTHER MISC. MATTER	1	SRI BAJRANG PD.AGARWAL & ANR vs THE STATE OF BIHAR & ANR	Mr.MOHIT KUMAR Mr.SHASHI SHEKHAR SHARMA	Mr.(SC14)
34.	CWJC/17855/2010 OTHER MISC. MATTER	1	THAKAN BAITHA & ANR vs RAM NANDAN SINGH & ORS	Mr.SHAILENDRA KUMAR	
35.	CWJC/17862/2010 OTHER MISC. MATTER	1	MD.MURTUJA KHAN vs MUSTAFA KHAN & ORS	Mr.KUMAR SUNIL	
36.	CWJC/17867/2010 OTHER MISC. MATTER	1	MURTUZA & ANR vs MOHAMMAD ISRAIL & ORS	Mr.SUDHIR RANJAN Mr.POONAM VERMA	
37.	CWJC/17869/2010 OTHER MISC. MATTER	1	BIHAR STATE SOCIETY FOR PREVEN vs THE STATE OF BIHAR & ANR	Mr.BAM BAHADUR JHA Mr.SUSHIL KUMAR JHA	Mr.(SC8)
38.	CWJC/17892/2010 OTHER MISC. MATTER	1	MD.OBAIS @ CHUNNU vs THE STATE OF BIHAR & ORS	Mr.NAJMUL HODA Mr.BINAY KUMAR BINEET	Mr.(AAG2)
39.	CWJC/17911/2010 OTHER MISC. MATTER	1	VIYAS NANDAN JHA vs RAM SUBARAN CHAUDHARY & ORS	Mr.S.M.SHABBIR ALAM Mr.SANJAY SINHA	
40.	CWJC/17915/2010 MINIMUM WAGES ACT	1	RAMAYAN SINGH @RAMAYAN RAO vs THE STATE OF BIHAR & ORS	Mr.UMESH TIWARI	Mr.(AAG3) Mr.BIMLESH KUMAR PANDEY
41.	CWJC/17943/2010 OTHER MISC. MATTER	1	RAJENDRA SINGH vs THE STATE OF BIHAR & ORS	Mr.POONAM KUMARI Mr.RAJIV KUMAR	Mr.(SC19) Mr.RAKESH KR. SAMRENDRA (SC2) Mr.KUMAR MANISH (SC-21)
42.	CWJC/17971/2010 OTHER MISC. MATTER	1	DINESH PRASAD CHAUDHARY @DINES vs TRIPIT NARAYAN CHAUDHARY & ORS	Mr.DURGA NAND JHA	
43.	CWJC/18006/2010 OTHER MISC. MATTER	1	RAJ KUMAR SINGH vs KAMESHWAR SINGH & ORS	Mr.SURENDRA KISHORE THAKUR Mr.P.K.VERMA	Mr.SUSHIL KUMAR JHA Mr.AJIT RANJAN KUMAR
44.	CWJC/18148/2010 OTHER MISC. MATTER	1	BRAHMANAND CHOUDHARY & ORS vs SMT.NARAYANI DEVI & ANR	Mr.ARUN PRASAD AMBASTHA Mr.RUPESH RANJAN Mr.RABINDRA KR.CHOUDHARY Mr./MRS.SANJANA	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA
45.	CWJC/18167/2010 OTHER MISC. MATTER	1	AMIT KUMAR SINHA vs MOST.PARMA DEVI & ORS	Mr.NIRAJ KUMAR Mr.JITENDRA PD.SINGH	Mr.(GA10)
46.	CWJC/18171/2010 OTHER MISC. MATTER	1	SURAJDEO SINGH SEWAK vs THE STATE OF BIHAR & ORS	Mr.SHAMBHU SN.SINGH	Mr.(GA2)
47.	CWJC/18175/2010 OTHER MISC. MATTER	1	SAKHICHAND RAI vs BHARAT RAI & ANR	Mr.MAHESH NARAYAN PARBAT Mr.SANJAY KUMAR JHA Mr.UMESH KUMAR SINGH	
48.	CWJC/18186/2010 OTHER MISC. MATTER	1	MAHABIR SINGH & ANR vs JHAGARU MAHTO		
49.	CWJC/18211/2010 OTHER MISC. MATTER	7	BIHAR STATE BOARD OF RELIGIOUS vs BHIKHARI DAS & ORS	Mr.GANPATI TRIVEDI Mr.GANPATI TRIVEDI Mr.MADAN MOHAN	Mr.(SC5) Mr.SURESH PD SINGH NO.1 Mr.SURESH PD.SINGH -1 Mr.ABBAS HAIDER (SC16)
50.	CWJC/18234/2010 OTHER MISC. MATTER	1	MD.TAUHID & ORS vs MOSSTT.ANJUMAN SARIN & ORS	Mr.ANIL KUMAR SINHA Mr.MRITUNJAY KUMAR Mr.RAJESH KUMAR	

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Court No. 38 (AT 02:15 P.M.)

Mr. Justice Vikash Jain

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./48913/2014 BAIL IPC 399,402 R.BAIL-1	1 CHHURI SAH & ORS. vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA Mr.NISHA VERMA	Mr.PUSHPA SINHA(APP)	
2.	CR. MISC./48914/2014 BAIL IPC 304B/201/ R.BAIL-1	1 PRAHALAD PATHAK & ANR. vs THE STATE OF BIHAR	Mr.RAMESHWAR SINGH	Mr.RANA RANDHIR SINGH (APP)	
3.	CR. MISC./48916/2014 BAIL IPC 366/34 R.BAIL-1	1 ZAUL HAQUE ALAM vs THE STATE OF BIHAR	Mr.VIJAY KR SINGH NO. 1	Mr.ARUN KUMAR SINGH 5 (APP)	
4.	CR. MISC./48921/2014 BAIL IPC 394,395,3 R.BAIL-1	1 MANTU KUMAR @ MINTU KUMAR vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.RAVI RANJAN	Mr.HARENDRA PD.(APP)	
5.	CR. MISC./48923/2014 BAIL IPC 302,307,3 R.BAIL-1	1 CHANDESHWAR CHAUDHARY vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.ARUN KUMAR PANDEY(APP)	
6.	CR. MISC./48926/2014 BAIL 3/4/5/6 IMMOR R.BAIL-1	1 SHATRUGHAN KUMAR @ SHATRUDHAN KUMAR vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.MD . ANSURAL HAQUE (APP)	
7.	CR. MISC./48927/2014 BAIL IPC 302,392 R.BAIL-1	1 PAPPU KUMAR @ PAPPU KUMAR MAHTO @ PAPPU MAHTO vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.RAVI RANJAN	Mr.MADHURANAND JHA(APP)	
8.	CR. MISC./48930/2014 BAIL IPC 302/201/3 R.BAIL-1	1 SANTOSH YADAV vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.JAGDISH PRASAD SINGH	Mr.JITENDRA KUMAR RAI 1 (APP)	
9.	CR. MISC./48933/2014 BAIL 25(1-B)A/26/3 R.BAIL-1	1 KANGRESH YADAV @ UMESH SINGH vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.M.K. NIRALA (APP)	
10.	CR. MISC./48937/2014 BAIL IPC 302/147/1 R.BAIL-1	1 BADRI YADAV & ANR. vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.U.L.VERMA (APP)	
11.	CR. MISC./48938/2014 BAIL IPC 307/323/3 R.BAIL-1	1 DINDAYAL TANTI vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.GANESH SHARMA	Mr.ANANT KUMAR (APP)	
12.	CR. MISC./48939/2014 BAIL IPC 302,307,1 R.BAIL-1	1 AFTAB ALAM vs THE STATE OF BIHAR	Mr.RASHID ZAFAR Mr.MUKUND KUMAR Mr.DHANANJAY KUMAR	Mr.SHARDANAND JHA(APP)	
13.	CR. MISC./48941/2014 BAIL IPC 307,395,3 R.BAIL-1	1 SUJEET KHAIRA vs THE STATE OF BIHAR	Mr.PRABHAT RANJAN SINGH	Mr.INDU BALA PANDEY(APP)	
14.	CR. MISC./48945/2014 BAIL IPC 304B,34 R.BAIL-1	1 SANTOSH KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.DILIP KUMAR ROY	Mr.AJIT KUMAR(APP)	
15.	CR. MISC./48947/2014 BAIL IPC 395,27 A. R.BAIL-1	1 CHHOTU PODDAR vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.MEENA SINGH(APP)	
16.	CR. MISC./48953/2014 BAIL IPC 147,148,1 R.BAIL-1	1 JANESHWAR RAJBANSHI vs THE STATE OF BIHAR	Smt.LEELAWATI KUMARI	Mr.B.M.P.SINHA(APP)	
17.	CR. MISC./48955/2014 BAIL IPC 302/147/1 R.BAIL-1	1 PABO DEVI & ANR vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.DASRATH MEHTA (APP) Mr.AJIT KUMAR SINGH	
18.	CR. MISC./48956/2014 BAIL IPC 304B,34 R.BAIL-1	1 GEETA CHOUDHARY & ANR vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR SINGH	Mr.SATYAVRAT VERMA(APP)	
19.	CR. MISC./48957/2014 with BAIL IPC 147,148,1 R.BAIL-1	1 RAJA KEWAT vs THE STATE OF BIHAR	Mr.PRITHVI NATH MISHRA	Mr.NAWAL KISHORE PRASAD(APP) Mr.ANAND KISHORE CHOUDHARY	
20.	CR. MISC./49436/2014 BAIL IPC 302/307/1 R.BAIL-1	1 MANOJ KEWAT vs THE STATE OF BIHAR	Mr.PRITHVI NATH MISHRA	Mr.NAWAL KISHORE PRASAD (APP)	
21.	CR. MISC./48960/2014 with BAIL IPC 302,307,3 R.BAIL-1	1 SUMA RANA @ SUMMA KUMARI @ SUMA DEVI vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.JAVED ASLAM	Mr.DILIP KUMAR(APP)	
22.	CR. MISC./49195/2014 with BAIL IPC 147,148,1 R.BAIL-1	1 RAVI YADAV vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA Mr.SHIVENDRA KUMAR SINHA	Mr.PRADIP NR.KUMAR(APP)	
23.	CR. MISC./49761/2014 BAIL IPC 302,307,3 R.BAIL-1	1 SAVITA MARANDI @ KANJHLI @ SABITA DI vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.JAVED ASLAM	Mr.DILIP KUMAR(APP)	
24.	CR. MISC./48964/2014 BAIL IPC 147,148,1 R.BAIL-1	1 KAPILDEO YADAV & ANR. vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.T.N.THAKUR (APP)	
25.	CR. MISC./48986/2014 BAIL IPC 323/452/5 R.BAIL-1	1 NEERAJ KUMAR vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.SUBHASH CHANDRA MISHRA (APP)	

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26.	CR. MISC./48989/2014 BAIL IPC 307/379/3 R.BAIL-1	1	SHARWAN MAHTO vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR	Mr.SANJAY KUMAR (APP)
27.	CR. MISC./48994/2014 BAIL IPC 302/34 R.BAIL-1	1	MUKESH SINGH vs THE STATE OF BIHAR	Mr.MURARI PRASAD SINHA Mr.ARUN KUMAR SINHA	Mr.ARUN KUMAR (APP)
28.	CR. MISC./48995/2014 BAIL IPC 302/34 R.BAIL-1	1	MD. RAHIS @ RAIS vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.RAM CHANDRA SINGH (APP)
29.	CR. MISC./49000/2014 BAIL IPC 406/420/3 R.BAIL-1	1	RAGHUWIR MALHAR @ RAGHUWIR MALLAH @ PRAVEEN @ PRAVEER & ORS vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.JITENDRA KUMAR RAI 1 (APP)
30.	CR. MISC./49003/2014 BAIL 5 IMMORAL TRA R.BAIL-1	1	MAHENDRA CHAUDHARY vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.RINA SINHA (APP)
31.	CR. MISC./49004/2014 BAIL IPC 341,323,3 R.BAIL-1	1	GANAURI SONI & ANR. vs THE STATE OF BIHAR	Mr.KUMAR KAMAL NAYAN	Mr.DILIP KUMAR(APP)
32.	CR. MISC./49008/2014 BAIL IPC 395 & 3/4 R.BAIL-1	1	GUDDU NAT vs THE STATE OF BIHAR	Mr.BIMALESH KUMAR Mr.PRAKASH SHEKHAR KUMAR	Mr.VEENA KUMARI JAISWAL(APP)
33.	CR. MISC./49012/2014 BAIL IPC 363,365 R.BAIL-1	1	SHARAD KUMAR @ SARAD KUMAR vs THE STATE OF BIHAR	Mr.SURYA NARAYAN YADAV	Mr.SUMAN KUMARI SINGH (APP)
34.	CR. MISC./49014/2014 BAIL IPC 302,34 R.BAIL-1	1	MD. ASHISH @ BISHU @ BISHO vs THE STATE OF BIHAR	Mr.NAFISUZZOHA	Mr.MADHURI LATA(APP)
35.	CR. MISC./49016/2014 BAIL IPC 304B,34 R.BAIL-1	1	MANNU SHARMA vs THE STATE OF BIHAR	Mr.AJAY NANDAN SAHAY	Mr.ARUN KR SINGH NO.-5 (APP),Mr.CHANDRA SHEKHAR VERMA Mr.RADHA MOHAN PANDEY Mr.BHARAT BHUSHAN(APP)
36.	CR. MISC./49021/2014 BAIL IPC 287,304 R.BAIL-1	1	SURENDRA SINGH vs THE STATE OF BIHAR	Mr.RAJIVE RANJAN SINGH Mr.SUNIL KUMAR SINGH	Mr.H.A.KHAN(APP)
37.	CR. MISC./49028/2014 BAIL IPC 147,148,1 R.BAIL-1	1	RAM NARESH RAI @ NARESH RAI & ANR vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.H.A.KHAN(APP)
38.	CR. MISC./49029/2014 BAIL IPC 395,412 R.BAIL-1	1	DIPAK TANTI vs THE STATE OF BIHAR	Mr.UMESH PRASAD Mr.MRITYUNJAY KUMAR	Mr.TAPESHWAR SHARMA(APP)
39.	CR. MISC./49036/2014 BAIL IPC 380,451,4 R.BAIL-1	1	RAHUL SINGH @ BILLA @ TINKU SINGH vs THE STATE OF BIHAR	Mr.BINAY KUMAR	Mr.H.A.KHAN(APP)
40.	CR. MISC./49037/2014 BAIL IPC 307,323,3 R.BAIL-1	1	MUNDRIKA SINGH vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD	Mr.RAM SHANKAR DAS(SPL.P.P.)
41.	CR. MISC./49038/2014 BAIL IPC 414,34 R.BAIL-1	1	MD. ALI HASAN vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.C.SEN PD.SINGH(APP)
42.	CR. MISC./49039/2014 BAIL IPC 366A,363 R.BAIL-1	1	RAHUL KUMAR @ RAHUL RAM vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.MEENA SINGH(APP)
43.	CR. MISC./49045/2014 BAIL IPC 304,429 R.BAIL-1	1	KUNAL KUMAR YADAV vs THE STATE OF BIHAR	Mr.DR. SATYENDRA KR SRIVASTAVA Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.MD.ARIF(APP)
44.	CR. MISC./49049/2014 BAIL IPC 379,411,3 R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	Mr.ANSHU DHAR SHARMA	Mr.U.L.VERMA(APP)
45.	CR. MISC./49050/2014 BAIL IPC 147,148,1 R.BAIL-1	1	HEMAN YADAV @ KAKAJI vs THE STATE OF BIHAR	Mr.S. JAMIL AKHTAR	Mr.ANANT KUMAR (APP)
46.	CR. MISC./49053/2014 BAIL 25(1-B)A/26 A R.BAIL-1	1	TULSI CHAUHAN vs THE STATE OF BIHAR	Mr.VISHWA RANJAN CHOUHARY	Mr.R.B.S. PAHEPURI (APP)
47.	CR. MISC./49057/2014 BAIL IPC 147,148,1 R.BAIL-1	1	MD. SADIK & ORS vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.BINOD KUMAR SINHA	Mr.RAJIV NAYAN(APP) Mr.SHAIKENDRA KUMAR SINGH
48.	CR. MISC./49064/2014 BAIL IPC 307/147/1 R.BAIL-1	1	NIRAJ PASWAN @ NIRAJ KUMAR vs THE STATE OF BIHAR	Mr.KUNWAR NARAYAN JAMUAR	Mr.NITYA NAND TIWARY (APP)
49.	CR. MISC./49071/2014 BAIL IPC 328/395 R.BAIL-1	1	SHAMBHU RAM vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.MADAN JEET KUMAR	Mr.RAM NARESH RAI (APP)
50.	CR. MISC./49072/2014 BAIL IPC 307/379/3 R.BAIL-1	1	ABDUL QUIYUM vs THE STATE OF BIHAR	Mr.MANISH KUMAR Mr.MD. ZIAUL QUAMAR	Mr.HIRDAY PRASAD SINGH (APP)
51.	CR. MISC./49073/2014 BAIL IPC 302,201,3 R.BAIL-1	1	SHANKAR SAO @ RAMA SHANKAR SAO @ RAM SHANKAR SAO vs THE STATE OF BIHAR	Mr.ASHWANI KUMAR SINHA	Mr.MADHURANAND JHA(APP)
52.	CR. MISC./49080/2014 BAIL IPC 307/387/3 R.BAIL-1	1	RAM BABU RAI vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.ANITA KUMARI SINGH (APP)
53.	CR. MISC./49082/2014 BAIL IPC 419/420/4 R.BAIL-1	1	MD. SAFIRUDDIN @ JAMIL vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD	Mr.ASHOK KUMAR SINGH (APP)

Friday the 20th February 2015
Court No. 10 (AT 02:15 P.M.)
Mr. Justice Ahsanuddin Amanullah

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION</u>				
1.	CR. MISC./49089/2014 BAIL IPC 379/411 R.BAIL-1	1 KRISHNA KUMAR SONI vs THE STATE OF BIHAR	Mr.SURESH CHAND GIRI Mr.PRAVIN KUMAR SINHA	Mr.BINOD KUMAR 3 (APP)
2.	CR. MISC./49093/2014 BAIL IPC 376,120B R.BAIL-1	1 RANJEET KUMAR @ RANJEET KUMAR TANTI @ RANJIT TANTI vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.JITENDRA KR. ROY NO.1(APP)
3.	CR. MISC./49094/2014 BAIL IPC 302/307/5 R.BAIL-1	1 ANUP YADAV vs THE STATE OF BIHAR	Mr.MD. JAVED JAFAR KHAN	Mr.C.SEN PRASAD SINGH (APP)
4.	CR. MISC./49096/2014 BAIL IPC 302,147,1 R.BAIL-1	1 SUDARSHAN BHAGAT & ANR vs THE STATE OF BIHAR	Mr.NARESH DIKSHIT	Mr.KANHAIYA KISHORE(APP)
5.	CR. MISC./49097/2014 BAIL IPC 447,341,3 R.BAIL-1	1 ASHISH SINGH @ ASHISH KUMAR SINGH vs THE STATE OF BIHAR	Mr.NAFISUZZOHA	Mr.T.N.THAKUR (APP)
6.	CR. MISC./49098/2014 BAIL IPC 406 R.BAIL-1	1 RANJEET RAM @ DHANANJAY RAM @ DHANANJAY vs THE STATE OF BIHAR	Mr.UDAY KUMAR	Mr.SANJAY KR. SINGH(APP)
7.	CR. MISC./49101/2014 BAIL IPC 302,34 R.BAIL-1	1 RAJIV KUMAR vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH	Mr.BRAJ KISHORE PD. Mr.VASANT VIKAS
8.	CR. MISC./49103/2014 BAIL IPC 302,34,27 R.BAIL-1	1 MANOJ MAHTO vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.SHYAM BIHARI SINGH(APP)
9.	CR. MISC./49107/2014 BAIL IPC 447,376, R.BAIL-1	1 RAM KUMAR PRASAD @ RAM PUKAR PRASAD vs THE STATE OF BIHAR	Mr.ANIL CHANDRA	Mr.NITYANAND(APP)
10.	CR. MISC./49110/2014 BAIL IPC 302,364,2 R.BAIL-1	1 VEENA DEVI vs THE STATE OF BIHAR	Mr.LOVEKUSH KUMAR Mr.SACHCHIDANAND CHOUHARY	Mr.AMBIKA BHAGAT(APP)
11.	CR. MISC./49111/2014 BAIL IPC 302,34 R.BAIL-1	1 LAXMI MAHTO & ORS. vs THE STATE OF BIHAR	Mr.KUMARI SUJATA SINHA Mr.UPENDRA KUMAR	Mr.M.RAB(APP)
12.	CR. MISC./49113/2014 BAIL IPC 302 R.BAIL-1	1 FUL MOHAMAD @ BIJALI vs THE STATE OF BIHAR	Mr.RAM NARESH SINGH	Mr.MUSTAQUE ALAM(APP)
13.	CR. MISC./49115/2014 BAIL IPC 307,447,3 R.BAIL-1	1 SUNIL KUMAR @ SUNIL KUMAR SINGH vs THE STATE OF BIHAR	Mr.RAM SHANKAR DAS	Mr.MANOJ KUMAR-I(APP) Mr.SUNIL KUMAR SINGH
14.	CR. MISC./49119/2014 BAIL IPC 302,201,3 R.BAIL-1	1 BACHCHAN SAHNI vs THE STATE OF BIHAR	Mr.RANJAN KUMAR	Mr.PARMESHWAR MEHTA(APP) Smt.ANITA KUMARI Mr.CHANDAN Mr.ANISH CHANDRA(APP)
15.	CR. MISC./49122/2014 BAIL IPC 394,411 R.BAIL-1	1 SANTOSH SHARMA vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	Mr.ANISH CHANDRA(APP)
16.	CR. MISC./49125/2014 BAIL IPC 304B & 3/ R.BAIL-1	1 RAJU KUMAR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR Mr.DEEPAK KUMAR	Mr.RAM BACHAN SINGH (APP)
17.	CR. MISC./49128/2014 BAIL IPC 406/420 R.BAIL-1	1 HARDEO RAM vs THE STATE OF BIHAR	Mr.AJIT RANJAN KUMAR	Mr.RAM BACHAN SINGH (APP)
18.	CR. MISC./49133/2014 BAIL IPC 341,323,3 R.BAIL-1	1 MD. ASHIK @ BISHWA @ BISHO & ANR vs THE STATE OF BIHAR	Mr.DR. SANJAY KUMAR SINGH	Mr.P.K.CHOURSIIYA(APP)
19.	CR. MISC./49134/2014 BAIL IPC 307/341/3 R.BAIL-1	1 NARESH SAHANI vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.UDAY PRATAP SINGH (APP) Mr.ANANG MOHAN SINHA
20.	CR. MISC./49135/2014 BAIL 25(1-B)/A/26 A R.BAIL-1	1 UMESH SINGH vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.RAJ KUMAR	Mr.AJAY KUMAR 1 (APP)
21.	CR. MISC./49136/2014 BAIL IPC 392 R.BAIL-1	1 ASHOK RAUT vs THE STATE OF BIHAR	Mr.ANJANI PARASHAR	Mr.SANJAY KR. TIWARY NO.1 (APP)
22.	CR. MISC./49137/2014 BAIL IPC 302/328/3 R.BAIL-1	1 CHANDRAMANI PRASAD vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.JAI PRAKASH SINGH Mr.SATYENDRA PRASAD SINGH	Mr.UDAY CHANDRA PRASAD (APP)
23.	CR. MISC./49138/2014 BAIL IPC 304B,34 & R.BAIL-1	1 PRADIP DAS vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.GAJENDRA PD. YADAV(APP)
24.	CR. MISC./49139/2014 BAIL IPC 395 R.BAIL-1	1 GORA BHUIAN vs THE STATE OF BIHAR	Mr.S. JAMIL AKHTAR	Mr.ANISH CHANDRA (APP)

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25.	CR. MISC./49140/2014 BAIL IPC 376 R.BAIL-1	1	MD. ANARUL HAQUE @ ANWARUL HAQUE @ ANARUL vs THE STATE OF BIHAR	Mr.SUDHA CHANDRA Mr.SURENDRA KUMAR SINGH	Mr.DR.KUMAR UDAY PRATAP (APP) Mr.JITENDRA KUMAR PANDEY
26.	CR. MISC./49141/2014 BAIL IPC 364,395,4 R.BAIL-1	1	MD. ASLAM @ BADHWA @ BUDHWA vs THE STATE OF BIHAR	Mr.BRAJ NANDAN KUMAR TIWARY	Mr.GANESH PD. SINGH(APP)
27.	CR. MISC./49142/2014 BAIL 25(1-B)A/26 A R.BAIL-1	1	RAHUL YADAV @ RAHUL KUMAR vs THE STATE OF BIHAR	Mr.KUMAR DHIRENDRA PRATAP SINGH Mr.SATYENDRA PRASAD SINGH	Mr.INDRA KUMAR SINGH (APP)
28.	CR. MISC./49143/2014 BAIL IPC 302,120B, R.BAIL-1	1	ARJUN SINGH vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.SHYAM BIHARI SINGH(APP)
29.	CR. MISC./49145/2014 BAIL IPC 302,201,3 R.BAIL-1	1	BIRBAL YADAV & ANR vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.AMIT KR. RAKESH(APP) Mr.AMARNATH JHA
30.	CR. MISC./49153/2014 BAIL IPC 406/420/3 R.BAIL-1	1	RAM BABU GIRI vs THE STATE OF BIHAR	Mr.KUMARI JYOTI	Mr.ASHOK KUMAR SINGH 1 (APP) Mr.ARVIND KUMAR Mr.LAL BAHADUR PANDEY
31.	CR. MISC./49154/2014 BAIL IPC 302,201,3 R.BAIL-1	1	SUBODH TIWARI vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.MADAN KUMAR(APP)
32.	CR. MISC./49155/2014 BAIL IPC 341,323,3 R.BAIL-1	1	PRADEEP SINGH & ORS. vs THE STATE OF BIHAR	Mr.KUNDAN KUMAR SINGH	Mr.UMANATH MISHRA(APP)
33.	CR. MISC./49157/2014 BAIL IPC 379,436,3 R.BAIL-1	1	KAILASH CHOUHAN vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.ASHA KUMARI	Mr.INDRA KUMAR SINGH(APP)
34.	CR. MISC./49158/2014 BAIL IPC 452,326,3 R.BAIL-1	1	MANORANJAN KUMAR RAI @ MANOJAN KUMAR ROY @ MANORANJAN KUMAR vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD	Mr.ANUJ KR.SRIVASTAV(APP) Mr.DHANANJAY KUMAR PANDEY
35.	CR. MISC./49159/2014 BAIL IPC 302,201,1 R.BAIL-1	1	PRANAV KUMAR YADAV vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.AKBAR ALI(APP) Mr.SUBHASH KUMAR JHA
36.	CR. MISC./49160/2014 BAIL IPC 379 R.BAIL-1	1	RUDAL SINGH vs THE STATE OF BIHAR	Mr.ARBIND KUMAR Mr.KRISHNA BIHARI	Mr.RAJENDRA NATH JHA(APP)
37.	CR. MISC./49161/2014 BAIL 25,26 A.ACT R.BAIL-1	1	SHIVAM KUMAR SINGH @ NIRAJ SINGH vs THE STATE OF BIHAR	Mr.LOVEKUSH KUMAR	Mr.HIRDAY PRASAD SINGH (APP)
38.	CR. MISC./49162/2014 BAIL IPC 3941,323, R.BAIL-1	1	SUNIL KUMAR vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.UDAY CHAND PRASAD(APP)
39.	CR. MISC./49163/2014 BAIL IPC 379 R.BAIL-1	1	AJAY KUMAR @ AMIT KUMAR vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.RAM BACHAN SINGH(APP)
40.	CR. MISC./49164/2014 BAIL IPC 498A R.BAIL-1	1	MD. ISHTIYAQUE vs THE STATE OF BIHAR	Mr.MANISH KUMAR Mr.MD. ZIAUL QUAMAR	Mr.PARMANAND PRASAD (APP)
41.	CR. MISC./49165/2014 BAIL IPC 366,366A, R.BAIL-1	1	JITLAL RAM vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.ABHAY KUMAR-(APP)
42.	CR. MISC./49166/2014 BAIL IPC 307,385,4 R.BAIL-1	1	BENI YADAV vs THE STATE OF BIHAR	Mr.RAJIVE RANJAN SINGH Mr.ANAND KUMAR	Mr.UMANATH MISHRA(APP)
43.	CR. MISC./49168/2014 BAIL IPC 302,147,3 R.BAIL-1	1	SANJAY PRASAD vs THE STATE OF BIHAR	Mr.PRABHAKAR SINGH	Mr.ABHAY KR. ROY(APP)
44.	CR. MISC./49175/2014 BAIL IPC 366A/34 R.BAIL-1	1	DEVENDRA SAHANI vs THE STATE OF BIHAR	Mr.KAMESHWAR KUMAR Mr.SANJAY KUMAR	Mr.YOGENDRA KUMAR (APP)
45.	CR. MISC./49179/2014 with BAIL IPC 414/406/4 R.BAIL-1	1	DINESH KUMAR PATEL vs THE STATE OF BIHAR	Mr.ANSUL Mr.ANUJ KUMAR	Mr.SATYENDRA PRASAD (APP)
46.	CR. MISC./49464/2014 BAIL IPC 414/406/4 R.BAIL-1	1	RAM BHAROSH SAHANI & ORS vs THE STATE OF BIHAR	Mr.UMESH KUMAR	Mr.RITA VERMA (APP)
47.	CR. MISC./49180/2014 BAIL IPC 302/120B R.BAIL-1	1	SANTOSH KUMAR @ BAKARIYA vs THE STATE OF BIHAR	Mr.BINDESHWAR PRASAD SINGH Mr.AJAY KUMAR Mr.ASHOK KUMAR	Mr.MADHURANAND JHA (APP)
48.	CR. MISC./49181/2014 BAIL IPC 302/34/30 R.BAIL-1	1	SHIVAM BHARTI @ SHIVAM MANDAL & ANR vs THE STATE OF BIHAR	Mr.INDRESHWARI PRASAD MANDAL	Mr.NARENDRA KUMAR SINGH (APP) Mr.RANJAN KUMAR JHA
49.	CR. MISC./49191/2014 BAIL IPC 376,225,3 R.BAIL-1	1	FAIYAZ ALAM vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.SATYENDRA NR. SINGH(APP)
50.	CR. MISC./49192/2014 BAIL IPC 302,201,3 R.BAIL-1	1	BHUSHAN YADAV vs THE STATE OF BIHAR	Mr.SUNIL KUMAR NO.III Mr.BIJENDRA KUMAR	Mr.ARUN KUMAR SINGH NO.-5 (APP)
51.	CR. MISC./49193/2014 BAIL IPC 457,380,5 R.BAIL-1	1	RADHE SHAYAM MAHTO vs THE STATE OF BIHAR	Mr.MANISH JHA	Mr.BINOD KUMAR NO. 3(APP)

Friday the 20th February 2015
Court No. 31 (AT 02:15 P.M.)
Mr. Justice Aditya Kumar Trivedi

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./21144/2012 QUASHING	15 SANDIP KUMAR MURARKA vs THE STATE OF BIHAR & ANR.	Mr.SABAL KUMAR JHA	Mr.UDAI CHAND PRASAD(APP) Mr.SHUBHESH PANDEY	
2.	CR. MISC./21927/2012 with QUASHING	9 SHEO KISHORE @ KANHAIYA vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.SHAILENDRA KUMAR(APP) Mr.VIRENDRA KUAR Mr.MAHESH KUMAR	
3.	CR. MISC./21349/2012 QUASHING	5 PURNANAND RAI & ORS. vs THE STATE OF BIHAR & ANR.	Mr.BIMAL KUMAR	Mr.VIRENDRA KUAR Mr.MAHESH KUMAR	
4.	CR. MISC./22189/2012 QSH F.I.R. FOR DIS	10 RITESH KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR SINGH	Mr.BHARAT BHUSHAN Mr.BINOD PD. SINGH Mr.SUMAN KUMAR JHA	
5.	CR. MISC./22326/2012 QUASHING	5 RAM KALESH SAH vs THE STATE OF BIHAR	Mr.RAVI RANJAN	Mr.GHANSHYAM JHA	
6.	CR. MISC./22515/2012 QUASHING	5 DHEERAJ KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.RAM NARESH SINGH Mr.SANJAY KUMAR @ MANU	Mr.SANDIP KUMAR GAUTAM	
7.	CR. MISC./22697/2012 QUASHING	6 JAGLAL MAHTO @ JAGLAL PRASAD vs STATE OF BIHAR & ANR	Mr.YOGENDRA PRASAD SINHA	Mr.ANIRUDH KUMAR VERMA	
8.	CR. MISC./22770/2012 QUASHING	6 BRAHAMANAND DAS vs STATE OF BIHAR & ANR	Mr.MD. HELAL AHMAD		
9.	CR. MISC./22800/2012 QUASHING	8 ANISH FATMA vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD		
10.	CR. MISC./22892/2012 QSH COMPLAIN FOR O	6 MAHENDRA MAHTHA vs THE STATE OF BIHAR	Mr.RAVI RANJAN	Mr.SUNIL KUMAR Mr.SANTOSH CHANDRA BHASKAR	
11.	CR. MISC./23179/2012 QUASHING(420,406)- QSH COMPLAIN FOR C	5 DR. SANJAY SINGH @ HARENDRA SINGH vs STATE OF BIHAR & ANR	Mr.RAHUL NATH	Mr.J.UPADHYAY(APP) Mr.AJIT KR SINGH Mr.AVINASH Mr.ANUJ KUMAR SINGH	
12.	CR. MISC./23212/2012 QUASHING(414,120B) QUASHING	5 SUNIL KUMAR @ S. KUMAR vs THE STATE OF BIHAR	Mr.DHIRENDRA KR GUPTA Mr.HEM SHANKAR KR SINGH	Mr.R.B.ROY RAMAN (APP)	
13.	CR. MISC./23266/2012 QUASHING(239)-IPC QSH F.I.R. FOR DIS	5 ANIL KUMAR GUPTA vs STATE OF BIHAR & ANR	Mr.RAMCHANDRA SINGH Mr.JITENDRA KUMAR SINGH Mr.DEWENDRA NARAYAN SINGH	Mr.AMRENDRA PRASAD(APP) Mr.SURYA PRAKASH SINGH Mr.JITENDRA PD. SHAHA	
14.	CR. MISC./23301/2012 QUASHING(498(A))-I QSH F.I.R. FOR OTH	7 BASUDEO PANDIT & ORS vs THE STATE OF BIHAR & ANR	Mr.BAM BAHADUR JHA	Mr.AKBAR ALI (APP)	
15.	CR. MISC./23473/2012 QUASHING(406,418)- QUASHING	6 SANJU DEVI & ANR. vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR	Mr.MD.SUFIYAN(APP)	
16.	CR. MISC./23527/2012 QUASHING(304B,498A QUASHING	8 YOGENDRA SINGH @ VIJENDRA SINGH vs THE STATE OF BIHAR & ORS	Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr./SMT.ASHA KUMARI (APP) Mr.LAKSHMI KANT SHARMA Mr.SANTOSH KUMAR PANDEY	
17.	CR. MISC./23534/2012 QUASHING(498(A))/34 QUASHING	6 MD. AFZAL ALIAS @ MD. AFZAL IMAM vs THE STATE OF BIHAR	Mr.SYED QAISAR HASAN	Mr.RAM CHANDRA SAHANI (APP) Mr.RAJEEV RANJAN PRASAD Mr.ANJANI KUMAR SINGH	
18.	CR. MISC./23535/2012 QUASHING(323,379)- QUASHING	10 BINOD KUMAR JHA @ BINOD JHA & ANR. vs STATE OF BIHAR & ANR	Mr.GOPAL TIWARI	Mr.GOPESH KUMAR(APP) Mr.BAM BAHADUR JHA Mr.SUSHIL KUMAR JHA	
19.	CR. MISC./23606/2012 QUASHING(323,147,1 QSH F.I.R. FOR CON	4 NASIB LAL SINGH @ NASIB LAL & ORS. vs STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR SINGH	Mr.MD.NAZIR ANSARI(APP)	
20.	CR. MISC./23627/2012 QUASHING(323,341)- QSH COMPLAIN. FOR	5 BINOD SINGH & ORS. vs THE STATE OF BIHAR & ANR.	Mr.AMARENDRA KR SINGH Mr.AMARENDRA KR SINGH Mr.DIWAKAR SINHA	Mr.SHAILENDRA KUMAR 2(APP) Mr.MANOJ KUMAR SINHA	
21.	CR. MISC./23695/2012 QUASHING(156 CR.P. QSH S.T	9 VIJAY KUMAR SINGH & ORS. vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR BHAGAT	Mr.KUMARI ANITA(APP)	
22.	CR. MISC./23807/2012 QUASHING(420/406/4 QSH COMPLAIN FOR O	5 KAPILDEO OJHA vs THE STATE OF BIHAR & ANR.	Mr.UMA SHANKAR Mr.JAI PRAKASH	Mr.J.K.SINGH (APP) Mr.VIJAY SHANKAR SHRIVASTAVA	
23.	CR. MISC./23896/2012 QUASHING(323,448,3 QSH COMPLAIN FOR C	6 MD. SAHABUDIN @ SAHAB & ORS. vs THE STATE OF BIHAR & ANR.	Mr.VISHWA RANJAN CHOUDHARY Mr.BINOD KUMAR	Mr.ANISH CHANDRA(APP)	
24.	CR. MISC./23939/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	6 SHRI RAJEEV KHANNA, DIRECTOR,BILING TELECOM PVT. LTD. & ORS. vs STATE OF BIHAR & ANR	Mr.KRISHNA MOHAN PRASAD	Mr.LALAN KUMAR (APP) Mr.VIKAS RATAN BHARTI	
25.	CR. MISC./23958/2012 QUASHING(420,468,4 QSH F.I.R. FOR CON	10 ARVIND KUMAR SINGH vs THE STATE OF BIHAR	Mr.RAM SEVAK CHOUDHARY	Mr.RAJENDRA NATH JHA(APP) Mr.ANIL KUMAR SINGH	
26.	CR. MISC./23970/2012 QUASHING(379,323)- QSH F.I.R. FOR CON	10 SHIV PRASAD & ANR vs STATE OF BIHAR & ANR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.GULNAR BEGAM(APP) Mr.BIMLESH KUMAR PANDEY	

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27.	CR. MISC./23974/2012 QUASHING(311)-IPC QSH COMPLAIN FOR O	4	BIMLA DEVI vs STATE OF BIHAR & ANR	Mr.SHASHI DHAR JHA	Mr.NAGESHWAR PD.(APP) Mr.PANKAJ KUMAR DAS Mr.JAI PRAKASH SINGH
28.	CR. MISC./24010/2012 QUASHING(145 CR.P. QSH COMPLAIN FOR O	7	GAUTAM PANDEY vs THE STATE OF BIHAR & ORS	Mr.BINAY KANT MANI TRIPATHI Mr.SHIVJEE PANDEY Mr.AJAY KUMAR MISHRA	Mr.J.UPADHAYAY (APP) Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA
29.	CR. MISC./24018/2012 QUASHING(366A,120B QUASHING	5	SINDHI KUMARI & ANR. vs STATE OF BIHAR & ANR	Mr.PRAVEEN KUMAR AGRAWAL	Mr.AKBAR ALI(APP) Mr.HARENDRA PRASAD
30.	CR. MISC./24212/2012 QSH F.I.R. FOR CON	9	KANTI THAKUR & ORS vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR NO.1	Mr.GAURI SHANKAR GUPTA (APP) Mr.PAWAN KUMAR SINGH
31.	CR. MISC./24282/2012 QUASHING(420/406)- QSH COMPLAIN FOR C	7	MD. MUSTAFA MALLICK @ MUSTAFA JEE vs THE STATE OF BIHAR & ANR.	Mr.VINAY MISTRY	Mr.ANNAT KUMAR (APP) Mr.DR.PANKAJ
32.	CR. MISC./24300/2012 QUASHING(23,24 CON QSH COMPLAIN FOR C	11	HOUSING URBAN DEVELOPMENT CORPORATION LIMIED & ANR vs THE UNION OF INDIA THROUGH THE MINISTRY OF LABOUR AND EMPOLYMENT OFFICE	Mr.SANJAY KUMAR GHOSARVEY	Mr.N. A. SHAMSI (A.S.G.) Mr.SATYA PRAKASHTRIPATHY Mr.MAQBOOL AHMAD (CGC)
33.	CR. MISC./24348/2012 QUASHING(302,376,2 QSH S.T	7	NAUSHAD ALAM vs THE STATE OF BIHAR	Mr.RAJENDRA KISHORE PRASAD Mr.ROHIT KISHORE PRASAD	Mr.ASHA DEVI (APP)
34.	CR. MISC./24490/2012 QSH F.I.R. FOR CON	7	LALAN KUMAR JHA & ORS. vs STATE OF BIHAR & ANR	Mr.SAMEER RANJAN	
35.	CR. MISC./24601/2012 QUASHING(245 CR.P. QSH COMPLAIN FOR O	4	INDRADEO DAS & ORS. vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR Mr.SUSHANT KUMAR	Mr.ANSUIYA JAISWAL(APP)
36.	CR. MISC./24603/2012 QUASHING(409)-IPC QSH F.I.R. FOR CON	6	SUNIL KUMAR VERMA vs THE STATE OF BIHAR	Mr.ASHISH GIRI Mr.RAJU GIRI	Mr.U.S.P.SINGH(APP)
37.	CR. MISC./24816/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR CON	7	PRABHAT KUMAR SINGH @ PRABHASH KUSHWAHA vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.AMIT KUMAR RAKESH(APP)
38.	CR. MISC./24818/2012 QUASHING(304B)-IPC QSH S.T	8	SAMDHIR SINGH @ SAMTHIR SINGH vs THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.RAVI RANJAN	Mr.C.JAWAHAR (APP)
39.	CR. MISC./24969/2012 QUASHING(379)-IPC QSH COMPLAIN FOR C	5	MD. CHAND & ANR. vs STATE OF BIHAR & ANR	Mr.RATNESH KUMAR SINGH Mr.SUNIL KUMAR MISHRA Mr.SANJAY KUMAR	Mr.DR. RAVINDRA KUMAR(APP) Mr.DILIP KUMAR NO. 1
40.	CR. MISC./24973/2012 QUASHING(420/120B) QSH F.I.R. FOR DIR	7	AKHILESH KUMAR vs THE STATE OF BIHAR	Mr.DHIRENDRA NATH JHA Mr.KESHAV PRASAD NIRALA	Mr.A.M.P.MEHTA (APP)
41.	CR. MISC./25062/2012 QUASHING(420)-IPC QSH F.I.R. FOR CON	9	A.K.GUPTA @ DR. A.K.SAH vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR PANDEY	Mr.ARUN KUMAR SINGH 5(APP)
42.	CR. MISC./25076/2012 QUASHING(239 CR.P. QSH F.I.R. FOR OTH	7	RAM BILASH CHAUDHARY vs STATE OF BIHAR & ANR	Mr.DHIRENDRA NATH JHA	Mr.C.SEN PD.SINGH(APP)
43.	CR. MISC./25094/2012 QUASHING(307,323,3 QUASHING	7	MANOJ RAI & ORS. vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA Mr.DR. RAJESH KR SINGH Mr.JYOTSNA KUMARI	Mr.PRANAV KUMAR(APP) Mr.RAJEEV RANJAN SINHA
44.	CR. MISC./25175/2012 QUASHING(498(A),4 QSH COMPLAIN FOR C	8	PRITHVI CHAND SAHANI & ANR. vs STATE OF BIHAR & ANR	Mr.RAJESH MOHAN	Mr.BIPIN KUMAR (APP) Mr.SHAIENDRA KUMAR JHA
45.	CR. MISC./25193/2012 QUASHING(406,420,4 QSH COMPLAIN FOR O	6	BIRJU KUMAR vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR	Mr.SHARDA KUMARI(APP)
46.	CR. MISC./25198/2012 QUASHING(323/504/5 QSH COMPLAIN FOR C	9	SUDHIR KUMAR vs THE STATE OF BIHAR & ANR.	Mr.NITYANAND KUMAR	Mr.RAJENDRA SINGH SHASTRY (APP) Mr.AJAY KUMAR GAUTAM
47.	CR. MISC./25203/2012 QUASHING(467,420,4 QSH COMPLAIN FOR C	7	BIMAL SINGH & ORS vs STATE OF BIHAR & ANR	Mr.PAWAN KUMAR	Mr.UMA NATH MISHRA (APP)
48. with	CR. MISC./25234/2012 QUASHING(498(A))-I QSH F.I.R. FOR CON	6	NIRAJ KUMAR & ORS. vs THE STATE OF BIHAR	Mr.RAVI KUMAR PANDAY	Mr.R.B.ROY RAMAN(APP) DR. CHANDRA SHEKHAR AZAD
49. with	CR. MISC./25866/2011 QSH F.I.R. FOR CON	6	ARUN KUMAR & ORS. vs THE STATE OF BIHAR	Mr.RAVI KUMAR PANDAY	Mr.T.N.THAKUR (APP) DR.CHANDRA SHEKHAR AZAD
50. with	CR. MISC./25953/2011 QSH F.I.R. FOR CON	6	NIRAJ KUMAR vs THE STATE OF BIHAR	Mr.RAVI KUMAR PANDAY	Mr.T.N.THAKUR(APP) DR.CHANDRA SHEKHAR AZAD
51.	CR. MISC./25880/2011 QSH F.I.R. FOR CON	6	ROBINS KUMAR vs THE STATE OF BIHAR	Mr.RAVI KUMAR PANDAY	Mr.T.N.THAKUR (APP) DR.CHANDRA SHEKHAR AZAD
52.	CR. MISC./25262/2012 QUASHING(323/313/3 QSH COMPLAIN FOR C	7	MD. SHARIF @ GAILHU & ORS. vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR RANA	Mr.RAJ BALLABH SINGH (APP)
53.	CR. MISC./25263/2012 QUASHING(406,420,3 QSH COMPLAIN FOR C	7	VODAFONE SPACETEL LIMITED vs STATE OF BIHAR & ANR	Mr.RATNAKAR PANDEY	Mr.DR.M.K.GAUATM (APP)
54.	CR. MISC./25527/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	5	SHASHI BHUSHAN RAI vs STATE OF BIHAR & ANR	Mr.DIGVIJAY KUMAR OJHA	Mr.PANCHANAND PANDIT (APP) Mr.RANJEET KUMAR Mr.SUNIL KUMAR

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Court No. 28 (AT 02:15 P.M.)
Mr. Justice Rajendra Kumar Mishra

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION</u>				
1.	CR. MISC./25543/2012 QUASHING(498A/406/ QSH COMPLAIN FOR C	7 RAJESH KUMAR SHARMA & ORS. vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR SINGH	Mr.R.B.S.PAHEPURI (APP)
2.	CR. MISC./25545/2012 QUASHING(376)-IPC QSH COMPLAIN FOR O	7 EZAZ AHMAD @ SHEIKH EZAZ AHMAD & ANR. vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA	Mr.YOGENDRA KUMAR (APP)
3.	CR. MISC./25638/2012 with QUASHING(498A,406, QSH F.I.R. FOR OTH	5 SABINA KHANAM & ORS. vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA Mr.DR. RAJESH KUMAR SINGH	Mr.B.RAM(APP) Mr.FIROZ AHMAD
4.	CR. MISC./33400/2012 QUASHING(498A/406/ QSH F.I.R. FOR OTH	6 MASOOD KHAN CHOUDHARY @ ABDUL MASOOD KHAN CHOUDHARY vs STATE OF BIHAR & ANR	Mr.DR. RAJESH KUMAR SINGH Mr.CHANDRA MOHAN JHA Mr.BIRENDRA KUMAR SINGH	Mr.RAM PRIYA SARAN SINGH (APP) Mr.FIROZ AHMAD
5.	CR. MISC./25643/2012 QUASHING(420,467,4 QSH COMPLAIN. FOR	6 PARMANAND THAKUR & ORS. vs THE STATE OF BIHAR & ANR.	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.RAM SEVAK CHOUDHARY(APP)
6.	CR. MISC./25690/2012 QUASHING(341,323,5 QSH F.I.R. FOR CON	10 GIRJA DEVI & ORS vs STATE OF BIHAR & ANR	Mr.JHARKHANDI UPADHYAY Mr.MANINDRA KISHORE SINGH	Mr.SANJAY KR.SINGH(APP) Mr.DEEPAK KUMAR
7.	CR. MISC./25717/2012 QUASHING(323,379,4 QSH COMPLAIN FOR C	6 KRISHNA YADAV & ORS. vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.JHARKHANDI UPADHAYAY(APP)
8.	CR. MISC./25719/2012 QUASHING(498A)-IPC QUASHING	6 FIROZ ALAM vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA Mr.DR. RAJESH KUMAR SINGH Mr.JYOTSNA KUMARI	Mr.ASHRAF ANSARI(APP)
9.	CR. MISC./25729/2012 QUASHING(3/5 E/S A QSH F.I.R. FOR CON	6 PRASADI SAH & ANR. vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR GUPTA Mr.DEEPAK KUMAR Mr.RANANJAY KUMAR	Mr./SMT.VEENA RANI PD.(APP)
10.	CR. MISC./25767/2012 QUASHING(498A,313/ QSH F.I.R. FOR CON	8 AJEET PANDEY & ORS. vs THE STATE OF BIHAR	Mr.SATYAPAL SINGH	Mr.L.;ALAN KUMAR (APP) Mr.ATUL KUMAR PANDEY
11.	CR. MISC./25778/2012 QUASHING(498A,323, QSH COMPLAIN FOR C	5 PRABODH KUMAR MISHRA & ORS. vs THE STATE OF BIHAR & ANR.	Mr.SIYA RAM SHAHI Mr.RAKESH KUMAR	Mr.AJIT KUMAR(APP)
12.	CR. MISC./25786/2012 with QUASHING(379)-IPC QSH COMPLAIN FOR O	7 KAMLESH PRASAD @ KAMLESH RAM & ANR. vs STATE OF BIHAR & ANR	Mr.RAJIVA RANJAN Mr.JAY RAM PRASAD	Mr.NAVENDRA KUMAR SINGH(APP) Mr.PANKAJ KUMAR Mr.NIRAJ KUMAR VERMA Mr.RANA BALJIT SINGH Mr.PRAMOD KUMAR SINGH
13.	CR. MISC./20125/2012 QSH COMPLAIN FOR O	6 RAJEEV KUMAR vs THE STATE OF BIHAR & ANR.	Mr.RAJIVA RANJAN	Mr.SHARDA KUMARI(APP) Mr.RANA BALJIT SINGH
14.	CR. MISC./25794/2012 QUASHING(406/420)- QSH F.I.R. FOR CON	5 MD. ISRAIL UDDIN & ANR vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR BHARTEE Mr.SHIV SHANKAR PRASAD Mr.JAINENDRA KUMAR PUSHKAR Mr.RATNESH KUMAR PATHAK Mr.SUBHASH KISHORE VERMA	Mr.UDAI PRATAP SINGH (APP)
15.	CR. MISC./25846/2012 QUASHING(323,379,1 QSH COMPLAIN FOR C	6 BAIJU SAH & ORS. vs STATE OF BIHAR & ANR	Mr.RANA VIKRAM SINGH Mr.MANISH KUMAR NO 13	Mr.S.DAYAL(APP)
16.	CR. MISC./25848/2012 QUASHING(323,379)- QSH COMPLAIN FOR C	6 MD. TANVEER @ TANVEER ANSARI vs THE STATE OF BIHAR & ANR	Mr.NAKUL KUMAR JAMUAR	Mr.R.B.ROY RAMAN(APP)
17.	CR. MISC./25880/2012 QUASHING(406,407,4 QUASHING	6 BIRENDRA KUMAR vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.JYOTI PRABHAKAR	Mr.MAYANAND JHA(APP)
18.	CR. MISC./25908/2012 with QUASHING(498A,494, QSH F.I.R. FOR CON	10 PAWAN KUMAR YADAV & ANR. vs THE STATE OF BIHAR	Mr.MD. SHAMIMUL HODA Mr.SURYA NARAYAN YADAV	Mr.MAYANAND JHA (APP) Mr.BINOD KUMAR SINHA Mr.MANOJ KUMAR
19.	CR. MISC./25952/2012 QUASHING(494/498A) QSH F.I.R. FOR CON	8 PAWAN KUMAR YADAV & ORS vs STATE OF BIHAR & ANR	Mr.MD. SHAMIMUL HODA Mr.SURYA NARAYAN YADAV	Mr.MAYANAND JHA (APP) Mr.BINOD KUMAR SINHA Mr.MANOJ KUMAR
20.	CR. MISC./25946/2012 QUASHING(406)-IPC QSH COMPLAIN FOR C	8 PRABHAT KUMAR CHOUDHARY vs STATE OF BIHAR & ANR	Smt.VEENA KUMARI JAISWAL Mr.CHANDRA KALA JAISWAL	Mr.NAWAL KISHORE PD.(APP) Mr.JAI PRAKASH SHARMA Mr.KUNWAR NARAYAN JAMUAR
21.	CR. MISC./25989/2012 QUASHING(420)-IPC QSH F.I.R. FOR DIS	5 KALWANT SINGH vs THE STATE OF BIHAR	Mr.AWADHENDRA KUMAR	Mr.UMESHANAND PANDIT(APP) Mr.VINAY MISTRY
22.	CR. MISC./26025/2012 QUASHING(418)-IPC QSH COMPLAIN FOR C	6 AWADH KISHORE THAKUR vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR	Mr.NAVIN KR. PANDEY (APP) Mr.ROHIT MISHRA

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23.	CR. MISC./26045/2012 QUASHING(467,420,4 QSH F.I.R. FOR CON	6	MUN MAHESH THAKUR & ORS vs STATE OF BIHAR & ANR	Mr.ARABIND NATH PANDEY	Mr.SATYENDRA NR. SINGH (APP)
24. with	CR. MISC./26047/2012 QUASHING(25(I-B)A, QSH F.I.R. FOR DIR	9	MAHESHWARI MEHTA & ANR vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.VINOD SHANKAR MODI (APP)
25.	CR. MISC./31058/2013 QUASHING(25,26,35 QSH F.I.R. FOR DIR	7	MAHESHWRI MEHTA vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.JAGDHAR PRASAD (APP)
26.	CR. MISC./26072/2012 QUASHING(409/34)-I QSH F.I.R. FOR CON	13	BACHHU SAO @ BACHHU PRASAD vs THE STATE OF BIHAR	Mr.SANJAY KUMAR PANDEY	Mr.RAJENDRA PD.NAT(APP)
27.	CR. MISC./26752/2012 QUASHING(498A/34)- QSH F.I.R. FOR CON	12	PRAMOD KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.DURGESH NANDAN Mr.KIRANSINHA	Mr.HARENDRA PRASAD (APP) Mr.MANISH KUMAR Mr.KUMARI SUJATA SINHA Mr.UPENDRA KUMAR
28.	CR. MISC./26761/2012 QUASHING(3 P/P ACT QSH F.I.R. FOR CON	9	SMT. RANI DEVI & ANR vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.PARMESHWAR MEHTA (APP) Mr.UMANATH MISHRA Mr.RAJESH KUMAR(APP)
29.	CR. MISC./26762/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	4	SURENDRA SINGH vs STATE OF BIHAR & ANR	Mr.RAKESH SINGH Mr.BHASKAR SHANKAR Mr.MITHILESH KUMAR SINGH	Mr.RAJESH KUMAR(APP)
30.	CR. MISC./26776/2012 QUASHING(227)-IPC QSH S.T	12	CHHATHU RAJBHAR vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR	Mr.RAJESH KUMAR(APP) Mr.MRITUNJAY PRASAD SINGH Mr.ASHISH GIRI Mr.VIKAS RATAN BHARTI Mr.LOKESH KUMAR SINGH Mr.B.M.P.SINHA(APP) Mr.SURESH PRASAD SAH @ BARANWAL Mr.S.DAYAL(APP)
31.	CR. MISC./26799/2012 QUASHING(304)-IPC QSH COMPLAIN FOR C	11	DR. MANGILAL MAHESREE @ DR. M.L.MAHESHWARI vs STATE OF BIHAR & ANR	Mr.DHANANJAYA NATH TIWARI Mr.SANJIV SHARAN	Mr.SDAYAL(APP)
32.	CR. MISC./26909/2012 QUASHING(145)-IPC QSH COMPLAIN FOR O	6	AMRENDU KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJAN	Mr.S.DAYAL(APP)
33.	CR. MISC./26950/2012 QUASHING(420,120B) QSH F.I.R. FOR CON	11	ARBIND SHARMA vs THE STATE OF BIHAR & ORS	Mr.TEJ NARAYAN SINGH Mr.SATYENDRA PRASAD SINGH	Mr.RAM NARESH ROY (APP)
34.	CR. MISC./26982/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	7	PRABHAT KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.SUNEIL KUMAR THAKUR	Mr.UPENDRA KUMAR (APP) Mr.RANJAN KUMAR JHA
35.	CR. MISC./27056/2012 QUASHING(364A,120B QSH F.I.R. FOR CON	10	ASHWANI KUMAR @ DEEPU vs THE STATE OF BIHAR	Mr.GANESH PRASAD SINGH Mr.PRABHAT KUMAR SINGH	Mr.ANUJ KUMAR SRIVASTAVA(APP)
36.	CR. MISC./27068/2012 QUASHING(379 QUASHING	8	NUNU JHA vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.S.EHTESHAMUDDIN (APP) Mr.VIJAY KUMAR
37.	CR. MISC./27092/2012 QUASHING(498A)-IPC QUASHING	10	DILIP RAI @ DILIP KUMAR RAI & ORS vs STATE OF BIHAR & ANR	Mr.PAWAN KUMAR SINGH Mr.RANJEET KUMAR SINGH	Mr.ABHAY KR.ROY(APP) Mr.AJAY KUMAR JAIN Mr.SUNIL KUMAR SINHA Mr.MAYANAND JHA(APP)
38.	CR. MISC./27128/2012 QUASHING(418)-IPC QSH COMPLAIN FOR O	7	SMT. SABITA KUMARI & ANR. vs THE STATE OF BIHAR & ANR	Mr.DHIRENDRA KUMAR SINGH Mr.ARCHANA	Mr.MANOJ KUMAR (APP)
39.	CR. MISC./27154/2012 QUASHING(341)-IPC QSH F.I.R. FOR CON	8	SURENDRA PRASAD YADAV vs THE STATE OF BIHAR	Mr.SACHCHIDA NAND LAL KARAN	Mr.MANOJ KUMAR (APP)
40.	CR. MISC./27169/2012 QUASHING(420,467)- QSH COMPLAIN FOR C	9	KALWANT SINGH vs STATE OF BIHAR & ANR	Mr.AWADHENDRA KUMAR	Mr.PARMANAND (APP) Mr.VINAY MISTRY
41.	CR. MISC./27197/2012 QUASHING(498A) & 3 QSH F.I.R. FOR CON	9	RAHUL RAI @ RAHUL & ANR. vs STATE OF BIHAR & ANR	Mr.SUMANT SINGH Mr.ARUN KUMAR	Mr.MAYANAND JHA (APP) Mr.SARVENDRA KUMAR VERMA
42.	CR. MISC./27214/2012 QUASHING(498(A))-I QUASHING	12	SK. BASHI AKHTAR & ORS vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR NO.1 Mr.ANSHUMAN SINGH Mr.PRAMOD KUMAR SINGH Mr.RAMAKANT YADAV	Mr.DURGESH NANDAN (APP) Mr.RAMAKANT YADAV
43.	CR. MISC./27261/2012 QUASHING(323,504)- QSH COMPLAIN FOR C	8	ASHOK KUMAR THAKUR vs STATE OF BIHAR & ANR	Mr.KAMAL KUMAR SINHA	Mr.C.JAWAHAR(APP) Mr.SANJAY KUMAR MISHRA
44.	CR. MISC./27268/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR CON	11	BINOD PRASAD vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.IFTEKHAR MAHMOOD(APP)
45. with	CR. MISC./27412/2012 QUASHING(467,420,4 QSH F.I.R. FOR OTH	11	RENU DEVI & ANR. vs THE STATE OF BIHAR	Mr.NARESH KUMAR MEHTA	Mr.ANIL KUMAR (APP) Mr.AMRIT ABHIJAT Mr.MANOJ KUMAR GUPTA
46.	CR. MISC./36495/2012 QUASHING(467/468/4 QSH F.I.R. FOR OTH	6	SONELAL KAMAT vs THE STATE OF BIHAR	Mr.NARESH KUMAR MEHTA	Mr.H.A.KHAN (APP)
47.	CR. MISC./27457/2012 QUASHING(302/34)-I QSH S.T	8	PRAMOD KUMAR SHARMA vs THE STATE OF BIHAR	Mr.SATYABIR BHARTI	Mr.MURLIDHAR (APP) Mr.BIMAL KUMAR -2 Mr./MRS.ANITA KUMARI SINGH Mr.DR.MEETA MOHINI
48. with	CR. MISC./27468/2012 QUASHING(364/34)-I QSH F.I.R. FOR CON	7	RAMENDRA NATH SINGH @ RABINDRA NATH SINGH & ORS vs THE STATE OF BIHAR	Mr.SURESH CHAND GIRI Mr.PRAVIN KUMAR SINHA	Mr.S.M.SHUKLA(APP) Mr.MD. FAIZ AHMAD Mr.KUMAR HARSHBARDHAN

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49.	CR. MISC./26747/2012 QUASHING(364,34)-I QSH F.I.R. FOR CON	10	KRISHNA KUMAR SINGH vs THE STATE OF BIHAR	Mr.SURESH CHAND GIRI Mr.PRAVIN KUMAR SINHA	Mr.PARMESHWAR MEHTA(APP) Mr.MD. FAIZ AHMAD Mr.KUMAR HARSHBARDHAN
50.	CR. MISC./27592/2012 with QUASHING(420)-IPC QSH F.I.R. FOR DIR	8	DHARAM NATH PRASAD & ORS vs STATE OF BIHAR & ANR	Mr.PANKAJ MAIJORWAR	Mr.SHAILENDRA KR.SINGH(APP) Mr.ARUN KUMAR SINHA Mr.SHIVA SHANKAR SHARMA
51.	CR. MISC./28864/2012 with QUASHING(498A,420, QSH F.I.R. FOR DIR	7	RAMA SHANKAR PRASAD vs STATE OF BIHAR & ANR	Mr.PANKAJ MAIJORWAR	Mr.SHAILENDRA KUMAR SINGH(APP) Mr.ARUN KUMAR SINHA Mr.SHIVA SHANKAR SHARMA
52.	CR. MISC./26809/2012 with QUASHING(420,498A) QSH F.I.R. FOR DIR	1	ANITA JAISWAL @ ANITA DEVI & ORS vs THE STATE OF BIHAR	Mr.PANKAJ MAIJORWAR	Mr.SURENDRA KUMAR (APP)
53.	CR. MISC./9054/2013 QUASHING(498A,420, QSH F.I.R. FOR DIR	4	POONAM DEVI vs STATE OF BIHAR & ANR	Mr.PANKAJ MAIJORWAR	Mr.NAJIR ANSARI (APP)
54.	CR. MISC./27605/2012 QUASHING(384/385/5 QSH COMPLAIN FOR C	12	NEERU DEVI vs STATE OF BIHAR & ANR	Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH Mr.BIMAL KUMAR Mr.MS.MEETA MOHINI	Mr.SMT.PUSHPA SINHA-2 (APP) Mr.SANJAY KUMAR SINGH Mr.DIPAK KUMAR
55.	CR. MISC./27645/2012 with QUASHING(406)-IPC QSH COMPLAIN FOR D	8	SURESH PRASAD vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR	Mr.MADAN KUMAR (APP) Mr.ARBIND KUMAR ANAND Mr.SUNIL KUMAR SINGH Mr.ASHOK KUMAR
56.	CR. MISC./25259/2012 QUASHING(406)-IPC QSH COMPLAIN FOR D	5	SURESH PRASAD vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR	Mr.PARMANAND PRASAD (APP) Mr.ARBIND KUMAR ANAND Mr.SUNIL KUMAR SINGH Mr.ASHOK KUMAR
57.	CR. MISC./27657/2012 QUASHING(341)-IPC QSH F.I.R. FOR CON	9	KARTIK CHATTERJEE & ANR vs STATE OF BIHAR & ANR	Mr.TARUN PRASAD MANDAL Mr.BHOLA PRASAD	Mr.KANHAIYA KISHORE (APP) Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA
58.	CR. MISC./27702/2012 QUASHING(420,120(B QSH COMPLAIN FOR C	8	VIJAY SHANKAR SHARAN & ANR. vs STATE OF BIHAR & ANR	Mr.RADHA MOHAN SINGH	Mr.SHYAM KR. SINGH(APP) Mr.RAKESH RANJAN
59.	CR. MISC./27710/2012 with QUASHING(498A,406/ QSH F.I.R. FOR CON	10	AMAN GUPTA vs STATE OF BIHAR & ANR	Mr.SURESH CHAND GIRI Mr.PRAVIN KUMAR SINHA	Mr.MUKESH KR. SINGH (APP) Mr.PRAFULL CHANDRA JHA
60.	CR. MISC./38511/2012 QUASHING(498A,406, QSH F.I.R. FOR CON	9	MUKESH CHANDRA GUPTA & ANR. vs STATE OF BIHAR & ANR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.SHAKIR AHMAD(APP) Mr.PRAFULL CHANDRA JHA
61.	CR. MISC./27834/2012 QUASHING(376)-IPC QSH F.I.R. FOR CON	11	ASHOK KUMAR SINGH @ ASHOK SINGH & ORS vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SINGH Mr.PRABHASH RANJAN THAKUR Mr.LAL NARAYAN SINGH	Mr.SUMAN KR.SINGH(APP)

Friday the 20th February 2015
Court No. 16 (AT 02:15 P.M.)
Mr. Justice Chakradhari Sharan Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION</u>				
1.	CR. MISC./28029/2012 QUASHING(13 P/C AC QSH F.I.R. FOR DIR	6 SMT. RAJ KUMARI DEVI & ANR. vs STATE OF BIHAR & ANR	Mr.DIWAKAR DWIVEDI	Mr.RAMAKANT SHARMA(L.O./I/C VIG) Mr.ANAND KUMAR OJHA Mr.VINAY KIRTI SINGH
2.	CR. MISC./28067/2012 QUASHING(467,420,4 QSH F.I.R. FOR CON	9 VIDYA DEVI & ANR. vs THE STATE OF BIHAR	Mr.PRAMOD MAN BANSH	Mr.SHAILENDRA KUMAR 1 (APP) Mr.BIMAL KUMAR Mr.PRABHU NARAYAN SHARMA Smt.ANITA KUMARI SINGH Mr.VINOD GAUTAM Mr.ABHISHEK ANAND Mr.AMITESH KUMAR (APP)
3.	CR. MISC./28090/2012 QUASHING(7E.C.ACT) QSH F.I.R. FOR CON	8 DADAN SINGH & ANR vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.AMITESH KUMAR (APP)
4.	CR. MISC./28096/2012 QUASHING(467/468/4 QSH F.I.R. FOR CON	6 VIJAY KUMAR VIDYARTHI vs THE STATE OF BIHAR	Mr.RAKESH KUMAR TIWARY	Mr.AKBAR ALI (APP)
5.	CR. MISC./28129/2012 QUASHING(420,120B) QUASHING	6 MUNNA PRASAD vs STATE OF BIHAR & ANR	Mr.RAJKUMAR RAJESH	Mr.M.HAQUE(APP)
6.	CR. MISC./28230/2012 with QUASHING(395,394,4 QSH S.T	6 DUDHNATH DHOBI @ DUDHNATH RAM vs STATE OF BIHAR & ANR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.KHURSHID ANWAR (APP)
7.	CR. MISC./29348/2012 QUASHING(395,412)- QSH S.T	6 MANOJ KUMAR VERMA vs THE STATE OF BIHAR	Mr.RAMASHRAY ROY Mr.RANG NATH DWIWEDI	Mr.GANESH PD.SINGH(APP)
8.	CR. MISC./28385/2012 QUASHING(498(A))-I QUASHING	6 SULEMAN MIAN vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR Mr.JAI PRAKASH SINGH	Mr.MURLIDHAR (APP) Mr.PRAMOD KUMAR PANDEY
9.	CR. MISC./28398/2012 QUASHING(166,167,4 QSH COMPLAIN FOR C	10 ARUN KUMAR RAY vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR @ MANU Mr.RAM NARESH SINGH	Mr.NITYA NAND(APP) Mr.SANJAY KUMAR SINGH
10.	CR. MISC./28402/2012 QUASHING(447,323)- QSH COMPLAIN FOR C	6 SHASHI BHUSHAN SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SATISH KUMAR SINGH	Mr.S.D.SINGH YADAV(APP)
11.	CR. MISC./28404/2012 QUASHING(227 CR.P. QSH S.T	6 GUDDU PASWAN & ANR. vs THE STATE OF BIHAR	Mr.KAUSHAL KISHOR	Mr.MD. ARIF (APP)
12.	CR. MISC./28415/2012 QUASHING(418/406/3 QSH F.I.R. FOR CON	6 UPENDRA KUMAR SHARMA & ANR. vs STATE OF BIHAR & ANR	Mr.CHANDRA KANT	Mr.BRAJENDRA NATH PANDEY(APP) Mr.SANJEEV KUMAR SINGH
13.	CR. MISC./28441/2012 QUASHING(406/34)-I QSH F.I.R. FOR OTH	6 ARUN GUPTA vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.JITENDRA KR.SINGH 1(APP) Mr.MD. SOBAN ASGHAR
14.	CR. MISC./28492/2012 QUASHING(448,427)- QSH COMPLAIN. FOR	7 RABARI DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.DR. ANJANI PD. SINGH	Mr.UMA SHANKAR PD.SINGH(APP)
15.	CR. MISC./28509/2012 QUASHING(498A)-IPC QSH COMPLAIN. FOR	9 ANIL KUMAR vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR	Mr.ANITA KUMARI (APP) Mr.RAGHUNATH KUMAR
16.	CR. MISC./28519/2012 QUASHING(228 CR.P. QSH S.T	6 HARENDRA PRASAD SRIVASTAVA vs THE STATE OF BIHAR	Mr.DHRAMVEER	Mr.SANJAY KR.PANDEY(APP) Mr.JITENDRA KUMAR SHRIVASTWA
17.	CR. MISC./28553/2012 QUASHING(144)-IPC QUASHING	8 DIN DAYAL RAI & ORS vs THE STATE OF BIHAR	Mr.MRITYUNJAY KUMAR TIWARY	Mr.KUMAR RANJIT RANJAN (APP)
18.	CR. MISC./28702/2012 QUASHING(406,420,3 QSH COMPLAIN FOR C	9 RIZWANA ANJUM & ORS. vs STATE OF BIHAR & ANR	Mr.MD.IMTEYAZ AHMAD Mr.NILESH KUMAR	Mr.SATYAVRAT VERMA(APP) Mr.MADHURENDRA KUMAR Mr.AVINASH
19.	CR. MISC./28714/2012 QUASHING(465,468,4 QSH COMPLAIN FOR C	7 SMT. SUSHILA DEVI & ANR vs THE STATE OF BIHAR	Mr.CHANDRA KANT	Mr.SHARDA KUMARI(APP) Mr.ASHOK KUMAR VARMA
20.	CR. MISC./28887/2012 QUASHING(420,406,1 QSH COMPLAIN FOR C	6 SURENDRA NATH BARIAR & ANR. vs STATE OF BIHAR & ANR	Mr.UPENDRA PRASAD Mr.BRAJ NANDAN KUMAR TIWARY Mr.SANJAY KUMAR SINGH	Mr.DASRATH MEHTA (APP) Mr.DR. ANSHUMAN
21.	CR. MISC./28970/2012 QUASHING(307,379,4 QUASHING	6 RASENDRA SAHU vs THE STATE OF BIHAR & ORS	Mr.RAM BILASH ROY RAMAN	Mr.PRADEEP NARAYAN KUMAR(APP) Mr.RAJESH KUMAR Mr.KEDAR SINGH Mr.SANTOSH KUMAR PANDEY Mr.LAKSHMI KANT SHARMA
22.	CR. MISC./28979/2012 QUASHING(365)-IPC QUASHING	6 IDRISH MIAN & ORS. vs STATE OF BIHAR & ANR	Mr.ARBIND KUMAR SHARMA Mr.SAROJ KUMAR SHARMA	Mr.MD.ARIF(APP)

PATNA HIGH COURT	65	Friday 20th February, 2015 Mr. Justice Chakradhari Sharan Singh	
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23.	CR. MISC./29013/2012 with QUASHING(448/452/3 QSH COMPLAIN FOR C	7	ANIL KUMAR vs STATE OF BIHAR & ANR	Mr.SAMIR KUMAR Mr.KRISHNA CHANDRA	Mr.ATUL CHANDRA (APP) Mr.GOPAL PRASAD ROY
24.	CR. MISC./35507/2012 QUASHING(323,448,4 QSH COMPLAIN FOR C	7	PRAVEEN KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.KRISHNA CHANDRA Mr.SAMIR KUMAR	Mr.RAJESH KUMAR(APP)
25.	CR. MISC./29063/2012 QUASHING(379,323,1 QUASHING	9	MD. SANAULLAH & ORS. vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO-2	Mr.BHARAT LAL(APP) Mr.VIJAY KR. SINHA
26.	CR. MISC./29082/2012 QUASHING(323/341/5 QSH F.I.R. FOR CON	9	RAMESH YADAV vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA Mr.DR. RAJESH KUMAR SINGH Mr.BIRENDRA KUMAR SINGH	Mr.ATUL CHANDRA (APP)
27.	CR. MISC./29135/2012 QUASHING(4 D/P ACT QSH COMPLAIN. FOR	10	SANJAY KUMAR SUMAN vs STATE OF BIHAR & ANR	Mr.SANJEET KUMAR Mr.DHANANJAYA NATH TIWARI	Mr.NAZIR ANSARI(APP) Mr.JITENDRA KUMAR PANDEY
28.	CR. MISC./29144/2012 QUASHING(379)-IPC QSH F.I.R. FOR CON	6	SUMER SINGH vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.ZAINUL ABEDIN(APP)
29.	CR. MISC./29169/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR CON	6	TINKOO KUMAR @ SANJAY KUMAR vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.AMITESH KUMAR (APP)
30.	CR. MISC./29173/2012 QUASHING(467/468/4 QSH F.I.R. FOR OTH	11	ANAND CHOUDHARY & ORS. vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.MAYANAND JHA (APP)
31.	CR. MISC./29205/2012 QUASHING(498A/323/ QSH F.I.R. FOR OTH	9	MD. PARVEZ ALAM & ORS. vs STATE OF BIHAR & ANR	Mr.MD. NAJMUL HODDA	Mr.ASHOK KR.SINGH -1(APP) Smt.ANITA KUMARI SINGH
32.	CR. MISC./29276/2012 QUASHING(245 CR.P. QUASHING	6	PRASHANT SINHA @ PRASHANT vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SINGH Mr.SANJAY KUMAR SINGH Mr.UJJWAL KUMAR SINHA Mr.SHAILESH KUMAR SINGH	Mr.SHYAM KUMAR SINGH(APP)
33.	CR. MISC./29315/2012 QUASHING(498(A))-I QSH COMPLAIN FOR C	5	CHANDRAMAULI MISHRA & ORS vs STATE OF BIHAR & ANR	Mr.BAJARANGI LAL	Mr.P.K.CHAURASIA(APP) Mr.SHREE GANESH
34.	CR. MISC./29344/2012 QSH COMPLAIN FOR C	8	M/S UTKARSH TUBES & PIPES LIMITED & ORS vs STATE OF BIHAR & ANR	Mr.KUMAR MANISH Mr.ANJANI KUMAR JHA	Mr.NAWAL KISHORE PRASAD (APP) Mr.SUBHASH CHANDRA BOSE
35.	CR. MISC./29388/2012 QUASHING(304(B),20 QSH F.I.R. FOR CON	6	PAPPU KUMAR @ PAPPU YADAV & ORS. vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR SINHA Mr.SUDHIR KUMAR SINHA	Mr.SURENDRA KUMAR (APP) Mr.BINAYAK KUMAR SHRIVASTAV
36.	CR. MISC./29403/2012 QUASHING(227 CR.P. QSH S.T	6	MD. ZAMIRUDDIN @ MD. JAMIRUDDIN vs THE STATE OF BIHAR	Mr.MD. HARUN QUARESHI Mr.MD. IRSHAD	Mr.ABHAY KUMAR 1(APP)
37.	CR. MISC./29419/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	6	MAHINDRA @ MAHINDRA FINANCIAL SERVICE LTD. & ANR vs STATE OF BIHAR & ANR	Smt.SHEELA SHARMA Mr.SHIVENDRA KUMAR ROY	Mr.GOPESH KUMAR(APP) Mr.SHAILENDRA KUMAR JHA Mr.NAGESHWAR SINGH
38.	CR. MISC./29462/2012 QUASHING(498A,306) QSH F.I.R. FOR CON	6	ANIL KUMAR & ANR. vs THE STATE OF BIHAR	Smt.SEEMA KUMARI Mr.SATYA RANJAN SINHA	Mr.NAWAL KISHORE PD.(APP) Mr.BINAY KUMAR SINGH
39.	CR. MISC./29466/2012 QUASHING(311 CR.P. QSH F.I.R. FOR OTH	6	BHAGWAN RAI vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINHA Mr.ASHOK KUMAR	Mr.S.EHTESHAMUDDIN (APP)
40.	CR. MISC./29479/2012 QUASHING(420,467)- QSH F.I.R. FOR DIS	6	KRISHNA KANT JHA vs THE STATE OF BIHAR	Mr.BHAGYA NARAYAN JHA	Mr.ATAUR RAHMAN(APP) Mr.MANISH KUMAR NO 13
41.	CR. MISC./29490/2012 QUASHING(420,120(B) QSH F.I.R. FOR CON	9	DR. ASHOK KUMAR & ANR. vs THE STATE OF BIHAR	Mr.RITESH KUMAR Mr.SANJEET KUMAR Mr.PRAMOD KUMAR	Mr.ANUJ KR.SRIVASTAVA(APP) Mr.BINOD BIHARI SINHA Mr.KRISHNA NARAYAN JHA Mr.SANJAY KUMAR SINGH Mr.ANIRBAN KUNDU
42.	CR. MISC./29509/2012 QUASHING(307,448,3 QSH F.I.R. FOR CON	8	SANTOSH KUMAR GAUTAM vs STATE OF BIHAR & ANR	Mr.ANIL CHANDRA	Mr.SHAILENDRA KUMAR- I(APP) Mr.HARISH KUMAR
43.	CR. MISC./29521/2012 QUASHING(498A,3/4 QSH COMPLAIN FOR O	9	PRAMILA THAKUR & ORS. vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR	Mr.S.DAYAL(APP) Mr.SURESH CHAND GIRI Mr.PRAVIN KUMAR SINHA
44.	CR. MISC./29537/2012 QUASHING(302/201/1 QSH S.T	7	RAJESH BHARDWAJ vs STATE OF BIHAR & ANR	Mr.SHREE KANT PANDEY Mr.SANJEEV KUMAR Mr.MITHILESH KUMAR RAI	Mr.SURESH PD.SINGH (APP) Mr.RASHID RAIS
45.	CR. MISC./29565/2012 QUASHING(319 CR.P. QSH S.T	8	NAGESHWAR RAI & ORS vs STATE OF BIHAR & ANR	Mr.ANIRUDH KUMAR SINHA Mr.MANISH LAL DAS	Mr.PUSHPA SINHA (APP)
46.	CR. MISC./29654/2012 QUASHING(364,120(B) QSH F.I.R. FOR CON	4	CHANCHAL KUMAR & ANR. vs STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH	Mr.SUMAN KR.SINGH(APP)
47.	CR. MISC./29763/2012 QUASHING(498A)-IPC QSH COMPLAIN. FOR	10	RUDRAJEET SINGH @ RUDRAJEET KUMAR @ ANJANU @ ANJANU KUMAR vs STATE OF BIHAR & ANR	Mr.RAJ KISHOR PRASAD	Mr.RAM ANURAG SINGH(APP) Mr.ARVIND KUMAR Mr.BISHWA BHUSHAN SAHAY
48.	CR. MISC./29880/2012 QUASHING(406)-IPC QSH F.I.R. FOR DIS	4	BIRENDRA KUMAR SINHA vs STATE OF BIHAR & ANR	Mr.GOURANGA CHATTERJEE	Mr.ASHOK KUMAR 1(APP)
49.	CR. MISC./29892/2012 QUASHING(498)-IPC QSH F.I.R. FOR CON	7	SAKIR EKBAL @ SHAKIR EQBAL @ PAPPU & ORS. vs STATE OF BIHAR & ANR	Mr.ZEYUL HODA	Mr.CHANDRA BHUSHAN PRASAD (APP) Mr.JAY PRAKASH SHARMA

PATNA HIGH COURT	66	Friday 20th February, 2015 Mr. Justice Chakradhari Sharan Singh
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| 50. | CR. MISC./29903/2012
QUASHING(379,365,3
QUASHING | 4 | AZIM MIAN & ORS.
vs STATE OF BIHAR & ANR | Mr.UMESH CHANDRA VERMA | Mr.UPENDRA KUMAR (APP)
Mr.GOPAL SHARAN SINGH |
| 51. | CR. MISC./29918/2012
QUASHING(498A,406)
QUASHING | 7 | DR. JITENDRA KUMAR @ PAPPU & ORS
vs STATE OF BIHAR & ANR | Mr.BINOD KUMAR SINHA | Mr.DR.INDIWAR KUMARI (APP)
Mr.PRAVEEN KUMAR
Mr.NIHAR NANDAN AMBASTA
Mr.SATISH NARAYAN SINHA
Mr.SANJEEV RANJAN |
| 52. | CR. MISC./29932/2012
QUASHING(307)-IPC
QSH S.T | 9 | AJAY SHARAFF @ AJAY KUMAR
SHARAFF & ORS.
vs THE STATE OF BIHAR | Mr.ADITYA NATH JHA
Mr.VIJAY KUMAR SINGH NO. 1 | Mr.R.C.SINGH(APP)
Mr.PATHAK DHANANJAY
KUMAR
Mr.BINAY KUMAR CHOUBEY |
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Friday the 20th February 2015
COURT NO. 32 (AT 02:15 P.M.)
Mr. Justice Jitendra Mohan Sharma

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION</u>				
1.	CR. MISC./29946/2012 QUASHING(498A,307, QSH F.I.R. FOR OTH	15 MD. IFTEKHAR ALAM vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD	Mr.KUMAR PRIYA RANJAN (APP) Mr.MD. BAHAUDDIN
2.	CR. MISC./29992/2012 QUASHING(379,498A) QSH COMPLAIN FOR C	6 RABINDRA NATH SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR SINGH	Mr.BIPIN KUMAR (APP) Mr.THAKUR RABINDRA NATH
3.	CR. MISC./30014/2012 QUASHING(29 INDUST QSH COMPLAIN FOR O	8 E.S.SOLANKI vs STATE OF BIHAR & ANR	Mr.GIRISH CHANDRA JHA Mr.SHRI NATH PATHAK Mr.PRASHANT KUMAR	Mr.NASIM YAHAYA (APP)
4.	CR. MISC./30063/2012 QUASHING(363,366A, QSH S.T	7 MD. SHAMIM vs THE STATE OF BIHAR	Mr.MRIGENDRA PRATAP SINGH Mr.SHRAWAN KUMAR SINGH	Mr.P.K.CHAURASIYA (APP)
5.	CR. MISC./30108/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	7 RAM DEEP PRASAD & ANR. vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR SHARMA	Mr.SANJAY KR.TIWARY 1(APP)
6.	CR. MISC./30110/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR CON	8 SANTOSH MAHTO & ORS. vs THE STATE OF BIHAR	Mr.SHIV KUMAR DWIVEDY	Mr.VEENA RANI PD.(APP)
7.	CR. MISC./30197/2012 QUASHING(300(1) CR QSH COMPLAIN FOR O	8 SHRI BHAGWAN SINGH vs STATE OF BIHAR & ANR	Mr.NILESH KUMAR Mr.RAVI RANJAN	Mr.PRANAV KUMAR (APP) Ms.SONI SHRIVASTAVA Smt.MEERA SINGH
8.	CR. MISC./30209/2012 QUASHING(323,504,3 QUASHING	7 WAKIL PRASAD SINGH vs STATE OF BIHAR & ANR	Mr.RAJKUMAR RAJESH Mr.PRANESH KUMAR ARYA	Mr.M.HAQUE(APP) Mr.UMESH KUMAR MISHRA
9.	CR. MISC./30214/2012 QUASHING(323,341,5 QSH F.I.R. FOR OTH	8 RAM PUKAR RANGILA vs THE STATE OF BIHAR & ORS	Mr.RATANAKAR JHA	Mr.SUNIL KR. PANDEY (APP)
10.	CR. MISC./30262/2012 QUASHING(467,420,4 QSH F.I.R. FOR CON	6 DR. (CAPTAIN) AKHOURI RAMESH CHANDRA SINHA vs THE STATE OF BIHAR	Smt.MADHURI LATA	Mr.R.B.S.PAHEPURI (APP)
11.	CR. MISC./30284/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR DIS	6 AKHIL KUMAR PANDEY & ANR. vs THE STATE OF BIHAR	Mr.SHIV KUMAR DWIVEDY	Mr.VEENA RANI PD.(APP)
12.	CR. MISC./30296/2012 QUASHING(379,34)-I QSH F.I.R. FOR CON	7 RAJANI KANT CHOUBEY & ORS vs STATE OF BIHAR & ANR	Mr.BACHAN JEE OJHA	Mr.MAYANAND JHA(APP)
13.	CR. MISC./30335/2012 QUASHING(504,323)- QSH COMPLAIN FOR C	5 UMESH VISHWAKARMA & ORS vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.SHAIENDRA KUMAR 1 (APP) Mr.PANKAJ KUMAR SINHA Mr.MANI MADHUKAR (APP) Mr.ANIL KUMAR SAXENA
14.	CR. MISC./30344/2012 QUASHING(379/323/3 QSH COMPLAIN FOR C	9 INDRAJEET KUMAR CHAKHAIYAR & ANR. vs THE STATE OF BIHAR	Mr.VIJAY ANAND	
15.	CR. MISC./30368/2012 QUASHING(364/34)-I QSH F.I.R. FOR CON	4 LALLAN SINGH @ LALAN PRASAD SINGH & ORS vs STATE OF BIHAR & ANR	Mr.DINESH MAHARAJ Mr.RAJIV NAYAN SINGH	Mr.SANJAY KUMAR TIWARY(APP) Mr.PREM RANJAN KUMAR
16.	CR. MISC./30586/2012 QUASHING(498(A),4 QSH COMPLAIN FOR C	6 AMJAD ALI KHAN & ANR. vs STATE OF BIHAR & ANR	Mr.MD. MUSHTAQUE ALAM Mr.AJAY KUMAR	Mr.ANAND KISHORE CHAUDHARY (APP) Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI
17.	CR. MISC./30748/2012 QUASHING(380,454,4 QSH F.I.R. FOR CON	6 PHILIP MARANDI vs THE STATE OF BIHAR	Mr.NAJMUL HODA	Mr.MADAN KUMAR (APP) Mr.AMAL KUMAR SINHA
18.	CR. MISC./30792/2012 QUASHING(379,448,1 QSH COMPLAIN FOR C	6 MADAN PRASAD @ MADAN PRASAD SAO & ANR. vs STATE OF BIHAR & ANR	Mr.GAURI SHANKAR PRASAD	Mr.BHARAT LAL(APP) Mr.RAM PRAWESH KUMAR
19.	CR. MISC./30799/2012 QUASHING(498A)-IPC QUASHING	10 ABHILASH & ORS vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR Mr.MUKESH	Mr.GAJENDRA PD.YADAV(APP) Mr.SANJAY KUMAR @ S.K.
20.	CR. MISC./30875/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR O	5 SANJAY KUMAR @ RAKESH KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.UMA SHANKAR Mr.JAI PRAKASH Mr.NITYANAND SHARMA	Mr.DR.KR.UDAY PRATAP (APP) Mr.PANKAJ KUMAR DAS Mr.ANIL KUMAR
21.	CR. MISC./30909/2012 QUASHING(420/406/3 QSH COMPLAIN FOR C	6 PRABHAT KUMAR SUMAN vs STATE OF BIHAR & ANR	Mr.GOPAL PRASAD ROY	Mr.A.A.KHAN (APP) Mr.SWAPNIL KUMAR SINGH
22.	CR. MISC./30926/2012 QUASHING(376,511)- QSH S.T	6 SHRAVAN BINJRAJKA vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR Mr.KALYAN SHANKAR	Mr.SANJAY KR.SHARMA(APP) Mr.SANJAY PARAMANI Mr.NAGADEO CHOUBEY
23.	CR. MISC./30963/2012 with QUASHING(498A,379, QSH COMPLAIN FOR C	10 ARUN KUMAR & ANR. vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.MALLIKA MAZUMDAR	Mr.NAWAL KISHORE PD.(APP) Mr.RAKESH KUMAR SONI
24.	CR. MISC./31998/2012 QUASHING(498A/379/ QSH COMPLAIN FOR C	7 RANJU DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.SANJAY KUMAR @ S.K.	Mr.NAVIN KR.PANDEY(APP)
25.	CR. MISC./30965/2012 QUASHING(144,145 C QSH F.I.R. FOR OTH	6 SHAMIM ANSARI vs THE STATE OF BIHAR & ANR	Mr.RAJESH KUMAR PANDEY	Mr.AJIT KUMAR (APP)

PATNA HIGH COURT	68	Friday 20th February, 2015 Mr. Justice Jitendra Mohan Sharma	
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26.	CR. MISC./31005/2012 QUASHING(204)-IPC QUASHING	6	KAMO DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.PRABHASH RANJAN THAKUR	Mr.NASIM YAHIYA(APP) Mr.S.M. SHABBIR ALAM
27.	CR. MISC./31059/2012 QUASHING(498A/406/ QSH COMPLAIN FOR C	11	RAMANAND RAM & ORS. vs STATE OF BIHAR & ANR	Mr.MOHAN LAL DAS	Mr.RENU KUMARI (APP)
28.	CR. MISC./31105/2012 QUASHING(420,120(B QSH F.I.R. FOR CON	7	MADHU KUMARI & ANR vs STATE OF BIHAR & ANR	Mr.PRAVEEN KUMAR Mr.RAJ KUMAR	Mr.ANISH CHANDRA (APP) Mr.SEEMA Mr.RANJAN KUMAR SINHA
29.	CR. MISC./31223/2012 QUASHING(146(1) CR QUASHING	7	KUBER THAKUR vs STATE OF BIHAR & ANR	Mr.ARJUN PRASAD Mr.VIJAY KUMAR MISHRA	Mr.RENU KUMARI (APP) Mr.AMIT KUMAR Mr.RAVI RANJAN
30.	CR. MISC./31245/2012 QUASHING(323,420,5 QSH COMPLAIN FOR C	6	RADHE MOHAN PRASAD vs STATE OF BIHAR & ANR	Mr.AMIT KUMAR Mr.BINOD KUMAR SINHA	Mr.MAYANAND JHA(APP) Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM
31.	CR. MISC./31252/2012 QUASHING(436/34)-I QSH F.I.R. FOR OTH	8	HARINDER SINGH & ORS vs THE STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINGH	Mr.RITA VERMA(APP) Mr.ANIL KUMAR
32.	CR. MISC./31290/2012 QUASHING(323,380,5 QUASHING	6	MAHADEO MISTRI & ORS. vs THE STATE OF BIHAR & ANR.	Mr.ANIRUDH KUMAR VERMA	Mr.R.N.JHA(APP)
33.	CR. MISC./31323/2012 QUASHING(467,379,3 QSH COMPLAIN FOR D	7	NANHAJ RAJAK & ORS. vs THE STATE OF BIHAR & ORS	Mr.ANIRUDH KUMAR VERMA	Mr.B.M.P.SINHA (APP) Mr.RAJESHWAR SINGH Mr.SANJAY KUMAR
34.	CR. MISC./31372/2012 QUASHING(125 CR.P. QUASHING	11	RAJNISH SARRAF @ CHANDAN @ CHANDAN KUMAR @ RAJNEESH KUMAR vs STATE OF BIHAR & ANR	Mr.VED PRAKASH SRIVASTVA	Mr.MUKUND MOHAN JHA
35.	CR. MISC./31528/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	8	BINOD SINGH & ORS vs STATE OF BIHAR & ANR	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DEEPAK KUMAR	Mr.SATYANAND SHUKLA(APP) Mr.SANJAY KUMAR NO.-7
36.	CR. MISC./31641/2012 QUASHING(304(B),20 QSH F.I.R. FOR CON	8	AJAY SINGH @ AJAY KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.PRABHAT KUMAR	Mr.JITENDRA KUMAR SINGH 1(APP)
37.	CR. MISC./31651/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	6	SUNIL CHOUDHARY vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA Mr.AKHILESH KUMAR PANDEY	Mr.I.K.SRIVASTAVA(APP)
38.	CR. MISC./31682/2012 QUASHING(323,504)- QSH COMPLAIN FOR C	6	SHARAT KUMAR vs STATE OF BIHAR & ANR	Mr.BHUBNESHWAR PRASAD	Mr.S.EHTESHAMUDDIN(APP) Mr.SANJAY PARAMSANI Mr.NAGADEO CHOUBEY
39.	CR. MISC./31763/2012 QUASHING(205 CR.P. QUASHING	6	VIKRAM MUKHOPADHYAY & ORS vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR Mr.MADHURI LATA	Mr.SATYAVRAT VERMA (APP) Mr.SATYABIR BHARTI
40.	CR. MISC./31791/2012 QUASHING(406,420,3 QSH COMPLAIN FOR C	5	VIPIN BIHARI MISHRA vs STATE OF BIHAR & ANR	Mr.SUSHMITA MISHRA	Mr.JHARKHANDI UPADHAYAY(APP)
41.	CR. MISC./31874/2012 QUASHING(417,120B) QSH COMPLAIN FOR C	7	NARAYAN PANJIYAR & ANR. vs STATE OF BIHAR & ANR	Mr.RADHA MOHAN SINGH	Mr.CHANDRA BHUSHAN PD.(APP) Mr.JAGDISH PRASAD BHAGAT
42.	CR. MISC./31883/2012 QUASHING(498(A),3/ QSH COMPLAIN FOR C	7	GIRINDRA PRASAD @ GIRENDRA PRASAD SINGH & ORS vs STATE OF BIHAR & ANR	Mr.RAMA KANT SINGH Mr.RITESH KUMAR NARAIN SINGH	Mr.RITA VERMA (APP)
43.	CR. MISC./31941/2012 QUASHING(302/323/3 QSH S.T	7	KODAI RAI & ORS vs STATE OF BIHAR & ANR	Smt.MADHURI LATA	Mr.INDRA KR.SINGH (APP)
44.	CR. MISC./31953/2012 QUASHING(498A,323, QSH F.I.R. FOR DIR	8	GOPINATH GUPTA & ANR vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SINHA	Mr.JHARKHANDI UPADHAYAY(APP) Mr.MUKESH KANT Mr.MAHESHWAR PRASAD
45.	CR. MISC./31963/2012 QUASHING(379,323)- QSH COMPLAIN FOR O	12	SADDAM HUSSAIN vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.MADAN KUMAR (APP) Mr.FIROZ AHMAD
46.	CR. MISC./31973/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	7	KRISHNA SINGH & ANR vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH SINHA	Mr.R.B.ROY RAMAN(APP) Mr.RANG NATH CHOUBEY
47.	CR. MISC./31978/2012 QUASHING(420/406/1 QUASHING	6	ADITYA CO-OPERATIVE HOUSING SOCIETY LTD. THROUGH ITS SECRETARY & ORS. vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR Mr.AMIT BHUSHAN Mr.RAVI BHATIA	Mr.DR.KR.UDAY PRATAP (APP) Mr.VISHWANAND UPADHAY Mr.RAVI RANJAN KUMAR
48.	CR. MISC./31987/2012 QUASHING(420/406)- QSH F.I.R. FOR CON	7	HARGOVIND SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.KUNWAR NARAYAN JAMUAR	Mr.BRAJENDRA NATH PANDEY(APP)
49.	CR. MISC./32007/2012 QUASHING(323/341)- QUASHING	4	ASHOK KUMAR SINGH @ ASHOK SINGH vs STATE OF BIHAR & ANR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.ANIL KUMAR SINGH-1 (APP) Mr.SACHIDA NAND RAI
50.	CR. MISC./32029/2012 QUASHING(379/34,32 QSH COMPLAIN FOR C	5	BISHWANATH BABNA @ BISHWANATH BUBNA vs STATE OF BIHAR & ANR	Mr.RAGHVENDRA KUMAR SINGH	Mr.DR.INDIWAR KUMARI (APP)

Friday the 20th February 2015
Court No. 27 (AT 02:15 P.M.)
Justice Smt. Anjana Mishra

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./32040/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	6 AMAR KUMAR DEO & ANR. vs STATE OF BIHAR & ANR	Smt.VEENA KUMARI JAISWAL Mr.CHANDRA KALA JAISWAL	Mr.NAVIN KR.PANDEY(APP) Mr.MD. MUSOWIR	
2.	CR. MISC./32052/2012 QUASHING(498)-IPC QSH COMPLAIN FOR C	6 OM PRAKASH YADAV vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR Mr.KUNDAN KUMAR	Mr.TARUN PD.MANDAL (APP) Mr.AJAY KUMAR GAUTAM	
3.	CR. MISC./32077/2012 QUASHING(420,417)- QSH F.I.R. FOR CON	3 TEJ NARAYAN RAM & ANR vs STATE OF BIHAR & ANR	Mr.PRABHU NARAYAN SHARMA, Mr.BIMAL KUMAR Mr.ANITA KUMARI SINGH	Mr.MINA SINGH (APP) Mr.DHANANJAY KR TIWARY Mr.SHANTI KUMAR	
4.	CR. MISC./32228/2012 QUASHING(395)-IPC QSH F.I.R. FOR CON	4 AMAR JYOTI vs THE STATE OF BIHAR	Mr.INDRADEO PRASAD Mr.SUNIL KUMAR SINGH NO.- 10	Mr.B.K.PD.(APP)	
5.	CR. MISC./32232/2012 QUASHING(302,120B) QSH F.I.R. FOR OTH	5 AJAY RAI vs THE STATE OF BIHAR & ORS	Mr.PRABHU NARAYAN SHARMA, Mr.BIMAL KUMAR Mr.ANITA KUMARI SINGH	Mr.MINA SINGH(APP) Mr.MADAN JEET KUMAR	
6.	CR. MISC./32668/2012 QUASHING(414)-IPC QSH F.I.R. FOR OTH	5 KAILASH PRASAD vs STATE OF BIHAR & ANR	Mr.ABHAY KUMAR SINGH Mr.BHARAT BHUSHAN	Mr.ABHAY KUMAR 1(APP)	
7.	CR. MISC./32852/2012 QUASHING(307/323/3 QSH S.T	5 GANESH RAI & ORS vs THE STATE OF BIHAR	Mr.SHYAM SUNDER PANDEY	Mr.SMT.MADHURI LATA (APP)	
8.	CR. MISC./32881/2012 QUASHING(307,379,3 QSH F.I.R. FOR OTH	5 DULARIYA DEVI & ORS vs THE STATE OF BIHAR	Mr.NILESH KUMAR	Mr.RAJENDRA SINGH SHASTRY(APP)	
9.	CR. MISC./32928/2012 QUASHING(498A)-IPC QUASHING	4 ALI IMAM @ PAPPU & ORS. vs STATE OF BIHAR & ANR	Mr.FIROZ AHMAD	Mr.G.S.GUPTA (APP)	
10.	CR. MISC./33122/2012 QUASHING(376)-IPC QUASHING	4 MD. TARIQUE vs THE STATE OF BIHAR	Mr.MD. ATAUR RAHMAN	Mr.SUMAN KRI SINGH(APP)	
11.	CR. MISC./33228/2012 QUASHING(379)-IPC QSH COMPLAIN FOR C	4 KEDAR PRASAD @ RABINDRA PRASAD & ANR. vs THE STATE OF BIHAR	Mr.LOVEKUSH KUMAR	Mr.INDU KUMARI SRIVASTAVA(APP) Mr.TEJ NARAYAN SINGH Ms.PUSHPA KUMARI	
12.	CR. MISC./33345/2012 QUASHING(143,457)- QSH F.I.R. FOR OTH	7 SUNITA JHA vs STATE OF BIHAR & ANR	Mr.ATUL CHANDRA	Mr.MAYANAND JHA (APP) Mr.ARBIND KUMAR SINGH Mr.KUMAR MANGLAM	
13.	CR. MISC./33478/2012 QUASHING(239 CR.P. QSH F.I.R. FOR CON	8 ANAND KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR GHOSARVEY	Mr.UMA SHANKAR PD.SINGH(APP)	
14.	CR. MISC./33528/2012 QUASHING(498A,494) QSH COMPLAIN FOR C	7 KAMLESHWARI PRASAD & ANR. vs STATE OF BIHAR & ANR	Mr.GOPAL KUMAR JHA	Mr.ASHA DEVI(APP) Mr.DURGESH KUMAR	
15.	CR. MISC./33575/2012 QUASHING(323,341,5 QSH F.I.R. FOR CON	7 VEENA RANI @ VEENA DEVI & ORS. vs THE STATE OF BIHAR	Mr.ABHAY SHANKAR SINGH Mr.AMIT KUMAR MISHRA	Mr.ANUJ KR. SRIVASTAVA (APP) Mr.ASHOK KUMAR JHA	
16.	CR. MISC./33667/2012 QUASHING(498A,379, QSH COMPLAIN FOR C	6 ANIL KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.MITHILESH KUMAR SINGH	Mr.ANIL KUMAR SINGH(APP) Mr.ASHHAR MUSTAFA	
17.	CR. MISC./33675/2012 QUASHING(323,3(1) QSH COMPLAIN FOR C	6 BHIMAL ROY & ORS vs STATE OF BIHAR & ANR	Mr.RANANJAY KUMAR Mr.CHHATESHWARI KUMARI Mr.KUMAR BINODE BARIAR	Mr.HARENDRA PRASAD(APP) Mr.DR. SHRADDHANAND PASWAN Mr.UMA SHANKAR SHARMA	
18.	CR. MISC./33707/2012 QUASHING(427)-IPC QSH COMPLAIN FOR C	6 VIJAY KUMAR CHOUDHARY vs STATE OF BIHAR & ANR	Mr.BALESHWAR KAMAT Mr.ARUN KUMAR JHA	Mr.DR.RABINDRA KR(APP) Mr.NILESH KUMAR Mr.AMIT KUMAR Mr.RAVI NANJAN	
19.	CR. MISC./33711/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	7 NAND KISHOR UPADHAYAYA @ SUKHARI vs STATE OF BIHAR & ANR	Mr.ARJUN PRASAD	Mr.BINOD KUMAR 2 (APP) Mr.SANDEEP KUMAR Mr.AJIT KUMAR	
20.	CR. MISC./33714/2012 QUASHING(409,467,4 QSH F.I.R. FOR CON	6 DR. AJAY KUMAR vs THE STATE OF BIHAR	Mr.SUSHIL KUMAR SINGH	Mr.AMRENDRA KUMAR (APP) Mr.KAMAL KISHORE JHA	
21.	CR. MISC./33719/2012 QUASHING(420)-I PC QSH F.I.R. FOR CON	6 DR. MANGAN THAKUR @ MANGAN THAKUR vs THE STATE OF BIHAR	Mr.AJAY KUMAR	Mr.MD. ARIF (APP)	
22.	CR. MISC./33759/2012 QUASHING(379/498A/ QSH F.I.R. FOR CON	6 VISHESH KUMAR CHOUDHARY & ORS. vs STATE OF BIHAR & ANR	Mr.RAJEEVA ROY	Mr.PUSHPA SINHA(APP) Mr.PRAVEEN KUMAR AGRAWAL	
23.	CR. MISC./33836/2012 QUASHING(245 CR.P. QSH F.I.R. FOR DIS	4 SHANTI BHUSHAN NIRALA vs STATE OF BIHAR & ANR	Mr.RUDRA DEO	Mr.NARSINGH TANTI (APP) Mr.MANOJ KUMAR SINHA	
24.	CR. MISC./33891/2012 QUASHING(467,420,4 QUASHING	9 DEENA NATH CHAUDHARY & ANR vs STATE OF BIHAR & ANR	Mr.VIJAY KR SINGH NO. 1	Mr./SMT.SUCHETA YADAV (APP) Mr.SACHIDA NAND RAI Mr.BRIJ KISHOR MISHRA	

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25.	CR. MISC./33924/2012 QUASHING(379,323)- QSH COMPLAIN FOR C	9	SANJAY KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR MISHRA	Mr.A.DAYAL(APP) Mr.DHIRENDRA KUMAR
26.	CR. MISC./34020/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	7	RABINDRA KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR NO.-7	Mr.SAHEEN BEGUM(APP) Mr.UMESH CHANDRA VERMA
27.	CR. MISC./34090/2012 QUASHING(406)-IPC QSH F.I.R. FOR CON	8	BHARAT SAH & ORS vs STATE OF BIHAR & ANR	Mr.MADHAW PRASAD YADAW	Mr.ANIL PD.SINGH(APP)
28.	CR. MISC./34159/2012 QUASHING(380)-IPC QSH COMPLAIN FOR C	8	MD. MAHBOOB & ANR vs STATE OF BIHAR & ANR	Mr.ANIL PRASAD SINGH	Mr.BINOD KUMAR (APP) Mr.MUKESH KUMAR RANA
29.	CR. MISC./34171/2012 QUASHING(135,138 I QUASHING	5	RAJAN PAL vs THE CHAIRMAN BIHAR STATE ELECTRICITY BOARD & ORS.	Mr.DHARMENDRA KUMAR SINHA	Mr.PUSHPA SINHA(APP) Mr.AKHILESHWAR SINGH Mr.VINAY KRITI SINGH
30.	CR. MISC./34218/2012 QUASHING(323,420,5 QSH COMPLAIN FOR C	5	RAJENDRA PRASAD & ANR vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA Mr.DR. RAJESH KUMAR SINGH	Mr.GAURI SHANKAR GUPTA(APP) Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR
31.	CR. MISC./34275/2012 QUASHING(239 CR.P. QSH F.I.R. FOR OTH	4	ASHOK KUMAR SHARAN vs STATE OF BIHAR & ANR	Mr.SATYAVRAT VERMA	Mr./SMT.ANITA KUMARI (APP)
32.	CR. MISC./34282/2012 QUASHING(323/341/5 QSH COMPLAIN FOR C	7	DEVENDRA NATH SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR SINGH	Mr.RAJENDRA SINGH SHASTRI JEE(APP) Mr.ALOK KUMAR ALOK
33.	CR. MISC./34289/2012 QUASHING(144 CR.P. QUASHING	8	SITA DEVI & ANR. vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR SINGH Mr.RANA ISHWAR CHANDRA	Mr.ANAND KISHORE CHOUDHARY (APP)
34.	CR. MISC./34311/2012 QUASHING(343/341/1 QSH COMPLAIN FOR C	5	NARENDRA KUMAR YADAV @ NARENDRA KUMAR SINGH @ JAMUNA & ANR. vs STATE OF BIHAR & ANR	Mr.DIGVIJAY KUMAR OJHA	Mr.PRAMOD KR.PANDEY (APP)
35.	CR. MISC./34313/2012 QSH F.I.R. FOR DIS	6	KAMESHWAR PRASAD SINHA vs STATE OF BIHAR & ANR	Mr.ABHAY KUMAR SINGH Mr.BHARAT BHUSHAN	Mr.KR.RANJEET RANJAN (APP),Mr.BINDHYACHAL RAI
36.	CR. MISC./34372/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	7	RATAN PRASAD SRIVASTAVA & ORS. vs STATE OF BIHAR & ANR	Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.ANIL KUMAR (APP) Mr.ABINASH KUMAR
37.	CR. MISC./34376/2012 QUASHING(341,323)- QUASHING	5	SATYENDRA KUMAR SHARMA vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.GIRISH CHANDRA SHARMA	Mr.SANJAY KUMAR Mr.NAZIR ANSARI(APP)
38.	CR. MISC./34381/2012 QUASHING(379,323,1 QSH COMPLAIN FOR C	5	JAYANTO SAMAJHDAR @ JAYANTI SAMAJHDAR & ORS. vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR	Mr.AZAY KUMAR 1 (APP) Mr.DILIP KUMAR SINGH
39.	CR. MISC./34386/2012 QUASHING(7 E/C ACT QUASHING	10	PANKAJ KUMAR vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.NAND KISHORE PRASAD (APP)
40.	CR. MISC./34387/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	7	KUMAR BIRENDRA PRASAD SINHA @ BIRENDRA PRASAD SINHA & ORS. vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR	Mr.MD.ASLAM ANSARI (APP) Mr.MUKESH KUMAR
41.	CR. MISC./34403/2012 QUASHING(498A/323/ QSH F.I.R. FOR CON	8	SANDEEP THAKUR & ORS. vs STATE OF BIHAR & ANR	Mr.SHEO KUMAR PRASAD	Mr.SURESH PD.SINGH (APP)
42.	CR. MISC./34410/2012 QUASHING(467,489,1 QSH F.I.R. FOR CON	6	SATYA NARAYAN JHA & ANR. vs STATE OF BIHAR & ANR	Mr.SARANGDHAR JHA	Mr./SMT.RENUKA RATNAKAR (APP)
43.	CR. MISC./34460/2012 QUASHING(203 CR.P. QSH COMPLAIN FOR O	4	ATUL PARASHAR vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR GARG Mr.SIDDHARTH HARSH Mr.GOPAL SWAROOP DUBEY Mr.AMBUJ NAYAN CHAUBEY Mr.YOGENDRA KR DWIVEDI	Mr.RAM CHANDRA SAHANI (APP) Mr.RAJESH KUMAR Mr.SANJAY KUMAR SINGH
44.	CR. MISC./34464/2012 QUASHING(376,406,5 QSH F.I.R. FOR CON	8	MD. ISRAIL & ORS. vs THE STATE OF BIHAR	Smt.SMT. ANURADHA SINGH	Mr.YOGENDRA KUMAR (APP) Mr.RAVI SHANKER PANKAJ Mr.KRISHNA KUMAR YADAV Mr.CHOUDHARY SHYAM NANDAN
45.	CR. MISC./34526/2012 QUASHING(420)-IPC QSH F.I.R. FOR DIS	8	SHEODEO SAHU @ SHEODEO PRASAD GUPTA vs THE STATE OF BIHAR	Mr.PRAMOD MAN BANSH Mr.KUMARI SADHANA RANI	Mr.MD. ASLAM ANSARI(APP)
46.	CR. MISC./34544/2012 QUASHING(420/34)-I QUASHING	5	BHAWESH DATTA THAKUR vs STATE OF BIHAR & ANR	Mr.RAVINDRA KUMAR CHOUDHARY Mr.RAMA NAND PODDAR	Mr.MD. ARIF (APP) Mr.MR. RAMAKANT SHARMA (L/O VIGILANCE)
47.	CR. MISC./34553/2012 QUASHING(420)-IPC QSH F.I.R. FOR DIR	8	DEEPAK KUMAR vs THE STATE OF BIHAR	Mr.PRITISH KUMAR LAL	Mr.UDAY PRATAP SINGH(APP) Mr.JAGDHAR PRASAD
48.	CR. MISC./34575/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR O	7	AJIT KUMAR @ AJIT SHARMA & ANR vs STATE OF BIHAR & ANR	Mr.RANA ISHWAR CHANDRA	Mr.INDRA KR.SINGH(APP) Mr.INDRA MOHAN KUMAR Mr.ASHUTOSH SINGH
49.	CR. MISC./34598/2012 QUASHING(420/406)- QSH F.I.R. FOR DIR	6	MANISH AGRAWAL vs STATE OF BIHAR & ANR	Mr.BIDHAN CHANDRA JHA Mr.SUBODH KUMAR JHA	Mr.ABHAY KUMAR ROY (APP) Mr.AMRIT ABHIJAT Mr.UPENDRA YADAV Mr.RANVIJAY SINGH Mr.MANOJ KUMAR GUPTA
50.	CR. MISC./34610/2012 QUASHING(465,385,4 QSH COMPLAIN FOR C	6	MADAN MOHAN MATHURI vs STATE OF BIHAR & ANR	Mr.PRABHAT RANJAN SINGH	Mr.GANESH PD.SINGH(APP) Mr.SANTOSH KUMAR SINGH

